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AX 022840



BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN BENCH, KOLKATA

ORIGINAL APPLICATION NO. 204 OF 2024

(Earlier O.A. No. 954/2024/PB)



Binu Kumar Mehto

...Applicant

Versus

State of Jharkhand and Ors.

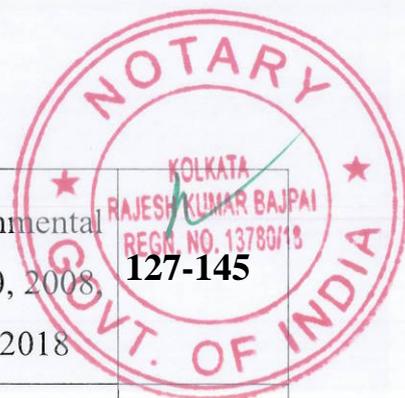
...Respondent(s)

COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NO. 4**INDEX**

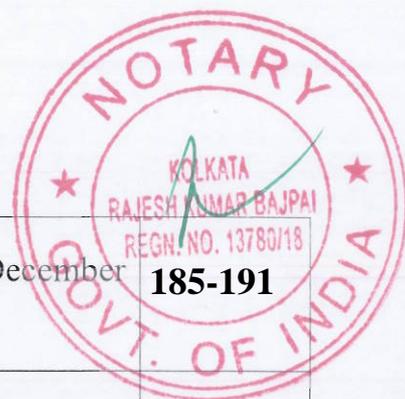
S. No.	Annexure	Particulars	Page No.
1.		Counter Affidavit on Behalf of Respondent No. 4	1-22
2.	Annexure 1 (Colly.)	A copy of the chart representing the manpower status of BML and report of medical examination of its employees	23-57
3.	Annexure 2	A copy of the entire process flow diagram for a coal-based power plant	58



4.	Annexure 3 (Colly.)	A copy of the Process flow diagrams for manufacture of DRI and sponge iron along with photos of the ESP, chimney and bag filter	59-62
5.	Annexure 4	A copy of the process flow diagram for steel melting shop along with photos of the FE system in the SMS unit	63-65
6.	Annexure 5 (Colly.)	Copies of work orders	66-68
7.	Annexure 6	A copy of the Documents including photographs reflecting the plantation area	69-74
8.	Annexure 7	A copy of the inspection report	75-109
9.	Annexure 8	A copy of the list of pollution control equipment installed	110-111
10.	Annexure 9 (Colly.)	Copies of the CTEs	112-119
11.	Annexure 10	A copy of the CTO vide order no. JSPCB/HO/CTO-15237841/2023/534 valid up to March 31, 2026	120-126



12.	Annexure 11 (Colly.)	Copies of the environmental clearances dated November 10, 2008, March 29, 2011, and June 15, 2018	127-145
13.	Annexure 12	A Copy of the Compliance Status for the period from October 1, 2023, to March 31, 2024, as per Environmental Clearance report dated March 29, 2011	146-152
14.	Annexure 13 (Colly.)	A Copy of reports of ground water and surface water analysis	153-160
15.	Annexure 14	A copy of the order JSPCB/HO/RNC/HWM-10910419/2021/63 dated October 25, 2021	161-163
16.	Annexure 15 (Colly.)	Copies of AAQ monitoring reports and stack monitoring reports	164-174
17.	Annexure 16 (Colly.)	Copies of the monitoring reports testing Ambient Noise and DG Noise	175-179
18.	Annexure 17 (Colly.)	A copy of the test reports	180-183
19.	Annexure 18	A copy of the snapshot of Online Consent Management & Monitoring System	184



20.	Annexure 19	A copy of the letter dated December 17, 2024, with attachments	185-191
21.	Annexure 20	A copy of the Show Cause Notice dated February 5, 2025	192
22.	Annexure 21	A copy of the response letter dated February 17, 2025, with a copy of the picture of the repaired gas hoods	193-195
23.	Annexure 22 (Colly.)	A copy of the details of the expenditure	196-202
24.	Annexure 23 (Colly.)	A copy of the picture of the map demonstrating the location of the plant and its distances from the school, water bodies, forest and road	203-204
25.		Vakalatnama	205-207

Through
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Date: 22.05.2025

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Binu Kumar Mehto

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Versus

State of Jharkhand and Ors.

...Respondent(s)

COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NO. 4

I, Vivek Jalan, authorised representative of Brahmaputra Metallics Limited ("**BML**"), Respondent No. 4 herein, do hereby solemnly affirm and state as under:

1. That I am the Authorised Representative of Respondent No. 4 herein and well acquainted with the facts and circumstances of the present matter, as such, competent to depose.
2. That I have gone through the contents of the Original Application No. 954/2024/PB ("**Application**"), the counter affidavit of other Respondents and the orders passed by this Hon'ble Tribunal and have fully understood the same.
3. The Application was registered by the New Delhi Bench *vide* order dated September 12, 2024, on the basis of the letter dated December 04, 2023





("Complaint Letter") submitted by one Mr. Binu Kumar Mehto, resident of village Raipura, P.O. Purabdih, P.S. - Gola, District Ramgarh (Jharkhand).

4. The Application was re-named as O.A. No. 204/2024/EZ and heard by the Eastern Zone (EZ) bench of Hon'ble National Green Tribunal.
5. The Complaint Letter alleges that certain industrial proponents including the Respondent No. 4, BML are emitting toxic gases and fly ash that have caused a spike in the land, water, air and noise pollution and has caused health hazards to the local population, wildlife and vegetation. Further, the Complaint Letter alleges that some of the industries are within a radius of 100-200 meters from an educational institution and waste is being disposed near the water bodies and next to the national highway.

Background

6. Brahmaputra Metallics Limited (BML), was initially incorporated as Brahmaputra Breweries and Distilleries Private Limited on October 29, 1999. Later the company undertook the task of promotion and implementation of a steel plant and consequently the name of the company and the objects were changed to Brahmaputra Metallics Private Limited on December 4, 2006. The company was converted into a public limited company and rechristened as Brahmaputra Metallics Limited on July 4, 2007.
7. BML has installed an integrated steel unit at Village Tonagatu, Tehsil Gola, District Ramgarh, Jharkhand. The unit has a capacity of a (i) 25MW Captive Power Plant ("CPP"), (ii) 2,10,000 MTPA Steel Melt Shop ("SMS") and (iii) 1,05,000 MTPA Direct Reduced Iron ("DRI"). It supports a manpower of about 1,234 people including contractors. BML



obtained a report of medical examination for all its employees from October 1, 2023, to March 31, 2024.

A chart representing the manpower status of BML and report of medical examination of its employees are hereto marked and annexed as **Annexure 1 (colly)**.

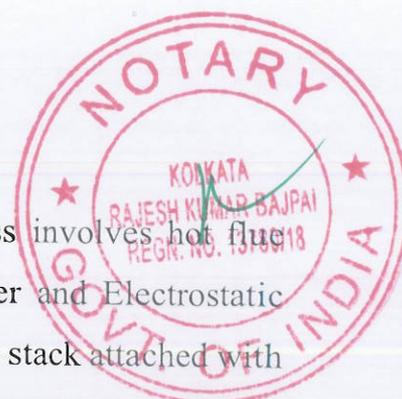
CPP Process

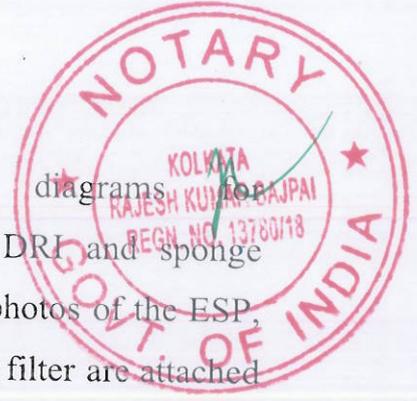
8. The power generation process at BML is sequential beginning with coal acquisition and culminating in electricity production. Initially, coal is procured and processed through the handling plant where it undergoes blending with washery rejects. This blended fuel is then combusted in the boiler system to produce steam.
9. Environmental emissions are exclusively limited to the steam generation phase. Once produced, the steam flows through turbines to generate electricity without producing any additional toxic or hazardous emissions in solid, liquid, or gaseous form during the turbine operation stage.
10. BML demonstrates environmental responsibility through comprehensive pollution control systems that span the entire operational chain—from initial coal procurement through processing, blending, and steam production phases—ensuring full compliance with environmental regulations.

The entire process flow diagram for a coal-based power plant is attached hereto and marked as **Annexure 2**.

Sponge Iron (DRI) Production

11. The process of generation of sponge iron the process involves hot flue gases passing through a Waste Heat Recovery Boiler and Electrostatic Precipitator ("ESP") and clean air passing out from the stack attached with ESP (Photo 1 Annexure III of the Inspection Report). Electrostatic precipitators have been installed to effectively mitigate particulate emissions from the sponge iron plant and keep the emission levels below 100 mg/Nm³. An online continuous dust emission monitoring system has been installed in the stack for monitoring dust emission and the parameters were observed within the limit (Copy of the Data is attached on Annexure IV of the Inspection Report). Other dust emission points such as cooler discharge, intermediate bin, coal crusher, product house, iron ore crusher and stock house have been provided with bag filters separately as a dedusting equipment and all are attached with stacks. All bag filters are operational.
12. The unit has installed an Atmospheric Fluidized Bed Combustion ("AFBC") boiler for production of 12 MW electricity. ESP has been installed as an air pollution control device and is attached with a stack height of 30 meters tracking emissions continuously through the online monitoring system (Data attached in Annexure IV of the Inspection Report). This in line with Jharkhand State Pollution Control Board ("JSPCB") and Central Pollution Control Board ("CPCB") standards, ensuring the efficient dispersion of emissions. ESP dust is stored in the silos through pneumatic conveying system (Photo 2 in Annexure III of the Inspection Report). The unit has also installed a PM 10 Analyzer for measurement of particulate matter and assessing the ambient air quality (Copy of the Data is attached in Annexure IV).





Process flow diagrams for manufacture of DRI and sponge iron along with photos of the ESP, chimney and bag filter are attached hereto and marked as **Annexure 3 (colly)**.

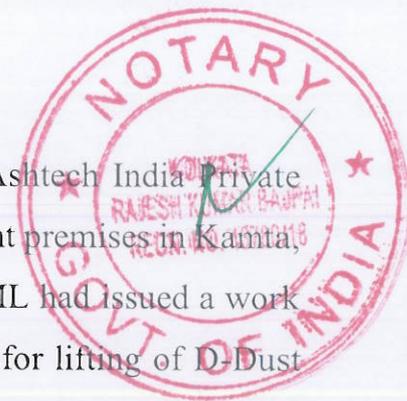
Mild Steel Billet Production

13. The unit has installed 4 (four) induction furnaces for production of capacity 4x15 tonnes per day (Photo 3 & 4 in Annexure III of the Inspection Report). A fume extraction system equipped with bag filters has been installed in the induction furnace unit to ensure compliance with the prescribed emission standards.

A process flow diagram for steel melting shop along with photos of the FE system in the SMS unit is attached hereto and marked as **Annexure 4**.

Fly Ash Brick Production

14. A significant portion of the fly ash that is produced is processed through a fully automated and advance Fly Ash Brick Manufacturing Machine providing a sustainable use for the byproduct and preventing its dispersal into the open air. The system efficiently collects fly ash generated from captive power plant in silos via pneumatic pipes and utilises it for in-house brick/ block manufacturing. The plant has a capacity of 24 lakh bricks/ year (Photo 5 & 6 in Annexure III of the Inspection Report). It is then supplied to third parties for road construction and land-filling purposes. BML has



issued a work order dated December 18, 2024, to Ashtech India Private Limited for lifting 5,000 MT of Fly Ash from the plant premises in Kamta, Gola for the L&T Project in Ranchi. Prior to that BML had issued a work order dated January 18, 2024, to Anand Enterprises for lifting of D-Dust on a daily basis of approximately 200 MT per month.

Copies of work orders are herewith annexed and marked as **Annexure 5 (colly)**.

15. A pucca road has been constructed in the plant premises and to manage fugitive dust emissions, the company has deployed 30 (thirty) fixed water sprinklers and mobile water tankers equipped with sprinkling systems along internal roads (Photo 7 in Annexure III of the Inspection Report). Under the emission standards prescribed by JSPCB and CPCB, BML has created a green belt over 33% of the unit by plantation with approximately 100 acres of trees of native species within the plant premises (Photo 8 in Annexure III of the Inspection Report), functioning as a natural buffer to reduce air pollution and improve ambient air quality.

Documents including photographs reflecting the plantation area are attached hereto and marked as **Annexure 6**.

16. The above observations have also been made in the inspection report undertaken on November 12, 2024, and November 27, 2024 ("**Inspection Report**"), by a committee comprising of:

- (i) Jitendra Prasad Singh, Regional Officer, JSOCB, regional laboratory, Hazaribagh

(ii) Shivanand Laguri, Inspector of Factories, Hazaribagh Circle, Hazaribagh

Sri Nirala Baskey, Assistant Environmental Engineer JSPCB, regional office cum laboratory was also present to assist the committee.



A copy of the inspection report is attached hereto and marked as **Annexure 7**.

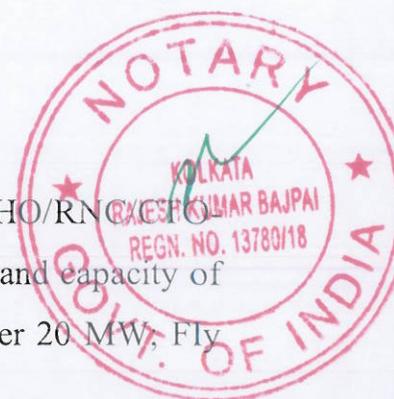
17. In adherence to environmental norms and to ensure responsible emissions management, BML has instituted a comprehensive set of pollution control measures across all stages of its operations. BML has installed all the requisite pollution control equipment on its premises.

A list of pollution control equipment installed is attached hereto and marked as **Annexure 8**.

18. It is submitted that R.4, BML, has obtained a Consent to Establish ("CTE") for setting up a plant to produce sponge iron on March 6, 2007, a CTE for production of electric power 20 megawatt on October 14, 2009, and a CTE dated July 31, 2010, for establishing an integrated steel plant.

Copies of the CTEs are annexed and marked herewith as **Annexure 9 (colly)** to this Affidavit

19. BML had obtained valid Consent to Operate ("CTO") under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and Section 21 of the Air (Prevention and Control of Pollution) Act, 1981, and upon expiry of the CTO dated August 10, 2020, BML obtained the CTO dated March 30, 2023, valid up to March 31, 2026, granted by JSPCB and other

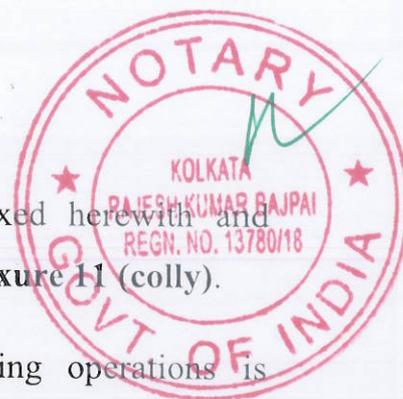


mandatory authority vide order no. JSPCB/HO/RNC/CTO/15237841/2023/534 for the project having the production and capacity of Sponge Iron - 1,05,000 TPA; Billets 2,00,000 TPA; Power 20 MW; Fly Ash Bricks - 24 Lacs Bricks/year.

A copy of order no. JSPCB/HO/CTO-15237841/2023/534 valid up to March 31, 2026, is annexed herewith and marked as **Annexure 10**.

20. BML ensures that it has the environmental clearances in place. The first environmental clearance was received on November 10, 2008 vide letter F.No.J-11011/166/2007-IA-II(I), from the Ministry of Environment & Forests (Impact Assessment Division) under the provisions of the EIA Notification dated September 14, 2006, for establishing a Sponge Iron Plant (350 TPD) along with Waste Heat Recovery Boiler (8.5 MW) at the plant premises. The second environmental clearance was received on March 29, 2011, vide letter F. No. J-11011/285/2008-IA-II(I), for the expansion of the Steel Plant to 0.533 MTPA and Captive Power Plant to 120 MW. By then the plant premises already had 0.105 MTPA of Steel Plant and 20MW of Captive Power Plant. The latest environmental clearance was issued vide F. No. J-11011/285/2008-IA-II(I), dated June 15, 2018, for extension of the validity of the environmental clearance.

Copies of the environmental clearances dated November 10, 2008, March 29, 2011 and June 15,



2018, are annexed herewith and marked as **Annexure 11** (colly).

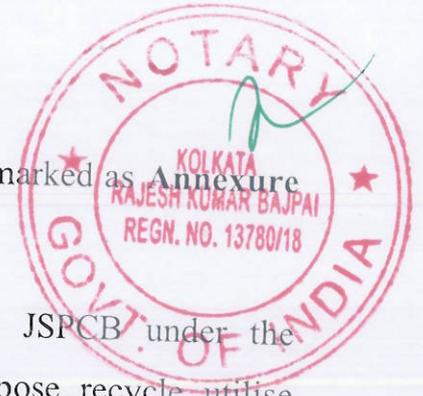
21. At present, the total water requirement for existing operations is approximately 2,405 KLD. The plant adheres to a zero-effluent discharge policy. Domestic wastewater is managed through a septic tank–soak pit system, while industrial wastewater is reused for dust suppression and horticultural purposes. Furthermore, BML has implemented a rainwater harvesting plan and has obtained approval for the construction of two rainwater harvesting pits from the Directorate of Ground Water, Government of Jharkhand.

Copy of the Compliance Status for the period from October 1, 2023, to March 31, 2024, as per Environmental Clearance report dated March 29, 2011 is annexed herewith and marked as **Annexure 12**

22. The plant conducts comprehensive monitoring of ground water, surface water with analyses carried out by laboratories accredited by the JSPCB. The ground water and surface water analysis reports consistently confirm that there is no adverse impact on water quality resulting from plant operations, reflecting the plant's commitment to environmental responsibility. The plant ensures that water consumption remains within the prescribed norms applicable to the iron and steel industry.

Copy of reports of ground water and surface water analysis are annexed

herewith and marked as **Annexure 13 (colly)**.

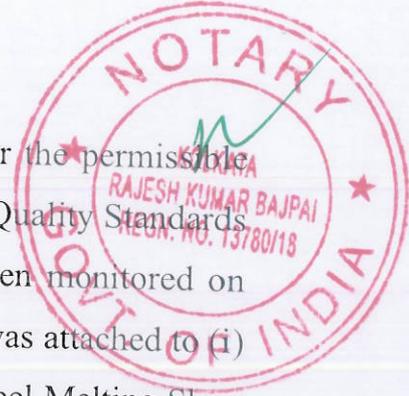


23. BML has also been granted an authorisation by JSPCB under the Environmental (Protection) Act, 1986, to collect, dispose, recycle, utilise or co-process hazardous waste under the Manufacture, Storage, and Import of Hazardous Chemicals Rules, 1989, as amended and the Hazardous Wastes (Management and Handling) Rules, 2003. BML collects used/ spent oil of approximately 0.40 KL/Annum stored in mild steel drums vide order JSPCB/HO/RNC/HWM-10910419/2021/63 dated October 25, 2021, valid until October 30, 2025.

A copy of the order JSPCB/HO/RNC/HWM-10910419/2021/63 dated October 25, 2021, is annexed herewith and marked as **Annexure 14**.

24. BML's commitment to continuous compliance is further demonstrated through regular monitoring using Ambient Air Quality Monitoring (AAQM) systems and online stack monitoring equipment, ensuring that emissions and air quality consistently remain within regulatory limits. In the latest reports dated October 5, 2024, by Vardan Envirolab LLP, the ambient air sample was taken from (i) near reservoir, (ii) near main gate, (iii) near office, and (iv) near kiln area testing atmospheric pollution sometime in September 2024. The samples were tested for emissions of Particulate Matter (PM – 10 and PM – 2.5), Sulphur Dioxide (SO₂), Oxides of Nitrogen (NO_x), Carbon Monoxide (CO), Benzene (C₆H₆), Ammonia (NH₃), Ozone (O₃), Lead (Pb), Arsenic (As), Nickel (Ni) and Benzo

(Alpha) Pyrine, which are well within the norms as per the permissible limits of standards prescribed by National Ambient Air Quality Standards (NAAQs). The stacks absorbing emission have also been monitored on September 24, 2024 from the DG Set Area where stack was attached to (i) DRI Klin (8MW), (ii) Power Stack (12MW), and (iii) Steel Melting Shop Stack and a test report dated October 5, 2024, has been issued by Vardan Envirolap LLP.



Copies of AAQ monitoring reports and stack monitoring reports are annexed herewith and marked as **Annexure 15 (colly)**.

25. BML has also ensured that noise pollution is being monitored. The ambient air noise was tested from (i) near reservoir, (ii) near main gate, (iii) near office, and (iv) near kiln area testing atmospheric pollution in September 2024. The sample was tested for decibel levels during daytime (6:00 a.m. to 10:00 p.m.) and night-time (10:00 p.m. to 6:00 a.m.) within the prescribed limits in Leq. DG Noise levels were also tested in DG Room and found within permissible limits.

Copies of the monitoring reports testing Ambient Noise and DG Noise are herewith annexed and marked as **Annexure 16 (colly)**.

26. The fugitive dust quality was monitored from (i) DRI (Direct Reduced Iron) (Raw Material Section), (ii) CPP (Captive Power Plant) (Near CHP Area), (iii) SMS (Steel Melting Shop) (Near Billet Storage Yard) and (iv) Fly Ash Bricks Plant (Near Raw Material Section) and the suspended particulate matter was found in permissible quantities.



A copy of the test reports is annexed herewith and marked as **Annexure 17 (colly)**.

27. All monitoring systems are compliant with the standards prescribed by the JSPCB and the CPCB, has been installed to monitor emissions in real time. The data from the monitoring system is directly transmitted to both JSPCB and CPCB on the Online Consent Management & Monitoring System, to ensure transparency and compliance. By combining regular laboratory analysis with cutting-edge monitoring technology, the plant demonstrates its proactive approach to environmental management and adherence to statutory norms.

Photographs of Online Consent Management & Monitoring System are annexed herewith and marked as **Annexure 18**.

28. Pursuant to the allegations raised by Mr. Mehto in the Complaint Letter, this Hon'ble National Green Tribunal, New Delhi vide Order dated September 12, 2024, directed the District Magistrate, Ramgarh and JSPCB to jointly visit the site of the industries, find out industries are operating in conforming areas and complying with the provisions of environmental laws. The District Magistrate has been made the nodal agency for co-ordination and compliance of the order, and a compliance report was to be submitted to the Hon'ble Eastern Bench of the Tribunal at Kolkata. The committee visited the plant premises on November 12, 2024, raised a few points and released a report with the following recommendations for BML:

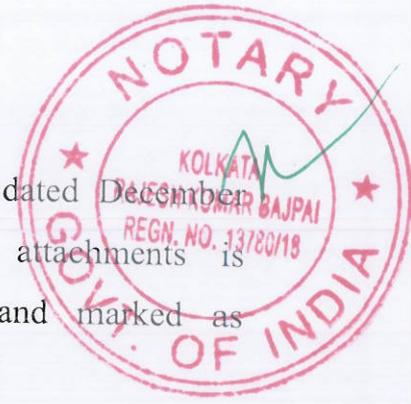
S. No.	Recommendation	Response Undertaken
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(i)	Unit shall repair the dust collecting hoods of three induction furnaces within 1 (one) week and inform to the JSPCB for verification	This has been fixed as explained in the Affidavit below
(ii)	Fly ash dump should not be left uncovered	The fly ash dump has been covered by tarpaulin
(iii)	Fixed water sprinklers and movable water sprinklers should be operated regularly, and logbook should be maintained	These are fully functional and operate regularly
(iv)	The unit shall ensure the running of all the air pollution control devices uninterruptedly	This has been done better since the visit

A copy of the inspection report is herewith annexed and marked as **Annexure 7**

29. In line with this commitment, BML diligently addressed all points raised and upon careful review and internal assessment the factory manager of BML visited the Regional Officer, JSPCB, Hazaribagh on December 17, 2024, and submitted in writing a comprehensive and timely response with regard to (i) WHRB Suspended Particulate Matter data – where the issue with the constant value is fixed and a copy of the latest data was shared, (ii) Fly ash yard area – where the yard was cleaned and covered with tarpaulin and the updated image was provided, and (iii) Steel Melts Shop (Fume Extraction System) where the pollution duct was fixed.



The above letter dated December 17, 2024, with attachments is attached hereto and marked as **Annexure 19**.

30. Thereafter a Show Cause Notice vide Memo no. 258 dated February 5, 2025, was issued to BML, for non-compliance observed in the inspection report, stating that

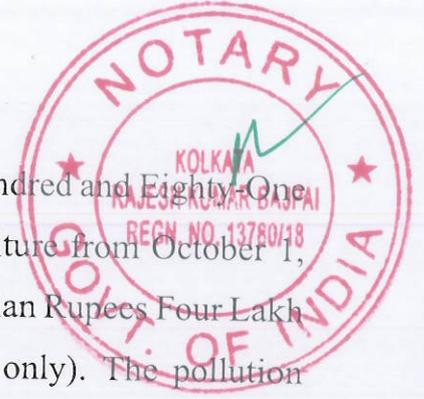
"All induction furnaces are provided with bag filters, however, the flue gas collecting hoods of three induction furnaces were found damaged, resulting in the unintended dispersion of dust within the induction furnace section."

The above Show Cause Notice dated February 5, 2025, is attached hereto and marked as **Annexure 20**.

31. A response in writing by letter dated February 17, 2025, was submitted stating that the flue gas collecting hoods of three induction furnaces were damaged because there was a collision with a moving overhead crane chain. The issue was rectified, and photos were provided demonstrating BML's bona fide intent to remain compliant with the legal and regulatory obligations imposed upon it.

The response letter dated February 17, 2025, with a copy of the picture of the repaired gas hoods is attached hereto and marked as **Annexure 21**

32. The corporate social and environmental responsibility expenditure from October 1, 2023, to March 31, 2024, has been INR 20,85,581 (Indian



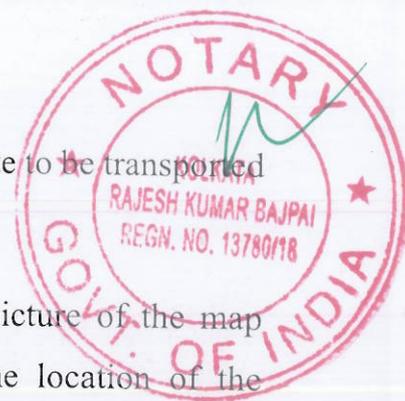
Rupees Twenty Lakh Eighty-Five Thousand Five Hundred and Eighty-One only). The environmental management plan expenditure from October 1, 2023, to March 31, 2024, has been INR 4,40,724 (Indian Rupees Four Lakh Forty Thousand Seven Hundred and Twenty-Four only). The pollution control equipment expenditure is INR 8,32,81,880 (Indian Rupees Eight Crore Thirty-Two Lakh Eighty-One Thousand Eight Hundred and Eighty only)

The details of the expenditure are attached hereto and marked as **Annexure 22 (colly)**.

Specific Responses to Allegations

33. That it is respectfully submitted that the allegations levelled against BML in the Complaint Letter and the Application are unfounded and devoid of any merit. BML maintains robust operational protocols to ensure timely identification and resolution of any inadvertent leaks or damages. Any such incidents, upon coming to the attention of the management or duly authorized personnel of BML, are addressed promptly and effectively, with all necessary corrective and preventive measures undertaken to mitigate any potential impact.
34. The Applicant has alleged that certain industries, including BML, have are located 100 meters from the local school and 150 meters from the forest department. However, the local school is approximately 438 meters away from the plant premises and, approximately 15,840 meters from the Forest Department.
35. It is also alleged that waste is dumped around the water bodies and national highways. Notably, the river Bhairavi (dam) is 2,830 meters away and NH-

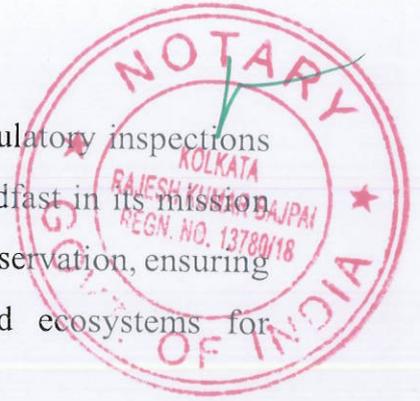
33 is 2 kilo meters away making it difficult for any waste to be transported to that big a distance.



A copy of the picture of the map demonstrating the location of the plant and its distances from the school, water bodies, forest and road is attached herewith and marked as **Annexure 23 (colly)**.

36. It is further submitted that BML is situated at a location that meets all prescribed safety and regulatory norms. The factory operations are being carried out in a safe, lawful, and environmentally responsible manner, under continuous monitoring and in adherence to all relevant statutory provisions.
37. It is henceforth respectfully submitted that BML remains proactive in its engagement with regulatory bodies and governmental authorities, ensuring that all directives, notices, and communications are addressed in a timely and comprehensive manner.
38. In conclusion, BML reaffirms its unwavering commitment to environmental stewardship through comprehensive, proactive measures that extend beyond mere regulatory compliance. Our significant investments in pollution control equipment totalling ₹8.32 crores, coupled with regular environmental management expenditures and robust CSR initiatives, underscore our dedication to sustainable operations. We have implemented state-of-the-art monitoring systems that transmit real-time data directly to regulatory authorities, established a green belt covering 33% of our premises with approximately 100 acres of native tree species, and maintained a zero-effluent discharge policy throughout our operations.

As we continue to address recommendations from regulatory inspections with promptness and transparency, BML remains steadfast in its mission to harmonize industrial progress with environmental preservation, ensuring the well-being of local communities, wildlife, and ecosystems for generations to come.



Prayer

In light of the above-mentioned facts and circumstances, it is most respectfully prayed that this Hon'ble Tribunal be pleased to:

- a. Dismiss the present Original Application qua the answering Respondent No. 4;
- b. Pass any other further order(s) in favour of the answering Respondent No. 4, as deemed fit, in the interest of the environment.



I solemnly Affirm & Declared Before
Me on Identification of Ld. Advocate

RAJESH KUMAR BAJPAI
NOTARY GOVT. OF INDIA
REGN. NO. 13780/18
JM, Court, Kolkata, W.B.

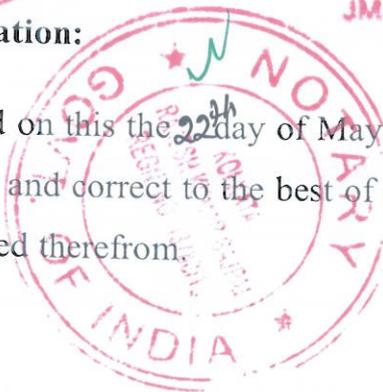
22 MAY 2025

Deponent



Verification:

Verified on this the 22nd day of May 2025 that the contents of my above affidavit are true and correct to the best of my knowledge and no material fact has been concealed therefrom.



Deponent



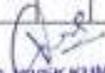
MANPOWER STATUS OF BML (INCLUDING CONTRACTORS)

(JANUARY 2025)																					
SL. NO.	PLANT / UNIT	COMPANY		BML TOTAL	CONTRACT WORKER ON :-																TOTAL MANPOWER
		OFFICER + STAFF	WORKER		SMC				SMC TOTAL	TIRUPATI				TIRUPATI TOTAL	BLOOM	SHREE SHYAM	SIS	MAA RAJRRAPA	KEYSTONE	BASANT KUSHWAHA	
					HIGHLY SKILLED	SKILLED	SEMI SKILLED	UN SKILLED		HIGHLY SKILLED	SKILLED	SEMI SKILLED	UN SKILLED								
1	VICE PRESIDENT	1		1																	1
2	DIRECT REDUCED IRON (DRI)	27	66	93	2	-	3	7	12	-	15	33	26	74	5			12		196	
3	CAPTIVE POWER PLANT (CPP)	35	75	110	-	1	-	6	7	-	2	31	30	63			12		192		
4	ELECTRICAL (FOR DRI, & GEN PLANT)	7	12	19	1	2	5	2	10	-	-	1	9	10					39		
5	STEEL MELTING SHOP (SMS)	11	8	19	-	4	2	5	11	1	1	3	25	30		294			354		
6	QUALITY CONTROL (Q.C, DRI & SMS)	12	6	18	-	1	-	7	8	-	-	-	11	11					37		
7	PERSONNEL & ADMINISTRATION (P&A), SAFETY, I.T. HOUSE KEEPING, CANTEEN & MEDICAL	18	42	60	1	17	20	43	81	-	9	2	22	33	16		52		2	244	
8	ACCOUNTS	5	-	5	-	-	-	-	-	-	-	-	-	-					5		
9	COMMERCIAL	25	2	27	-	2	1	3	6	-	-	4	9	13					46		
10	MHS	2	-	2	-	-	-	-	-	-	-	-	-	-			76		78		
11	FLY ASH BRICKS	-	1	1	1	-	-	-	1	-	-	3	23	26				14	42		
	TOTAL	143	212	355	5	27	31	73	136	1	27	77	155	260	21	294	52	100	14	2	1,234
		355			136					260				483						1,234	

BRAHMAPUTRA METALLICS LIMITED																									
WORKS: - VILLAGE-KAMTA, BLOCK-GOLA, DISTT-RAMGARH-829110(JHARKHAND)																									
REPORT OF MEDICAL EXAMINATION (1st October 2023 to 31st March 2024)																									
Sl. No.	Name of the employee	Token No.	DOB	Date of Medical Checkup	Nature of Job	Height		Blood Analysis		Eye Vision		Hearing	Respiratory Rate/Min	Cardiovascular System			Abdomen Tend	Liver	Spleen	Nervous		Lentils for System	Skin Condition	Hemoglobin	Hydronephrosis
						Weight	Sugar	Group	Status	Use of Glasses	Normal / Abnormal			Pulse Rate	Blood Pressure	Heart Sound				History of Fit	Epilepsy				
1	Ramesh K/ Sharma	E_0005	06-05-1981	10-02-2024	Commercial	167 cm	75 kgs	Random - 118 mg/dl	A+VE	Normal	No	normal	14	86 mm	130/90 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA
2	Shreshth Maho	M_0002	13-10-1964	10-02-2024	Commercial	167 cm	66 kgs	Random - 127 mg/dl	B +VE	Normal	No	normal	14	78 mm	130/80 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA
3	Jayant Kumar Singh	E_0029	01-06-1966	10-02-2024	Commercial	173 cm	77 kgs	Random - 110 mg/dl	0 +VE	Normal	No	normal	15	71 mm	120/70 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA
4	Rajpal Singh	SSE	20-02-1987	10-02-2024	SMS	162 cm	73 kgs	Random - 98 mg/dl	0 +VE	Normal	No	normal	14	78 mm	130/80 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA
5	Abhish Maho	SSE	01-01-1986	10-02-2024	SMS	167 cm	74 kgs	Random - 100 mg/dl	0 +VE	Normal	No	normal	14	75 mm	120/70 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA
6	Himansu Singh	SSE	25-02-1969	10-02-2024	SMS	173 cm	76 kgs	Random - 106 mg/dl	B +VE	Normal	No	normal	15	78 mm	130/90 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA
7	Ravi Shankar Singh	SSE	21-06-1989	10-02-2024	SMS	165 cm	65 kgs	Random - 128 mg/dl	A+VE	Normal	No	normal	13	77 mm	130/90 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA


DR. VIVEK KUMAR
 M.B.B.S. DCH
 Medical Officer (M.O.) B.M.L.
 Reg No. 2543

8	Akshaylal Yadav	SSE	22-05-1985	13-02-2024	SSMS	160 cm	61 kg	Random - 97 mg/dl	A +VE	Normal	No	normal	14	77 min	130/90 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S	NA
9	Aryon Kr Rajwar	SSE	11-02-1985	13-02-2024	SSMS	167 cm	69 kg	Random - 94 mg/dl	A0 +VE	Normal	No	normal	16	75 min	120/90 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S	NA
10	Anupam Singh	SSE	01-07-1986	13-02-2024	SSMS	170 cm	70 kg	Random - 91 mg/dl	A +VE	Normal	No	normal	14	75 min	120/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S	NA
11	Himendra Kumar	SSE	13-03-1997	13-02-2024	SSMS	167 cm	53 kg	Random - 105 mg/dl	A +VE	Normal	No	normal	15	74 min	120/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S	NA
12	Chhota Maho	SSE	15-02-1981	13-02-2024	SSMS	157 cm	53 kg	Random - 133 mg/dl	B +VE	Normal	No	normal	14	72 min	120/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S	NA
13	Milind Maho	SSE	01-01-1985	13-02-2024	SSMS	160 cm	56 kg	Random - 100 mg/dl	A+VE	Normal	No	normal	13	75 min	120/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S	NA
14	Shamwar Anas	SSE	17-06-1994	13-02-2024	SSMS	152 cm	50 kg	Random - 101 mg/dl	A +VE	Normal	No	normal	15	75 min	120/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S	NA
15	Dhrip Maho	SSE	01-01-1986	13-02-2024	SSMS	160 cm	57 kg	Random - 89 mg/dl	B+VE	Normal	No	normal	13	74 min	120/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S	NA
16	Anup Kr Maho	SSE	15-10-2000	13-02-2024	SSMS	152 cm	53 kg	Random - 80 mg/dl	D +VE	Normal	No	normal	13	73 min	110/80 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S	NA
17	Rajesh Manda	SSE	01-01-1987	13-02-2024	SSMS	167 cm	56 kg	Random - 107 mg/dl	B +VE	Normal	No	normal	15	82 min	120/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S	NA


DR. VIVEK KUMAR
 M.B.B.S. OCH
 Medical Officer (M.O.) I.M.L.

18	Charesh Maunda	SSE	10-01-1966	13-02-2024	SMS	152 cm	50 kg	Random - 118 mg/dl	B +VE	Normal	No	normal	13	70 min	110/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	No	Normal	No normal	N A	NA
19	Seeki Mahro	SSE	02-03-1992	13-02-2024	SMS	167 cm	68 kg	Random - 124 mg/dl	O +VE	Normal	No	normal	13	78 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	No	Normal	No normal	N A	NA
20	Deydat Kumar	SSE	04-01-1994	13-02-2024	SMS	152 cm	55 kg	Random - 122 mg/dl	A +VE	Normal	No	normal	13	75 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	No	Normal	No normal	N A	NA
21	Himdra Kumar	SSE	18-01-1995	13-02-2024	SMS	160 cm	74 kg	Random - 164 mg/dl	A +VE	Normal	No	normal	13	78 min	130/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	No	Normal	No normal	N A	NA
22	MD. Arif (Anam)	SSE	29-01-1992	13-02-2024	SMS	152 cm	50 kg	Random - 98 mg/dl	B +VE	Normal	No	normal	13	70 min	110/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	No	Normal	No normal	N A	NA
23	Sunil Maunda	SSE	20-02-1995	13-02-2024	SMS	162 cm	66 kg	Random - 109 mg/dl	B +VE	Normal	No	normal	14	78 min	110/90 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	No	Normal	No normal	N A	NA
24	S. Nagaraja	E_001 II	28-04-1979	13-02-2024	SMS	164 cm	75 kg	Random - 82 mg/dl	A +VE	Normal	No	normal	13	74 min	110/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	No	Normal	No normal	N A	NA
25	Md Shabir Arif	M_004 I	29-02-1980	13-02-2024	SMS	164 cm	68 kg	Random - 144 mg/dl	O +VE	Normal	No	normal	13	79 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	No	Normal	No normal	N A	NA
26	Narajy Mahro	SSE	16-12-1984	13-02-2024	SMS	162 cm	65 kg	Random - 150 mg/dl	A+VE	Normal	No	normal	14	78 min	120/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	No	Normal	No normal	N A	NA
27	Moham Mahro	SSE	29-05-1986	13-02-2024	SMS	164 cm	60 kg	Random - 145 mg/dl	B +VE	Normal	No	normal	13	78 min	130/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	No	Normal	No normal	N A	NA


DR. VIVEK KUMAR
 M.B.B.S. DCH
 Medical Officer (M.O.) B.M.L.
 D-11, S-1, P.O.

28	Vikash Thakur	SSE	01-01-1988	13-02-2024	SMS	168 cm	56 kg	Random - 129 mg/dl	AB +VE	Normal	No	normal	14	70 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
29	Nitinraj Kumar	SSE	13-06-1988	13-02-2024	SMS	152 cm	68 kg	Random - 159 mg/dl	AB +VE	Normal	No	normal	13	77 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
30	Arvind Kumar	SSE	14-06-2002	13-02-2024	SMS	170 cm	78 kg	Random - 114 mg/dl	B +VE	Normal	No	normal	13	78 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
31	Nakul Mahra	SSE	01-01-1973	13-02-2024	SMS	168 cm	55 kg	Random - 113 mg/dl	B +VE	Normal	No	normal	13	72 min	130/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
32	Ramesh Singh	SSE	15-03-1980	13-02-2024	SMS	168 cm	90 kg	Random - 142 mg/dl	B +VE	Normal	No	normal	13	87 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
33	Indrajit Yadav	M_019 8	12-08-1991	13-02-2024	SMS	165 cm	61 kg	Random - 135 mg/dl	O +VE	Normal	No	normal	13	82 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
34	Satish Ka Mahra	M_006 4	02-07-1990	13-02-2024	SMS	172 cm	74 kg	Random - 113 mg/dl	O +VE	Normal	No	normal	13	77 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
35	Laxman Mahra	SSE	01-01-1985	13-02-2024	SMS	166 cm	67 kg	Random - 107 mg/dl	B+VE	Normal	No	normal	13	78 min	130/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
36	Sarjith Mahra	W_021 9	10-04-1988	13-02-2024	Electri- cal	162 cm	52 kg	Random - 94 mg/dl	AB +VE	Normal	No	normal	14	70 min	120/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
37	Ghanshyam Kumar	SMS 0133	13-04-1988	13-02-2024	Electri- cal	160 cm	51 kg	Random - 87 mg/dl	A +VE	Normal	No	normal	13	70 min	120/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA


DR. VIVEK KUMAR
 M.B.B.S. OCH
 Medical Officer (M.O.) B.M.L.

18	Jasraj Mahra	SSI	01-01-1972	14-02-2024	SMS	160 cm	59 kgs	Random - 129 mg/dl	O +VE	Normal	No	normal	15	80 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No rrm i	No	No	No rrm i	No rrm i	N A	NA
19	Ranjit Kr Saini	TDR	01-01-1996	14-02-2024	SMS	160 cm	57 kgs	Random - 195 mg/dl	B+VE	Normal	No	normal	15	84 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No rrm i	No	No	No rrm i	No rrm i	N A	NA
40	Dilshwan Mahra	SSI	01-01-1985	14-02-2024	SMS	162 cm	59 kgs	Random - 120 mg/dl	O +VE	Normal	No	normal	15	78 min	120/80 mm of hg	S1 S2 Heard	No	Normal	No rrm i	No	No	No rrm i	No rrm i	N A	NA
41	Vijaymal Mahra	SSI	06-04-1982	14-02-2024	SMS	152 cm	60 kgs	Random - 103 mg/dl	A +VE	Normal	No	normal	14	74 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No rrm i	No	No	No rrm i	No rrm i	N A	NA
42	Chandra Shekhar Mahra	SSI	10-08-1981	14-02-2024	SMS	166 cm	55 kgs	Random - 123 mg/dl	A +VE	Normal	No	normal	14	74 min	120/80 mm of hg	S1 S2 Heard	No	Normal	No rrm i	No	No	No rrm i	No rrm i	N A	NA
43	Dhirendra Thakur	SSI	01-01-1989	14-02-2024	SMS	162 cm	70 kgs	Random - 91 mg/dl	A +VE	Normal	No	normal	15	75 min	130/80 mm of hg	S1 S2 Heard	No	Normal	No rrm i	No	No	No rrm i	No rrm i	N A	NA
44	Lalraj Mahra	SSI	01-01-1988	14-02-2024	SMS	170 cm	80 kgs	Random - 98 mg/dl	A +VE	Normal	No	normal	14	78 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No rrm i	No	No	No rrm i	No rrm i	N A	NA
45	Reshmal Mahra	SSI	01-01-1970	14-02-2024	SMS	168 cm	70 kgs	Random - 150 mg/dl	B +VE	Normal	No	normal	15	84 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No rrm i	No	No	No rrm i	No rrm i	N A	NA
46	Sanjay Kumar	SSI	01-01-1982	14-02-2024	SMS	162 cm	64 kgs	Random - 160 mg/dl	A +VE	Normal	No	normal	14	78 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No rrm i	No	No	No rrm i	No rrm i	N A	NA
47	Sandeep Kumar	SSI	01-01-1995	14-02-2024	SMS	164 cm	59 kgs	Random - 119 mg/dl	O +VE	Normal	No	normal	14	78 min	130/80 mm of hg	S1 S2 Heard	No	Normal	No rrm i	No	No	No rrm i	No rrm i	N A	NA

DR. VIVEK KUMAR
M.B.B.S, DCH
Medical Officer (M.O.) B.M.L.

48	Ashutosh Anari	SSE	13-07-1995	14-02-2024	SMS	154 cm	66 kgs	Random - 116 mg/dl	A +VE	Normal	No	normal	14	74 min	120/70 mm of Hg	51 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
49	Vikas Kalyan	SSE	05-12-1991	14-02-2024	SMS	167 cm	62 kgs	Random - 117 mg/dl	O +VE	Normal	No	normal	15	79 min	130/80 mm of Hg	51 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
50	Shiba Mahto	SSE	10-03-1978	14-02-2024	SMS	167 cm	65 kgs	Random - 133 mg/dl	O +VE	Normal	No	normal	13	78 min	130/90 mm of Hg	51 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
51	Lata Mahto	SSE	01-01-1974	14-02-2024	SMS	167 cm	52 kgs	Random - 131 mg/dl	A +VE	Normal	No	normal	14	74 min	150/70 mm of Hg	51 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
52	Jai Mahto	SSE	01-01-1981	14-02-2024	SMS	167 cm	73 kgs	Random - 114 mg/dl	A +VE	Normal	No	normal	15	78 min	110/90 mm of Hg	51 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
53	Kuldeep Kumar	SSE	08-11-1984	14-02-2024	SMS	168 cm	64 kgs	Random - 117 mg/dl	O +VE	Normal	No	normal	14	78 min	130/80 mm of Hg	51 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
54	Suresh Mahto	SSE	01-01-1976	14-02-2024	SMS	164 cm	51 kgs	Random - 146 mg/dl	A +VE	Normal	No	normal	14	74 min	120/70 mm of Hg	51 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
55	Guloch Kumar	SSE	12-01-1990	14-02-2024	SMS	172 cm	64 kgs	Random - 145 mg/dl	A +VE	Normal	No	normal	15	79 min	130/70 mm of Hg	51 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
56	Raj Nirayan Yadav	SSE	01-01-1984	14-02-2024	SMS	172 cm	55 kgs	Random - 147 mg/dl	O +VE	Normal	No	normal	14	78 min	120/70 mm of Hg	51 A2 Heard	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
57	Pankaj Yadav	SSE	04-03-1994	14-02-2024	SMS	168 cm	64 kgs	Random - 149 mg/dl	B +VE	Normal	No	normal	14	77 min	120/70 mm of Hg	51 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N/A	NA

DR. VIVEK KUMAR
M.B.B.S., DCH
Medical Officer (M.O.) B.M.L.
Phn no. 2643

58	Mahendra Kumar	SSI	03-01-1974	14-02-2024	SMS	164 cm	51 kg	Random - 135 ng/dl	A +VE	Normal	No	normal	15	78 min	130/90 mm of hg	51/52 Heart	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
59	Sant Gocun	SSI	06-02-2000	14-02-2024	SMS	152 cm	59 kg	Random - 126 ng/dl	B +VE	Normal	No	normal	15	74 min	120/80 mm of hg	51/52 Heart	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
60	Dipin Kumar	SSI	27-01-2001	14-02-2024	SMS	164 cm	56 kg	Random - 91 ng/dl	A+VE	Normal	No	normal	14	74 min	120/80 mm of hg	51/52 Heart	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
61	Mukesh Kumar	SSI	10-01-1993	14-02-2024	SMS	168 cm	75 kg	Random - 126 ng/dl	A +VE	Normal	No	normal	15	78 min	130/80 mm of hg	51/52 Heart	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
62	Laxman K Rajwar	SSI	29-01-2001	14-02-2024	SMS	158 cm	65 kg	Random - 112 ng/dl	O +VE	Normal	No	normal	15	77 min	130/80 mm of hg	51/52 Heart	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
63	Raja Rajwar	SSI	01-12-1992	14-02-2024	SMS	164 cm	71 kg	Random - 108 ng/dl	O +VE	Normal	No	normal	14	82 min	130/80 mm of hg	51/52 Heart	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
64	Govind Kumar	SSI	10-10-1988	14-02-2024	SMS	166 cm	61 kg	Random - 121 ng/dl	B +VE	Normal	No	normal	15	74 min	120/70 mm of hg	51/52 Heart	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
65	Pratima Singh	SSI	01-05-1988	14-02-2024	SMS	169 cm	89 kg	Random - 120 ng/dl	O +VE	Normal	No	normal	15	78 min	120/90 mm of hg	51/52 Heart	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
66	Premchand Maho	SSI	05-12-1987	14-02-2024	SMS	164 cm	62 kg	Random - 104 ng/dl	B+VE	Normal	No	normal	14	78 min	130/80 mm of hg	51/52 Heart	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
67	Jyoti Maho	SSI	01-01-1988	14-02-2024	SMS	162 cm	52 kg	Random - 160 ng/dl	B +VE	Normal	No	normal	15	78 min	130/80 mm of hg	51/52 Heart	No	Normal	Normal	No	No	Normal	Normal	N/A	NA


DR. VIVEK KUMAR
 M.B.B.S. DCH
 Medical Officer (M.O.) B.M.L.
 Bhopal, M.P.

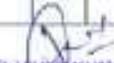
68	Gurjar Maho	SSE	01-01-1969	14-02-2024	SMS	162 cm	50 kgs	Random - 117 mg/dl	A +VE	Normal	No	normal	14	78 min	120/70 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N	NA
69	Jadhavi Maho	SSE	01-01-1970	14-02-2024	SMS	164 cm	50 kgs	Random - 108 mg/dl	B +VE	Normal	No	normal	15	78 min	130/80 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N	NA
70	Vijay Kumar	SSE	01-01-1997	14-02-2024	SMS	165 cm	59 kgs	Random - 120 mg/dl	A +VE	Normal	No	normal	14	70 min	120/70 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N	NA
71	Shaktidhar Maho	SSE	01-01-1972	14-02-2024	SMS	164 cm	59 kgs	Random - 122 mg/dl	A +VE	Normal	No	normal	14	78 min	120/70 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N	NA
72	Krishna Prasad	SSE	10-06-1968	14-02-2024	SMS	162 cm	50 kgs	Random - 97 mg/dl	O +VE	Normal	No	normal	15	78 min	120/70 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N	NA
73	Kalyan Chakraverty	M_003 3	08-01-1964	14-02-2024	SMS	175 cm	50 kgs	Random - 102 mg/dl	B +VE	Normal	No	normal	15	78 min	130/90 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N	NA
74	Ganraj Kumar	SSE	05-03-1997	14-02-2024	SMS	165 cm	63 kgs	Random - 169 mg/dl	O +VE	Normal	No	normal	15	78 min	120/80 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N	NA
75	Kamal Des Yadav	S_004 2	05-03-1965	15-02-2024	SMS	168 cm	56 kgs	Random - 100 mg/dl	O +VE	Normal	No	normal	16	75 min	130/90 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N	NA
76	Balbedhar Maho	SSE	04-01-1990	15-02-2024	SMS	160 cm	51 kgs	Random - 120 mg/dl	O +VE	Normal	No	normal	14	78 min	110/70 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N	NA
77	Ritesh Kumar	SSE	10-01-1998	15-02-2024	SMS	166 cm	68 kgs	Random - 106 mg/dl	B +VE	Normal	No	normal	13	74 min	120/80 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N	NA


DR. VIVEK KUMAR
 M.B.B.S, OCH
 Medical Officer (M.O.) B.M.L.

78	Rama Mahto	SSE	01-01-1977	15-02-2024	SMS	166 cm	57 kg	Random - (24 mg/dl)	A +VE	Norm al	No	norma l	13	78 min	120/70 mm of hg	S1 S2 Heard	No	Norm al	No norma l	No	No	Norm al	No norma l	N A	N A
79	Krishna Kumar	SSE	01-01-1998	15-02-2024	SMS	158 cm	55 kg	Random - (101 mg/dl)	AH +VE	Norm al	No	norma l	14	78 min	110/70 mm of hg	S1 S2 Heard	No	Norm al	No norma l	No	No	Norm al	No norma l	N A	N A
80	Santosh Mahto	SSE	01-01-1981	15-02-2024	SMS	166 cm	69 kg	Random - (96 mg/dl)	O +VE	Norm al	No	norma l	13	69 min	120/70 mm of hg	S1 S2 Heard	No	Norm al	No norma l	No	No	Norm al	No norma l	N A	N A
81	Dhruvish Kumar	SSE	01-01-1973	15-02-2024	SMS	168 cm	66 kg	Random - (171 mg/dl)	O +VE	Norm al	No	norma l	13	78 min	120/80 mm of hg	S1 S2 Heard	No	Norm al	No norma l	No	No	Norm al	No norma l	N A	N A
82	Indra Nath Mahto	SSE	01-01-1978	15-02-2024	SMS	167 cm	72 kg	Random - (125 mg/dl)	A+VI	Norm al	No	norma l	14	76 min	120/70 mm of hg	S1 S2 Heard	No	Norm al	No norma l	No	No	Norm al	No norma l	N A	N A
83	Pawan K/ Singh	W. 000 1	02-03-1984	15-02-2024	Elemen tal	160 cm	78 kg	Random - (108 mg/dl)	A +VE	Norm al	No	norma l	15	85 min	120/90 mm of hg	S1 S2 Heard	No	Norm al	No norma l	No	No	Norm al	No norma l	N A	N A
84	Pranav Deyan	SSE	23-01-1991	15-02-2024	SMS	166 cm	56 kg	Random - (93 mg/dl)	A +VE	Norm al	No	norma l	13	79 min	130/90 mm of hg	S1 S2 Heard	No	Norm al	No norma l	No	No	Norm al	No norma l	N A	N A
85	Raj Kishor Mahto	SSE	05-05-1988	15-02-2024	SMS	161 cm	57 kg	Random - (133 mg/dl)	A +VE	Norm al	No	norma l	13	78 min	120/70 mm of hg	S1 S2 Heard	No	Norm al	No norma l	No	No	Norm al	No norma l	N A	N A
86	Ujjwal Mahto	SSE	01-01-1979	15-02-2024	SMS	167 cm	83 kg	Random - (135 mg/dl)	O +VE	Norm al	No	norma l	16	76 min	130/90 mm of hg	S1 S2 Heard	No	Norm al	No norma l	No	No	Norm al	No norma l	N A	N A
87	Narendra K/ Ojha	SSE	05-02-1987	15-02-2024	SMS	164 cm	56 kg	Random - (102 mg/dl)	B+VI	Norm al	No	norma l	16	77 min	120/70 mm of hg	S1 S2 Heard	No	Norm al	No norma l	No	No	Norm al	No norma l	N A	N A


DR. VIVEK KUMAR
 M.B.B.S. DCH
 Medical Officer (M.O.) B.M.L.
 Dist. No. - 9649

88	Dharmath Mahir	SSE	01-01-1978	15-02-2024	SMS	168 cm	80 kg	Random - 96 mg/dl	A +VE	Norm al	No	norma l	13	79 min	130/90 mm of hg	S1 S2 Heard	No	Norm al	No norma l	No	No	Norm al	No norma l	N A	NA
89	Santosh Mahir	SSE	01-01-1978	15-02-2024	SMS	163 cm	76 kg	Random - 95 mg/dl	AB +VE	Norm al	No	norma l	13	78 min	130/80 mm of hg	S1 S2 Heard	No	Norm al	No norma l	No	No	Norm al	No norma l	N A	NA
90	Anand Mahir	SSE	01-01-1970	15-02-2024	SMS	164 cm	58 kg	Random - 80 mg/dl	A+VE	Norm al	No	norma l	13	78 min	110/70 mm of hg	S1 S2 Heard	No	Norm al	No norma l	No	No	Norm al	No norma l	N A	NA
91	Mahadev Thakur	SSE	01-01-1997	15-02-2024	SMS	167 cm	70 kg	Random - 87 mg/dl	A +VE	Norm al	No	norma l	16	70 min	120/80 mm of hg	S1 S2 Heard	No	Norm al	No norma l	No	No	Norm al	No norma l	N A	NA
92	Rupesh Kr Mahir	SSE	01-01-1995	15-02-2024	SMS	166 cm	60 kg	Random - 73 mg/dl	B +VE	Norm al	No	norma l	13	70 min	120/70 mm of hg	S1 S2 Heard	No	Norm al	No norma l	No	No	Norm al	No norma l	N A	NA
93	Prakash Mahir	SSE	01-01-1985	15-02-2024	SMS	165 cm	60 kg	Random - 90 mg/dl	A +VE	Norm al	No	norma l	15	70 min	110/70 mm of hg	S1 S2 Heard	No	Norm al	No norma l	No	No	Norm al	No norma l	N A	NA
94	Mahendra Mahir	SSE	01-01-1982	15-02-2024	SMS	163 cm	51 kg	Random - 117 mg/dl	A +VE	Norm al	No	norma l	15	78 min	120/70 mm of hg	S1 S2 Heard	No	Norm al	No norma l	No	No	Norm al	No norma l	N A	NA
95	Deepak Karmali	SSE	01-01-1985	15-02-2024	SMS	165 cm	60 kg	Random - 104 mg/dl	A +VE	Norm al	No	norma l	13	80 min	130/90 mm of hg	S1 S2 Heard	No	Norm al	No norma l	No	No	Norm al	No norma l	N A	NA
96	Ramesh Goyal	SSE	12-01-1989	15-02-2024	SMS	164 cm	53 kg	Random - 103 mg/dl	A +VE	Norm al	No	norma l	15	77 min	130/80 mm of hg	S1 S2 Heard	No	Norm al	No norma l	No	No	Norm al	No norma l	N A	NA
97	Ramesh Mahir	SSE	01-01-1988	15-02-2024	SMS	166 cm	66 kg	Random - 107 mg/dl	A +VE	Norm al	No	norma l	14	77 min	120/70 mm of hg	S1 S2 Heard	No	Norm al	No norma l	No	No	Norm al	No norma l	N A	NA


DR. VENKUMAR
 M. D. S. DCH
 Medical Officer (M. O.) U.M.L.
 Buss No. - 2543

98	Dheepak Ke Mahro	SSE	16-01-1985	15-02-2024	SMS	163 cm	63 kg	Random - 159 mg/dl	B +VE	Norm al	No	norma l	14	70 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No rru l	No	No	Normal	No rru l	N A	NA
99	Duldev Mahro	SSE	01-01-1966	15-02-2024	SMS	166 cm	57 kg	Random - 160 mg/dl	B +VE	Norm al	No	norma l	15	78 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No rru l	No	No	Normal	No rru l	N A	NA
100	Chatterdhas Karmali	SSE	01-01-1973	17-02-2024	SMS	163 cm	62 kg	Random - 95 mg/dl	B +VE	Norm al	No	norma l	14	78 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No rru l	No	No	Normal	No rru l	N A	NA
101	Trilokhi Mahro	SME	01-01-1963	17-02-2024	SMS	160 cm	55 kg	Random - 107 mg/dl	O +VE	Norm al	No	norma l	14	130/9 0 mm of hg	120/70 mm of hg	S1 S2 Heard	No	Normal	No rru l	No	No	Normal	No rru l	N A	NA
102	Surbhsh Katar	SSE	07-12-1974	17-02-2024	SMS	164 cm	59 kg	Random - 126 mg/dl	O +VE	Norm al	No	norma l	15	70 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No rru l	No	No	Normal	No rru l	N A	NA
103	Mahendra Singh	SSE	01-01-1978	17-02-2024	SMS	164 cm	64 kg	Random - 150 mg/dl	B +VE	Norm al	No	norma l	13	79 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No rru l	No	No	Normal	No rru l	N A	NA
104	Anand Mahro	SSE	01-01-1989	17-02-2024	SMS	168 cm	70 kg	Random - 98 mg/dl	O +VE	Norm al	No	norma l	15	82 min	115/75 mm of hg	S1 S2 Heard	No	Normal	No rru l	No	No	Normal	No rru l	N A	NA
105	Govind Mahro	SSE	25-02-1977	17-02-2024	SMS	168 cm	59 kg	Random - 98 mg/dl	O +VE	Norm al	No	norma l	13	77 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No rru l	No	No	Normal	No rru l	N A	NA
106	Devesh Kumar	SSE	15-02-1983	17-02-2024	SMS	167 cm	70 kg	Random - 139 mg/dl	O +VE	Norm al	No	norma l	15	79 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No rru l	No	No	Normal	No rru l	N A	NA
107	Sushila Bajwa	SSE	01-01-1976	17-02-2024	SMS	168 cm	63 kg	Random - 125 mg/dl	B +VE	Norm al	No	norma l	14	76 min	110/70 mm of hg	S1 S2 Heard	No	Normal	No rru l	No	No	Normal	No rru l	N A	NA

DR. VIVEK KUMAR
M.B.B.S. DCH
Medical Officer (M.O.) B.M.L.

108	Jay Ram Mahra	SSE	01-01-1974	17-02-2024	SSS	166 cm	58 Kgs	Random - 132 mg/dl	A +VE	Normal	No	normal	14	83 min	110/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S A	NA
109	Lalendra Mahra	SSE	01-03-1979	17-02-2024	SSS	168 cm	57 kgs	Random - 115 mg/dl	AB +VE	Normal	No	normal	14	79 min	130/80 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S A	NA
110	Navin Kumar	SSE	15-09-1994	17-02-2024	SSS	166 cm	66 kgs	Random - 101 mg/dl	A +VE	Normal	No	normal	15	79 min	130/80 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S A	NA
111	Kajal Kumar Mahra	SSE	01-01-1983	17-02-2024	SSS	160 cm	60 kgs	Random - 189 mg/dl	A+VE	Normal	No	normal	14	87 min	130/90 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S A	NA
112	Gabru Mahra	SSE	01-01-1968	17-02-2024	SSS	168 cm	50 kgs	Random - 115 mg/dl	D+VE	Normal	No	normal	14	78 min	120/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S A	NA
113	Munishwar Mahra	SSE	10-01-1985	17-02-2024	SSS	163 cm	52 kgs	Random - 117 mg/dl	A +VE	Normal	No	normal	14	76 min	120/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S A	NA
114	Dipu Mahra	SSE	01-01-1973	17-02-2024	SSS	163 cm	60 kgs	Random - 168 mg/dl	B +VE	Normal	No	normal	14	75 min	130/90 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S A	NA
115	Tapa Mahra	SSE	01-01-1984	17-02-2024	SSS	168 cm	55 kgs	Random - 100 mg/dl	A +VE	Normal	No	normal	15	78 min	130/80 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S A	NA
116	Ishika Mahra	SSE	01-01-1987	17-02-2024	SSS	163 cm	62 kgs	Random - 121 mg/dl	AB +VE	Normal	No	normal	15	78 min	130/90 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S A	NA
117	Vikash Kumar	SSE	17-07-1987	17-02-2024	SSS	166 cm	63 kgs	Random - 161 mg/dl	D+VE	Normal	No	normal	14	78 min	130/80 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S A	NA


DR. VIVEK KUMAR
 M.B.B.S, DCH
 Medical Officer (M.O.) B.M.L.
 Date: 17-02-2024

118	Ramdev Maho	SSE	01-01-1980	17-02-2024	SMS	164 cm	51 kg	Random - 97 mg/dl	B +VE	Norm al	No	norma l	13	79 min	120/80 mm of hg	S1 S2 Heard	No	Norm al	No rma l	No	No	Norm al	No rma l	N A	NA
119	Shankar Rajwar	SSE	01-01-1967	17-02-2024	SMS	168 cm	51 kg	Random - 104 mg/dl	A +VE	Norm al	No	norma l	14	74 min	120/80 mm of hg	S1 S2 Heard	No	Norm al	No rma l	No	No	Norm al	No rma l	N A	NA
120	Nand Kishor Maho	SSE	01-03-1970	17-02-2024	SMS	166 cm	61 kg	Random - 93 mg/dl	O +VE	Norm al	No	norma l	13	78 min	130/90 mm of hg	S1 S2 Heard	No	Norm al	No rma l	No	No	Norm al	No rma l	N A	NA
121	Prashant Yash	SSE	01-01-1975	17-02-2024	SMS	166 cm	70 kg	Random - 215 mg/dl	O +VE	Norm al	No	norma l	13	79 min	120/70 mm of hg	S1 S2 Heard	No	Norm al	No rma l	No	No	Norm al	No rma l	N A	NA
122	Tokai Pasdi	SSE	01-01-1973	17-02-2024	SMS	164 cm	57 kg	Random - 245 mg/dl	O +VE	Norm al	No	norma l	13	89 min	130/90 mm of hg	S1 S2 Heard	No	Norm al	No rma l	No	No	Norm al	No rma l	N A	NA
123	Mansi Maho	SSE	13-12-1989	17-02-2024	SMS	168 cm	63 kg	Random - 100 mg/dl	O +VE	Norm al	No	norma l	13	79 min	120/70 mm of hg	S1 S2 Heard	No	Norm al	No rma l	No	No	Norm al	No rma l	N A	NA
124	Sahaj Maho	SSE	15-02-1990	17-02-2024	SMS	164 cm	56 kg	Random - 101 mg/dl	B +VE	Norm al	No	norma l	13	73 min	130/90 mm of hg	S1 S2 Heard	No	Norm al	No rma l	No	No	Norm al	No rma l	N A	NA
125	Hitesh Kumar	M_017 0	18-02-1995	17-02-2024	SMS	164 cm	69 kg	Random - 127 mg/dl	O +VE	Norm al	No	norma l	14	87 min	120/80 mm of hg	S1 S2 Heard	No	Norm al	No rma l	No	No	Norm al	No rma l	N A	NA
126	Raj Kumar Thakar	SNC	28-12-1993	17-02-2024	SMS	168 cm	76 kg	Random - 96 mg/dl	A +VE	Norm al	No	norma l	13	73 min	120/70 mm of hg	S1 S2 Heard	No	Norm al	No rma l	No	No	Norm al	No rma l	N A	NA
127	Ashok Maho	SSE	01-01-1978	20-02-2024	SMS	166 cm	59 kg	Random - 88 mg/dl	B +VE	Norm al	No	norma l	14	75 min	120/70 mm of hg	S1 S2 Heard	No	Norm al	No rma l	No	No	Norm al	No rma l	N A	NA

DR. ANVESH KUMAR
M.B.B.S. (MC)
Medical Officer (M.O.) B.H.L.

128	Higun Maho	SSE	01-01-1983	20-02-2024	SMS	163 cm	66 kg	Random - 58 mg/dl	B +VE	Normal	No	normal	14	76 min	120/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
129	Darodar Maho	SSE	01-01-1987	20-02-2024	SMS	167 cm	55 kg	Random - 103 mg/dl	A +VE	Normal	No	normal	14	79 min	119/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
130	Bhadeshwar Maho	SSE	01-01-1981	20-02-2024	SMS	158 cm	55 kg	Random - 126 mg/dl	B +VE	Normal	No	normal	15	82 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
131	Purhan Maho	SSE	01-01-1975	20-02-2024	SMS	167 cm	53 kg	Random - 103 mg/dl	B +VE	Normal	No	normal	15	78 min	130/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
132	Shankar Diwan	SSE	05-04-1992	20-02-2024	SMS	172 cm	68 kg	Random - 94 mg/dl	D+VE	Normal	No	normal	15	79 min	115/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
133	Gopal Maho	SSE	01-01-1968	20-02-2024	SMS	158 cm	59 kg	Random - 118 mg/dl	B +VE	Normal	No	normal	14	70 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
134	Dobrai Maho	SSE	10-01-1987	20-02-2024	SMS	165 cm	72 kg	Random - 94 mg/dl	A +VE	Normal	No	normal	14	83 min	130/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
135	Dinay Kr. Samal	E. 017 B	07-01-1977	20-02-2024	Plant Heard	161 cm	82 kg	Random - 95 mg/dl	A +VE	Normal	No	normal	14	77 min	116/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
136	Kishu Ki Maho	SSE	30-12-1988	20-02-2024	SMS	167 cm	56 kg	Random - 100 mg/dl	A +VE	Normal	No	normal	14	78 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
137	Md Akram Anam	SSE	17-10-1989	20-02-2024	SMS	172 cm	75 kg	Random - 88 mg/dl	B+VE	Normal	No	normal	14	88 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA

DR. VIREK KUMAR
M.B.B.S. DCH
Medical Officer (M.O.) B.M.L.
Reg No. 2543

138	Mejohid Alam	SSE	05-03-1988	20-02-2024	SMS	167 cm	74 kgs	Random - 112 mg/dl	B +VE	Normal	No	normal	15	75 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No	NA	NA						
139	Sarjey Yadav	SSE	01-01-1982	20-02-2024	SMS	167 cm	68 kgs	Random - 167 mg/dl	O +VE	Normal	No	normal	16	79 min	120/80 mm of hg	S1 S2 Heard	No	Normal	No	NA	NA						
140	Rodra Pratap Singh	SSE	11-06-1998	20-02-2024	SMS	162 cm	64 kgs	Random - 135 mg/dl	B +VE	Normal	No	normal	13	72 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No	NA	NA						
141	Oorpek Kr Mundla	SSE	12-12-1998	20-02-2024	SMS	167 cm	59 kgs	Random - 106 mg/dl	A+VE	Normal	No	normal	13	76 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No	NA	NA						
142	Jyoti Mahu	SSE	12-12-1993	20-02-2024	SMS	162 cm	83 kgs	Random - 118 mg/dl	A +VE	Normal	No	normal	13	70 min	120/80 mm of hg	S1 S2 Heard	No	Normal	No	NA	NA						
143	Sarosh Mahu	SSE	15-11-1963	20-02-2024	SMS	167 cm	52 kgs	Random - 93 mg/dl	A +VE	Normal	No	normal	16	76 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No	NA	NA						
144	Dharmendra Nayak	HR	01-01-1973	20-02-2024	SMS	172 cm	77 kgs	Random - 108 mg/dl	A +VE	Normal	No	normal	16	90 min	160/100 mm of hg	S1 S2 Heard	No	Normal	No	NA	NA						
145	Chandra Prakash Singh	M_002	22-09-1986	20-02-2024	Consultant	170 cm	75 kgs	Random - 124 mg/dl	O +VE	Normal	No	normal	15	78 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No	NA	NA						
146	Mejendra Kumar	M_015	21-11-1969	28-02-2024	Surgey	165 cm	66 kgs	Random - 199 mg/dl	O +VE	Normal	No	normal	14	88 min	150/80 mm of hg	S1 S2 Heard	No	Normal	No	NA	NA						
147	Govind Singhrao	SME	27-11-1974	28-02-2024	Surgey	167 cm	66 kgs	Random - 108 mg/dl	A +VE	Normal	No	normal	14	83 min	120/90 mm of hg	S1 S2 Heard	No	Normal	No	NA	NA						

DR. VIVEK KUMAR
M.D.S. DCH
Medical Officer (S.G.) ILS, ILS

148	Amit Kr Pandey	M. 0129	02-12-1978	28-02-2024	Safety	165 cm	78 Kg	Random - 144 mg/dl	AB +VE	Normal	No	normal	15	84 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No rmt	No	No	Normal	No rmt	N/A	NA
149	Duldevwar Maho	SSE	11-12-1999	28-02-2024	SMS	163 cm	50 kg	Random - 74 mg/dl	A +VE	Normal	No	normal	14	78 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No rmt	No	No	Normal	No rmt	N/A	NA
150	Sudhir Maho	SSE	01-01-1985	28-02-2024	SMS	165 cm	51 kg	Random - 90 mg/dl	B +VE	Normal	No	normal	14	75 min	120/80 mm of hg	S1 S2 Heard	No	Normal	No rmt	No	No	Normal	No rmt	N/A	NA
151	Bhagat Maho	SSE	01-01-1977	28-02-2024	SMS	160 cm	52 kg	Random - 118 mg/dl	A +VE	Normal	No	normal	14	78 min	130/80 mm of hg	S1 S2 Heard	No	Normal	No rmt	No	No	Normal	No rmt	N/A	NA
152	Bilal Maho	SSE	01-01-1988	28-02-2024	SMS	160 cm	52 kg	Random - 98 mg/dl	B +VE	Normal	No	normal	14	77 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No rmt	No	No	Normal	No rmt	N/A	NA
153	Bhanda Kumar	SSE	22-11-1989	28-02-2024	SMS	158 cm	51 kg	Random - 106 mg/dl	B +VE	Normal	No	normal	13	79 min	110/70 mm of hg	S1 S2 Heard	No	Normal	No rmt	No	No	Normal	No rmt	N/A	NA
154	Dipali Manda	SSE	01-01-1978	28-02-2024	SMS	162 cm	55 kg	Random - 123 mg/dl	AB +VE	Normal	No	normal	14	69 min	140/80 mm of hg	S1 S2 Heard	No	Normal	No rmt	No	No	Normal	No rmt	N/A	NA
155	Devkisanth Maho	SSE	10-01-1979	28-02-2024	SMS	170 cm	63 kg	Random - 130 mg/dl	B +VE	Normal	No	normal	13	78 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No rmt	No	No	Normal	No rmt	N/A	NA
156	Prakash Maho	SSE	07-06-1986	28-02-2024	SMS	162 cm	60 kg	Random - 92 mg/dl	B +VE	Normal	No	normal	15	78 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No rmt	No	No	Normal	No rmt	N/A	NA
157	Rohindu Kumar	SSE	17-03-1991	28-02-2024	SMS	167 cm	65 kg	Random - 105 mg/dl	A +VE	Normal	No	normal	15	79 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No rmt	No	No	Normal	No rmt	N/A	NA

DR. VIVEK KUMAR
M.B.B.S., DCH
Medical Officer (M.O.) I.M.L.

158	Sanjay Son	SSE	19-05-1977	28-02-2024	SSMS	167 cm	65 kg	Random - 148 mg/dl	B +VE	Normal	No	normal	15	90 min	120/80 mm of Hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
159	Rohaan Lal Mishra	SSE	01-01-1981	28-02-2024	SSMS	162 cm	58 kg	Random - 131 mg/dl	A +VE	Normal	No	normal	14	84 min	120/80 mm of Hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
160	Ramakrish Mishra	SSE	03-01-1980	28-02-2024	SSMS	163 cm	60 kg	Random - 113 mg/dl	A +VE	Normal	No	normal	15	78 min	130/80 mm of Hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
161	Ravi Mishra	SSE	24-05-1990	28-02-2024	SSMS	170 cm	65 kg	Random - 92 mg/dl	A +VE	Normal	No	normal	15	78 min	130/80 mm of Hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
162	Pratap Kumar	SSE	01-01-1986	28-02-2024	SSMS	162 cm	65 kg	Random - 130 mg/dl	A +VE	Normal	No	normal	14	84 min	130/80 mm of Hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
163	Ramesh Mishra	SSE	10-02-1983	28-02-2024	SSMS	167 cm	80 kg	Random - 135 mg/dl	AB +VE	Normal	No	normal	14	78 min	120/80 mm of Hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
164	Ramesh Mishra	SSE	01-01-1985	28-02-2024	SSMS	162 cm	52 kg	Random - 114 mg/dl	B +VE	Normal	No	normal	14	78 min	120/70 mm of Hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
165	Sudeshan Mishra	SSE	05-02-1993	28-02-2024	SSMS	162 cm	68 kg	Random - 94 mg/dl	A +VE	Normal	No	normal	14	73 min	130/80 mm of Hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
166	Raju Mishra	SSE	01-01-1988	28-02-2024	SSMS	163 cm	56 kg	Random - 83 mg/dl	B +VE	Normal	No	normal	13	88 min	120/80 mm of Hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
167	Mukeshwar Mishra	SSE	01-01-1972	28-02-2024	SSMS	160 cm	53 kg	Random - 94 mg/dl	B +VE	Normal	No	normal	14	78 min	130/80 mm of Hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA


DR. VIVEK KUMAR
 M.B.B.S. DCH
 Medical Officer (M.O.) B.M.L.
 Room No.-2543

168	Kalishwar Maho	SSE	01-01-1988	28-02-2024	SSIS	158 cm	52 kg	Random - 113 mg/dl	A+VE	Normal	No	normal	14	78 min	130/80 mm of hg	S1 S2 Heard	No	Normal	No mm	No	No	Normal	No mm	N/A	NA
169	Lal Kishore Maho	SSE	01-01-1971	28-02-2024	SSIS	162 cm	56 kg	Random - 107 mg/dl	A +VE	Normal	No	normal	14	72 min	120/80 mm of hg	S1 S2 Heard	No	Normal	No mm	No	No	Normal	No mm	N/A	NA
170	Vinod Maho	SSE	01-01-1980	28-02-2024	SSIS	162 cm	50 kg	Random - 102 mg/dl	D+VE	Normal	No	normal	14	79 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No mm	No	No	Normal	No mm	N/A	NA
171	Dhirendev Maho	SSE	01-01-1978	29-02-2024	SSIS	163 cm	50 kg	Random - 80 mg/dl	A +VE	Normal	No	normal	13	72 min	110/80 mm of hg	S1 S2 Heard	No	Normal	No mm	No	No	Normal	No mm	N/A	NA
172	Rahul Gorai	SSE	01-01-1985	29-02-2024	SSIS	165 cm	60 kg	Random - 113 mg/dl	A +VE	Normal	No	normal	13	74 min	110/70 mm of hg	S1 S2 Heard	No	Normal	No mm	No	No	Normal	No mm	N/A	NA
173	Ganai Maho	SSE	01-01-1978	29-02-2024	SSIS	167 cm	60 kg	Random - 128 mg/dl	B+VE	Normal	No	normal	13	75 min	130/70 mm of hg	S1 S2 Heard	No	Normal	No mm	No	No	Normal	No mm	N/A	NA
174	Havindra Maho	SSE	15-02-1990	29-02-2024	SSIS	160 cm	55 kg	Random - 123 mg/dl	B +VE	Normal	No	normal	13	74 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No mm	No	No	Normal	No mm	N/A	NA
175	Lijha Maho	SSE	01-01-1987	29-02-2024	SSIS	162 cm	52 kg	Random - 151 mg/dl	B +VE	Normal	No	normal	13	80 min	110/70 mm of hg	S1 S2 Heard	No	Normal	No mm	No	No	Normal	No mm	N/A	NA
176	Dinesh Karmali	SSE	01-01-1982	29-02-2024	SSIS	162 cm	55 kg	Random - 141 mg/dl	B+VE	Normal	No	normal	13	88 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No mm	No	No	Normal	No mm	N/A	NA
177	Umesh Maho	SSE	01-01-1984	29-02-2024	SSIS	162 cm	60 kg	Random - 125 mg/dl	B+VE	Normal	No	normal	13	84 min	130/80 mm of hg	S1 S2 Heard	No	Normal	No mm	No	No	Normal	No mm	N/A	NA


DR. VIVEK KUMAR
 M.B.B.S. D.C.P.
 Medical Officer (R.G.) D.M.L.
 Reg No-2563

178	Abhishek Raj	SIS	03-08-2000	01-03-2024	Security	167 cm	75 kg	Random - 103 mg/dl	B +VE	Normal	No	normal	14	74 min	120/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
179	Mahendra Singh	SIS	10-02-1972	01-03-2024	Security	175 cm	82 kg	Random - 151 mg/dl	B +VE	Normal	No	normal	15	70 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
180	Jyoti Ke Das	SIS	11-04-1992	01-03-2024	Security	170 cm	70 kg	Random - 98 mg/dl	O +VE	Normal	No	normal	14	72 min	130/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
181	Narveer Kaur Pandey	SIS	08-10-1990	01-03-2024	Security	168 cm	85 kg	Random - 114 mg/dl	A +VE	Normal	No	normal	15	76 min	120/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
182	Lal Bahadur Sharma	SIS	13-01-1969	01-03-2024	Security	168 cm	80 kg	Random - 135 mg/dl	B +VE	Normal	No	normal	15	79 min	120/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
183	Rajesh Singh	SIS	05-02-1972	01-03-2024	Security	165 cm	66 kg	Random - 109 mg/dl	B +VE	Normal	No	normal	14	82 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
184	Rohit Raj	SIS	05-01-2000	02-03-2024	Security	180 cm	80 kg	Random - 106 mg/dl	B +VE	Normal	No	normal	14	80 min	110/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
185	Tommy Grew	SIS	05-04-1996	03-01-1990	Security	170 cm	72 kg	Random - 129 mg/dl	B +VE	Normal	No	normal	14	80 min	120/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
186	Aakash Prasad	SIS	17-03-1996	02-03-2024	Security	165 cm	56 kg	Random - 114 mg/dl	O +VE	Normal	No	normal	14	70 min	130/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
187	Normal Harada	SIS	18-03-1998	02-03-2024	Security	170 cm	58 Kg	Random - 122 mg/dl	O +VE	Normal	No	normal	13	70 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA


DR. VIVER KUMAR
 M.B.B.S. DCH
 Medical Officer (M.O.) B.M.L.
Dr. Viver Kumar

188	Rahul Gorain	SIS	21-11-2001	02-03-2024	Securely	170 cm	78 Kgs	Random - 131 mg/dl	A +VE	Normal	No	normal	13	83 min	130/80 mm of hg	S1 S2 Heard	No	Normal	No	No	No	No	Normal	No	NA	NA
189	David Nath Mahbo	SIS	25-09-1969	02-03-2024	Securely	171 cm	51 kgs	Random - 114 mg/dl	AB - VE	Normal	No	normal	13	75 min	110/70 mm of hg	S1 S2 Heard	No	Normal	No	No	No	No	Normal	No	NA	NA
190	Arjo Maho	SIS	06-03-1997	02-03-2024	Securely	165 cm	56 kgs	Random - 109 mg/dl	A +VE	Normal	No	normal	13	78 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No	No	No	No	Normal	No	NA	NA
191	Priyam Kumar	SIS	12-05-1987	02-03-2024	Securely	167 cm	58 Kgs	Random - 141 mg/dl	O +VE	Normal	No	normal	14	70 min	110/70 mm of hg	S1 S2 Heard	No	Normal	No	No	No	No	Normal	No	NA	NA
192	Raj Ko Boro	SIS	20-01-1992	02-03-2024	Securely	168 cm	63 kgs	Random - 129 mg/dl	B +VE	Normal	No	normal	13	79 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No	No	No	No	Normal	No	NA	NA
193	Devsaj Ban	SIS	01-05-1994	02-03-2024	Securely	167 cm	70 kgs	Random - 125 mg/dl	O +VE	Normal	No	normal	14	70 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No	No	No	No	Normal	No	NA	NA
194	Mohadev Maho	SIS	15-12-1998	02-03-2024	Securely	165 cm	54 kgs	Random - 137 mg/dl	O +VE	Normal	No	normal	13	72 min	110/80 mm of hg	S1 S2 Heard	No	Normal	No	No	No	No	Normal	No	NA	NA
195	Bani Kr Bapuar	SIS	01-01-1995	02-03-2024	Securely	165 cm	56 kgs	Random - 103 mg/dl	A +VE	Normal	No	normal	13	78 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No	No	No	No	Normal	No	NA	NA
196	Priyam Maho	SIS	05-07-1990	02-03-2024	Securely	167 cm	56 kgs	Random - 133 mg/dl	O +VE	Normal	No	normal	13	71 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No	No	No	No	Normal	No	NA	NA
197	Jaganath Mandil	SIS	01-05-1983	02-03-2024	Securely	167 cm	63 kgs	Random - 127 mg/dl	A +VE	Normal	No	normal	13	78 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No	No	No	No	Normal	No	NA	NA

DR. VIKRANT KUMAR
 MB, B.S., D.C.H.
 Medical Officer (M.O.) S.M.L.
 Reg. No. 2543

198	Shakil Ahmad	SIS	23-10-1994	02-03-2024	Security	170 cm	69 kg	Random - 123 mg/dl	0 +VE	Normal	No	normal	14	78 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
199	Vijash Maho	SIS	16-06-1997	02-03-2024	Security	171 cm	66 kg	Random - 96 mg/dl	0 +VE	Normal	No	normal	14	78 min	110/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
200	Birendra Kr Nayak	SIS	11-07-1980	05-03-2024	Security	170 cm	80 kg	Random - 151 mg/dl	A +VE	Normal	No	normal	15	80 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
201	Tikendra Kumar Maho	M_016 1	04-07-1990	05-03-2024	DRF	172 cm	62 Kg	Random - 118 mg/dl	A +VE	Normal	No	normal	13	79 min	110/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
202	Rohit Kumar	SIS	05-05-1991	05-03-2024	Security	158 cm	73 Kg	Random - 137 mg/dl	A +VE	Normal	No	normal	13	87 min	130/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
203	Jagtesh Beda	SIS	10-01-1992	05-03-2024	Security	170 cm	80 kg	Random - 134 mg/dl	0 +VE	Normal	No	normal	14	75 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
204	Dharmkesh Sinha	M_012 2	20-05-1968	18-03-2024	DRF	171 cm	90 kg	Random - 97 mg/dl	AB +VE	Normal	No	normal	15	77 min	125/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
205	Hari Kishor Singh	M_005 8	15-06-1984	18-03-2024	DRF	170 cm	81 kg	Random - 108 mg/dl	A +VE	Normal	No	normal	16	76 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
206	MD. Salim	M_003 7	13-12-1974	19-03-2024	CPP	180 cm	90 kg	Random - 158 mg/dl	0 +VE	Normal	No	normal	16	88 min	110/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
207	Ashwesh Kumar	M_004 9	14-02-1986	19-03-2024	CPP	180 cm	80 kg	Random - 143 mg/dl	0 +VE	Normal	No	normal	14	79 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA

DR. VINAY KUMAR
M.B.B.S. DCH
Medical Officer (M.O.) B.M.L.
Reg No. 2543

208	Sheela Kr Saw	TIR	06-07-1990	19-05-2024	CPP	166 cm	60 kgs	Random - 120 mg/dl	A +VE	Normal	No	normal	15	74 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	Normal	N A	NA
209	Pawan Kr Dubey	M_006 7	05-01-1983	19-05-2024	CPP	178 cm	60 kgs	Random - 142 mg/dl	O +VE	Normal	No	normal	15	80 min	120/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	Normal	N A	NA
210	Sanjay Kumar	W_018 5	01-05-1977	19-05-2024	CPP	165 cm	56 kgs	Random - 120 mg/dl	O +VE	Normal	No	normal	15	78 min	110/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	Normal	N A	NA
211	Nareish Saw	TIR	01-04-1986	19-05-2024	Helper	170 cm	70 kgs	Random - 91 mg/dl	B +VE	Normal	No	normal	15	78 min	130/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	Normal	N A	NA
212	Kabir Kr Pandey	M_019 0	03-07-1985	19-05-2024	CPP	157 cm	60 Kgs	Random - 148 mg/dl	O +VE	Normal	No	normal	14	78 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	Normal	N A	NA
213	Mahesh Nayak	TIR	01-01-1988	19-05-2024	Helper	158 cm	52 kgs	Random - 108 mg/dl	A +VE	Normal	No	normal	15	80 min	120/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	Normal	N A	NA
214	Bhanshwar Saw	TIR	01-01-1988	19-05-2024	Helper	165 cm	80 kgs	Random - 123 mg/dl	O +VE	Normal	No	normal	16	70 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	Normal	N A	NA
215	Anon Kr Singh	W_026 1	01-02-1979	19-05-2024	CPP	181 cm	73 Kgs	Random - 116 mg/dl	O +VE	Normal	No	normal	15	79 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	Normal	N A	NA
216	Mukesh Mishra	W_002 2	19-01-1982	19-05-2024	CPP	170 cm	57 kgs	Random - 92 mg/dl	B +VE	Normal	No	normal	14	78 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	Normal	N A	NA
217	Ashok Kumar II	W_018 0	01-01-1973	19-05-2024	CPP	169 cm	58 Kgs	Random - 106 mg/dl	B +VE	Normal	No	normal	15	78 min	110/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	Normal	N A	NA

DR. VIVEK KUMAR
M.B.B.S. DCH
Medical Officer (M.O.) B.M.L.

218	Dharmvir Prasad	W_027 5	21-10-1984	19-03-2024	CPW	170 cm	71 kg	Random - 92 mg/dl	A +VE	Normal	No	normal	15	79	130/80 mm of hg	S1 S2 Heard	No	Normal	No rrm i	No	No	No rrm i	No rrm i	S A	NA
219	Abhishek Kumar	M_004 7	05-04-1974	19-03-2024	CPW	180 cm	86 kg	Random - 118 mg/dl	B +VE	Normal	No	normal	15	72	110/70 mm of hg	S1 S2 Heard	No	Normal	No rrm i	No	No	No rrm i	No rrm i	S A	NA
220	Ashok Kumar	W_014 8	18-02-1984	19-03-2024	CPW	160 cm	52 kg	Random - 105 mg/dl	A +VE	Normal	No	normal	14	70	120/70 mm of hg	S1 S2 Heard	No	Normal	No rrm i	No	No	No rrm i	No rrm i	S A	NA
221	Kapildev Pathak	U_005 2	09-05-1973	19-03-2024	CPW	167 cm	50 kg	Random - 146 mg/dl	B +VE	Normal	No	normal	14	70	110/70 mm of hg	S1 S2 Heard	No	Normal	No rrm i	No	No	No rrm i	No rrm i	S A	NA
222	Rajiv Rajan Pandey	U_002 3	01-01-1963	19-03-2024	CPW	130 cm	95 kg	Random - 135 mg/dl	O -VE	Normal	No	normal	15	80	120/70 mm of hg	S1 S2 Heard	No	Normal	No rrm i	No	No	No rrm i	No rrm i	S A	NA
223	Gandhar Pathak	SMC	25-01-1977	19-03-2024	Helper	163 cm	63 kg	Random - 149 mg/dl	B +VE	Normal	No	normal	14	74	120/80 mm of hg	S1 S2 Heard	No	Normal	No rrm i	No	No	No rrm i	No rrm i	S A	NA
224	Ratna Bhagat	W_011 9	20-02-1989	19-03-2024	CPW	170 cm	69 kg	Random - 100 mg/dl	A +VE	Normal	No	normal	15	79	130/80 mm of hg	S1 S2 Heard	No	Normal	No rrm i	No	No	No rrm i	No rrm i	S A	NA
225	Sandeep Kishore	W_027 3	01-06-1973	19-03-2024	CPW	180 cm	81 kg	Random - 155 mg/dl	A +VE	Normal	No	normal	15	84	140/90 mm of hg	S1 S2 Heard	No	Normal	No rrm i	No	No	No rrm i	No rrm i	S A	NA
226	Ganeshwar Sahu	HR	19-03-1976	19-03-2024	Helper	172 cm	58 kg	Random - 122 mg/dl	O +VE	Normal	No	normal	14	79	120/80 mm of hg	S1 S2 Heard	No	Normal	No rrm i	No	No	No rrm i	No rrm i	S A	NA
227	Suresh Keshav	HR	01-02-1991	19-03-2024	Helper	167 cm	79 kg	Random - 94 mg/dl	A +VE	Normal	No	normal	14	79	120/70 mm of hg	S1 S2 Heard	No	Normal	No rrm i	No	No	No rrm i	No rrm i	S A	NA

DR. VIVEK KUMAR
M.B.B.S. DCH
Medical Officer (M.O.) B.M.L.
Reg No. 2543

228	Vijay Kant Pandey	M_015_2	01-01-1972	20-03-2024	CFP	180 cm	80 kgs	Random - 95 mg/dl	O +VE	Normal	No	normal	14	84 min	149/110 mm of Hg	S1 S2 Heard	No	Normal	No	No	No	No	Normal	No	S	NA
229	Navej Kumar	M_014_5	13-11-1990	20-03-2024	CFP	165 cm	72 kgs	Random - 116 mg/dl	B +VE	Normal	No	normal	15	72 min	110/70 mm of Hg	120/80 mm of Hg	No	Normal	No	No	No	No	Normal	No	S	NA
230	Madhukar Kumar Mann	M_008_5	15-02-1984	20-03-2024	CFP	170 cm	68 Kgs	Random - 107 mg/dl	A +VE	Normal	No	normal	14	74 min	120/70 mm of Hg	S1 S2 Heard	No	Normal	No	No	No	No	Normal	No	S	NA
231	Santosh Kumar	TIR	20-03-1982	20-03-2024	Superviser	163 cm	53 kgs	Random - 130 mg/dl	O +VE	Normal	No	normal	15	78 min	130/90 mm of Hg	S1 S2 Heard	No	Normal	No	No	No	No	Normal	No	S	NA
232	Ramkishor Gupta	W_012_8	22-01-1979	20-03-2024	CFP	165 cm	72 kgs	Random - 120 mg/dl	A +VE	Normal	No	normal	15	80 min	130/90 mm of Hg	S1 S2 Heard	No	Normal	No	No	No	No	Normal	No	S	NA
233	Mukesh Mishra	TIR	01-01-1989	20-03-2024	Helper	163 cm	56 kgs	Random - 117 mg/dl	B +VE	Normal	No	normal	15	78 min	130/80 mm of Hg	S2 S2 Heard	No	Normal	No	No	No	No	Normal	No	S	NA
234	Vishwanath Verma	M_008_6	10-05-1985	20-03-2024	CFP	164 cm	60 kgs	Random - 109 mg/dl	A +VE	Normal	No	normal	14	81 min	120/70 mm of Hg	S1 S2 Heard	No	Normal	No	No	No	No	Normal	No	S	NA
235	Duman Saini	TIR	14-02-1999	20-03-2024	Helper	165 cm	63 kgs	Random - 133 mg/dl	O +VE	Normal	No	normal	14	78 min	110/70 mm of Hg	S1 S2 Heard	No	Normal	No	No	No	No	Normal	No	S	NA
236	Dinesh Baidya	TIR	01-01-1985	20-03-2024	Helper	162 cm	60 kgs	Random - 145 mg/dl	B +VE	Normal	No	normal	15	75 min	120/70 mm of Hg	S1 S2 Heard	No	Normal	No	No	No	No	Normal	No	S	NA
237	Anurath Kharwar	W_005	11-07-1967	20-03-2024	CFP	167 cm	70 kgs	Random - 146 mg/dl	B+VE	Normal	No	normal	16	84 min	130/90 mm of Hg	S1 S2 Heard	No	Normal	No	No	No	No	Normal	No	S	NA

DR. VIGYANESH CHAND
M.B.B.S. DCH
Medical Officer (M.O.) B.M.L.
Reg No. 2543

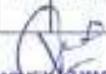
238	Chandra Shekhar Saw	TDR	12-02-1993	20-03-2024	Helper	167 cm	73 Kgs	Random - 139 mg/dl	O +VE	Normal	No	normal	14	78 min	120/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S	NA
239	Mansj Kr Singh	W_016	23-05-1976	20-03-2024	CPP	165 cm	63 kgs	Random - 133 mg/dl	O +VE	Normal	No	normal	15	78 min	110/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S	NA
240	Sunil Kr Mishra	W_001	01-01-1982	20-03-2024	CPP	162 cm	53 kgs	Random - 112 mg/dl	O +VE	Normal	No	normal	14	74 min	110/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S	NA
241	Sachin Saw	TDR	01-01-1975	20-03-2024	Helper	164 cm	60 kgs	Random - 120 mg/dl	A +VE	Normal	No	normal	14	79 min	120/80 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S	NA
242	Surbha Saw	TDR	01-01-1980	20-03-2024	Helper	166 cm	67 Kgs	Random - 120 mg/dl	A +VE	Normal	No	normal	14	78 min	120/80 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S	NA
243	Rameshchandra Mishra	W_011	26-11-1978	20-03-2024	CPP	165 cm	58 Kgs	Random - 115 mg/dl	O +VE	Normal	No	normal	14	74 min	120/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S	NA
244	Talwaja Bora	W_012	15-03-1991	20-03-2024	CPP	165 cm	70 kgs	Random - 117 mg/dl	B+VE	Normal	No	normal	15	79 min	130/80 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S	NA
245	Sarvan Kr Parwan	M_019	12-12-1973	20-03-2024	CPP	175 cm	57 kgs	Random - 114 mg/dl	B +VE	Normal	No	normal	15	78 min	120/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S	NA
246	Dhrip Kr Mishra	W_002	10-02-1977	20-03-2024	CPP	162 cm	69 kgs	Random - 103 mg/dl	O +VE	Normal	No	normal	16	78 min	130/80 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S	NA
247	Rajesh Giri	W_028	01-03-1979	21-03-2024	CPP	168 cm	66 kgs	Random - 171 mg/dl	A +VE	Normal	No	normal	15	74 min	120/80 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	S	NA

DR. VIVEK
M.B.B.S, DCH
Medical Officer (M.O.) B.M.L.
Ten No. 2543

248	Arul Kumar	M_019 2	30-06-1988	21-03-2024	CPP	162 cm	83 kg	Random - 150 mg/dl	B+VE	Normal	No	normal	14	80 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	S A	NA
249	Anish Kumar	M_002 8	13-02-1983	21-03-2024	CPP	168 cm	83 kg	Random - 180 mg/dl	A +VE	Normal	No	normal	14	87 min	140/90 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	S A	NA
250	Chandran Ki Ganesh	W_003 3	10-01-1985	21-03-2024	CPP	172 cm	83 kg	Random - 112 mg/dl	O +VE	Normal	No	normal	15	80 min	120/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	S A	NA
251	Vijay Sank	TIR	07-01-1980	21-03-2024	Helper	157 cm	65 kg	Random - 89 mg/dl	O +VE	Normal	No	normal	15	80 min	110/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	S A	NA
252	Ajaya Mahesh	MHR	01-01-1986	21-03-2024	Helper	165 cm	65 kg	Random - 114 mg/dl	B +VE	Normal	No	normal	16	78 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	S A	NA
253	Budha Mahesh	TIR	01-01-1974	21-03-2024	Helper	163 cm	66 Kg	Random - 126 mg/dl	A+VE	Normal	No	normal	15	78 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	S A	NA
254	Ranjit Menaka	MHR	01-01-1980	21-03-2024	Helper	157 cm	51 kg	Random - 100 mg/dl	A +VE	Normal	No	normal	14	75 min	120/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	S A	NA
255	Arul Sank	TIR	01-01-1985	21-03-2024	Helper	162 cm	57 kg	Random - 127 mg/dl	O +VE	Normal	No	normal	13	78 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	S A	NA
256	Sabdar Kannakar	W_013 3	12-01-1974	21-03-2024	CPP	167 cm	68 Kg	Random - 169 mg/dl	B +VE	Normal	No	normal	15	90 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	S A	NA
257	Sudhan Mahesh	W_017 4	18-02-1974	21-03-2024	CPP	167 cm	65 kg	Random - 155 mg/dl	O +VE	Normal	No	normal	15	78 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	S A	NA

DR. V. SURESHKANTH
M.B.B.S. DCH
Medical Officer (M.O.) B.M.L.
Reg No - 2543

258	Ashok Mahra	TIR	01-01-1976	21-03-2024	Helper	165 cm	60 kg	Random - 89 mg/dl	O +VE	Normal	No	normal	15	89 min	110/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	S A	NA
259	Ashram Gora	TIR	01-01-1993	21-03-2024	Helper	167 cm	62 kg	Random - 193 mg/dl	O +VE	Normal	No	normal	16	89 min	130/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	S A	NA
260	Arun Kumar	M_007 5	01-01-1977	21-03-2024	CPW	177 cm	73 kg	Random - 110 mg/dl	B+VE	Normal	No	normal	13	84 min	130/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	S A	NA
261	Pravir Kumar	M_009 6	25-10-1987	21-03-2024	CPW	157 cm	70 kg	Random - 108 mg/dl	O +VE	Normal	No	normal	14	90 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	S A	NA
262	Z. M. Khan	M_012 1	05-01-1989	22-03-2024	CPW	165 cm	70 kg	Random - 115 mg/dl	O +VE	Normal	No	normal	14	89 min	130/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	S A	NA
263	Devendra Nayak	TIR	01-01-1978	22-03-2024	Helper	165 cm	53 kg	Random - 151 mg/dl	O+VE	Normal	No	normal	14	80 min	120/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	S A	NA
264	Vikildev Karmali	TIR	01-01-1989	22-03-2024	Helper	166 cm	57 kg	Random - 125 mg/dl	AB +VE	Normal	No	normal	14	74 min	120/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	S A	NA
265	Taj Narayan Mahra	W_002 8	01-01-1979	22-03-2024	CPW	167 cm	70 kg	Random - 117 mg/dl	B +VE	Normal	No	normal	15	90 min	130/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	S A	NA
266	Sudaj Kr Shee	W_018 5	02-02-1979	22-03-2024	CPW	180 cm	69 kg	Random - 160 mg/dl	A +VE	Normal	No	normal	14	76 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	S A	NA
267	Vivek K Mahra	TIR	05-01-1986	22-03-2024	Helper	162 cm	62 kg	Random - 113 mg/dl	A +VE	Normal	No	normal	12	78 min	120/80 mm of hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	S A	NA


DR. VIVEK KUMAR
 M.B.B.S. DCH
 Medical Officer (M.O.) B.M.L.
 Room No. 2543

268	Chandan Ram Nayak	MNC	03-06-1991	22-03-2024	CPP	162 cm	58 kgs	Random - 109 mg/dl	AB +VE	Normal	No	normal	13	70 min	120/80 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA
269	Arunal Kumar	M_0195	21-11-1988	22-03-2024	CPP	167 cm	67 kgs	Random - 108 mg/dl	AB +VE	Normal	No	normal	14	70 min	110/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA
270	Rajesh Prasad	M_0027	05-07-1981	22-03-2024	CPP	162 cm	57 kgs	Random - 157 mg/dl	B +VE	Normal	No	normal	13	78 min	120/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA
271	Digambar Nayak	M_0181	06-04-1983	22-03-2024	CPP	177 cm	85 kgs	Random - 160 mg/dl	B +VE	Normal	No	normal	16	81 min	120/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA
272	Sanjeev Kr Das	M_0171	01-02-1982	22-03-2024	Commerial	165 cm	80 kgs	Random - 160 mg/dl	B +VE	Normal	No	normal	13	80 min	120/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA
273	Gouri Shankar	W_0011	15-06-1971	27-03-2024	DRI	167 cm	60 kgs	Random - 155 mg/dl	AB +VE	Normal	No	normal	13	79 min	120/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA
274	Hindia Pragasari	M_0108	20-05-1985	27-03-2024	Electrical	157 cm	54 kgs	Random - 139 mg/dl	O +VE	Normal	No	normal	14	74 min	120/80 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA
275	Govind Mahesh	TIR	01-01-1965	27-03-2024	Helper	160 cm	63 kgs	Random - 99 mg/dl	B +VE	Normal	No	normal	16	86 min	130/90 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA
276	MED. Abhis Aman	S_0004	25-01-1991	27-03-2024	Electrical	167 cm	89 kgs	Random - 94 mg/dl	B +VE	Normal	No	normal	14	89 min	130/90 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA
277	Naresh Pradeep	TIR	13-08-1970	27-03-2024	DRI	169 cm	65 kgs	Random - 122 mg/dl	O +VE	Normal	No	normal	16	79	120/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA


DR. VIVEN KUMAR
 M.B.B.S. DCH
 Medical Officer (M.O.) I.M.L.
 Reg No. 2543

278	Chhayan Mahato	W_0216	30-10-1970	27-03-2024	DHI	165 cm	51 kg	Random - 75 ng/dl	A +VE	Normal	No	normal	14	77 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No	No	Normal	Normal	NA	NA
279	Ajay Kishor Poddar	SMC	28-01-1971	27-03-2024	SMAS	167 cm	66 Kg	Random - 130 ng/dl	B +VE	Normal	No	normal	13	84 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No	No	Normal	Normal	NA	NA
280	Lokesh Mahato	TIR	01-01-1985	27-03-2024	Helper	165 cm	59 kg	Random - 126 ng/dl	A +VE	Normal	No	normal	15	79 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No	No	Normal	Normal	NA	NA
281	Bijay Prasad	W_0125	20-02-1969	27-03-2024	DHI	165 cm	70 kg	Random - 180 ng/dl	A +VE	Normal	No	normal	16	79 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No	No	Normal	Normal	NA	NA
282	Arun Mahato	TIR	01-01-1970	27-03-2024	Helper	162 cm	82 kg	Random - 118 ng/dl	A +VE	Normal	No	normal	14	78 min	120/90 mm of hg	S1 S2 Heard	No	Normal	No	No	Normal	Normal	NA	NA
283	Sant Singh	M_0175	01-06-1992	27-03-2024	DHI	162 cm	60 kg	Random - 104 ng/dl	A +VE	Normal	No	normal	14	80 min	110/70 mm of hg	S1 S2 Heard	No	Normal	No	No	Normal	Normal	NA	NA
284	Devendra Kumar	W_0139	07-07-1989	27-03-2024	DHI	163 cm	55 kg	Random - 95 ng/dl	B +VE	Normal	No	normal	14	84 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No	No	Normal	Normal	NA	NA
285	Balraj Ram Mahato	TIR	01-01-1976	27-03-2024	supervisor	167 cm	70 kg	Random - 83 ng/dl	B +VE	Normal	No	normal	15	84 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No	No	Normal	Normal	NA	NA
286	Suresh Giri	TIR	01-01-1972	27-03-2024	Helper	167 cm	70 kg	Random - 111 ng/dl	A +VE	Normal	No	normal	15	69 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No	No	Normal	Normal	NA	NA
287	Bodhan Mahato	TIR	01-01-1980	27-03-2024	Helper	167 cm	53 kg	Random - 81 ng/dl	A +VE	Normal	No	normal	15	70 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No	No	Normal	Normal	NA	NA

DR. VINEET KUMAR
M.B.B.S. DCN
Medical Officer (M.O.) S.M.L.
Reg No. 2543

288	Prakash Ram Dang	TBR	01-01-1990	27-03-2024	Helper	167 cm	39 kg	Random - 106 mg/dl	B +VE	Normal	No	normal	13	74 min	130/80 mm of hg	S1 S2 Heard	No	Normal	No	NA						
289	Dewan Maho	SAC	01-01-1965	27-03-2024	Helper	167 cm	52 kg	Random - 124 mg/dl	A +VE	Normal	No	normal	13	78 min	130/80 mm of hg	S1 S2 Heard	No	Normal	No	NA						
290	Mukesh K Prasad	Blood	16-01-1992	27-03-2024	House keeping	168 cm	51 kg	Random - 114 mg/dl	B +VE	Normal	No	normal	15	70 min	130/80 mm of hg	S1 S2 Heard	No	Normal	No	NA						
291	Ashok Kr Sen	Blood	01-01-1980	27-03-2024	House keeping	167 cm	62 kg	Random - 145 mg/dl	O +VE	Normal	No	normal	14	78 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No	NA						
292	Laxita Maho	TBR	01-01-1984	27-03-2024	Helper	165 cm	60 kg	Random - 133 mg/dl	B +VE	Normal	No	normal	14	78 min	120/70 mm of hg	S1 S2 Heard	No	Normal	No	NA						
293	Musej Sishu	TBR	01-01-1975	28-03-2024	Helper	177 cm	56 kg	Random - 168 mg/dl	AD +VE	Normal	No	normal	15	79 min	120/80 mm of hg	S1 S2 Heard	No	Normal	No	NA						
294	Padmasri Goral	TBR	01-01-1988	28-03-2024	Helper	162 cm	63 kg	Random - 139 mg/dl	A +VE	Normal	No	normal	15	78 min	130/80 mm of hg	S1 S2 Heard	No	Normal	No	NA						
295	Diyendra Pathak	M_020	04-03-1987	28-03-2024	Lab	170 cm	70 kg	Random - 117 mg/dl	B +VE	Normal	No	normal	16	88 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No	NA						
296	Krishna Hulsab Prasad	M_009	15-02-1974	28-03-2024	Lab	172 cm	57 kg	Random - 154 mg/dl	B +VE	Normal	No	normal	15	80 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No	NA						
297	Namrata Marma	M_012	28-07-1984	28-03-2024	Lab	157 cm	70 kg	Random - 100 mg/dl	O +VE	Normal	No	normal	15	89 min	130/90 mm of hg	S1 S2 Heard	No	Normal	No	NA						

DR. VIVEK KUMAR
M.D.B.S. OCH
Medical Officer (M.O.) B.M.L.
Reg No. 2643

298	Kamendra Soni	TIR	25-06-1973	28-03-2024	Helper	160 cm	53 kg	Random - 112 mg/dl	B +VE	Normal	No	normal	14	74 min	120/70 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA
299	Umeshwar Thakur	TIR	21-05-1973	28-03-2024	Helper	160 cm	53 kg	Random - 151 mg/dl	A +VE	Normal	No	normal	14	74 min	110/80 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA
300	Dinu Mahi	TIR	01-01-1970	28-03-2024	Helper	162 cm	52 kg	Random - 140 mg/dl	B +VE	Normal	No	normal	15	79 min	130/90 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA
301	Jai Prakash Soni	W_012 2	20-01-1990	29-03-2024	Electri- cal	160 cm	84 kg	Random - 97 mg/dl	O +VE	Normal	No	normal	14	78 min	120/80 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA
302	Shaktendra Kumar	W_000 7	21-11-1983	29-03-2024	Electri- cal	153 cm	65 kg	Random - 84 mg/dl	A +VE	Normal	No	normal	15	87 min	110/80 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA
303	Piyari Mahi	S_001 9	28-06-1975	29-03-2024	Electri- cal	165 cm	70 kg	Random - 114 mg/dl	B +VE	Normal	No	normal	15	70 min	120/80 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA
304	Neelad Soni	W_014 4	28-02-1961	29-03-2024	Helper	167 cm	72 kg	Random - 103 mg/dl	B +VE	Normal	No	normal	16	91 min	130/90 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA
305	Dhanraj Goni	TIR	25-10-1984	29-03-2024	Helper	165	50 kg	Random - 133 mg/dl	A +VE	Normal	No	normal	15	78 min	120/70 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA
306	Rajendra Kumar Soni	SAC	20-02-2000	29-03-2024	Helper	172 cm	66 kg	Random - 88 mg/dl	AD +VE	Normal	No	normal	14	80 min	120/80 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA
307	Sudhir Chandra Mahi	TIR	13-03-1972	29-03-2024	Helper	167 cm	52 kg	Random - 152 mg/dl	AD +VE	Normal	No	normal	14	78 min	130/70 mm of Hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	NA	NA


 DR. VIVEK KUMAR
 M.B.B.S., DCH
 Medical Officer (M.O.) B.M.L.
 Reg. No. - 2449

308	Geprnath Mahto	TIR	01-01-1988	29-03-2024	Helpor	160 cm	63 kg	Random - 163 mg/dl	A +VE	Normal	No	normal	15	84 min	130/80 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
309	Rafal Jaiswal	M_016_2	08-09-1995	29-03-2024	Lah	162 cm	78 Kg	Random - 97 mg/dl	O +VE	Normal	No	normal	15	78 min	120/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
310	Ashweshwar Singh	M_003_9	25-12-1975	29-03-2024	DHJ	162 cm	62 kg	Random - 133 mg/dl	A +VE	Normal	No	normal	15	79 min	130/80 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
311	Sandeep Nayak	TIR	25-01-1990	29-03-2024	Helpor	162 cm	52 kg	Random - 126 mg/dl	O +VE	Normal	No	normal	16	80 min	130/80 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
312	Sorendra Kumar	BKsm	06-01-1986	29-03-2024	Helpor	166 cm	71 kg	Random - 124 mg/dl	O +VE	Normal	No	normal	14	75 min	110/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
313	Mahesh Mahto	TIR	01-12-1965	29-03-2024	Helpor	160 cm	65 kg	Random - 90 mg/dl	O +VE	Normal	No	normal	14	79 min	120/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
314	Gyanarajan Biswal	E_018_3	29-01-1985	29-03-2024	Mocha smal	167 cm	75 kg	Random - 94 mg/dl	A +VE	Normal	No	normal	14	80 min	130/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
315	Chandru Prakash Tandan	M_012_3	07-07-1979	29-03-2024	DHJ	167 cm	69 kg	Random - 117 mg/dl	A +VE	Normal	No	normal	15	78 min	120/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
316	Saizamal Mahan	W_021_0	09-10-1979	29-03-2024	DHJ	172 cm	82 kg	Random - 102 mg/dl	O +VE	Normal	No	normal	16	80 min	130/90 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N/A	NA
317	Prady Kumar	W_003	23-02-1982	29-03-2024	DHJ	162 cm	65 kg	Random - 119 mg/dl	B +VE	Normal	No	normal	14	75 min	110/70 mm of hg	S1 S2 Heard	No	Normal	Normal	No	No	Normal	Normal	N/A	NA

Dr. V. S. S. S. S.
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Medical Officer (M.O.) B.M.L.
Reg No-2543

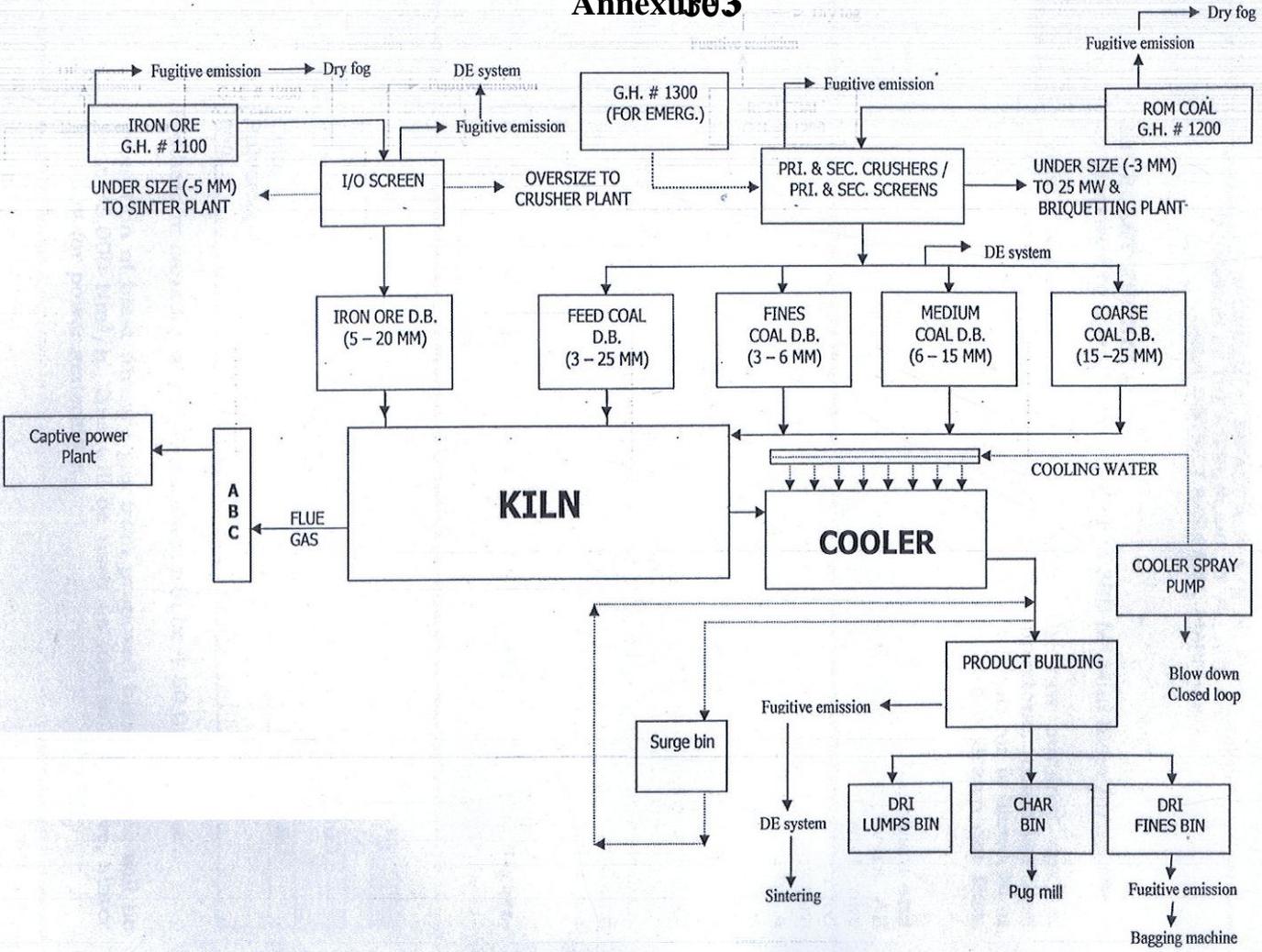
318	Santosh Kumar	TR	02-07-1988	29-03-2024	Helper	162 cm	62 Kgs	Random - 86 mg/dl	B +VE	Normal	No	normal	14	78 min	120/80 mm of kg	S1 S2 Heard	No	Normal	No rmt l	No	No	Normal	No rmt l	N A	NA
319	Sanjay Saw	TR	01-01-1986	29-03-2024	Helper	163 cm	63 kgs	Random - 109 mg/dl	B +VE	Normal	No	normal	14	78 min	130/90 mm of kg	S1 S2 Heard	No	Normal	No rmt l	No	No	Normal	No rmt l	N A	NA
320	Amar Kr Dabey	M_020 1	15-05-1994	30-03-2024	DRD	172 cm	80 kgs	Random - 104 mg/dl	O +VE	Normal	No	normal	16	80 min	110/70 mm of kg	S1 S2 Heard	No	Normal	No rmt l	No	No	Normal	No rmt l	N A	NA
321	Chandra Sekhar Mishra	46	07-01-1975	30-03-2024	Mechani- cal	170 cm	55 kgs	Random - 73 mg/dl	A +VE	Normal	No	normal	14	70 min	120/70 mm of kg	S1 S2 Heard	No	Normal	No rmt l	No	No	Normal	No rmt l	N A	NA
322	Sravan Kr Uttam	W_015 5	01-12-1980	30-03-2024	Mechani- cal	178 cm	88 kgs	Random - 102 mg/dl	O +VE	Normal	No	normal	16	86 min	130/90 mm of kg	S1 S2 Heard	No	Normal	No rmt l	No	No	Normal	No rmt l	N A	NA
323	Ranjod Kumar	TR	10-01-1991	30-03-2024	Helper	160 cm	53 kgs	Random - 99 mg/dl	A +VE	Normal	No	normal	13	87 min	120/70 mm of kg	S1 S2 Heard	No	Normal	No rmt l	No	No	Normal	No rmt l	N A	NA
324	Sandeep Kr Mishra	SAC	11-09-1997	30-03-2024	DRD	162 cm	64 kgs	Random - 113 mg/dl	O +VE	Normal	No	normal	14	73 min	120/70 mm of kg	S1 S2 Heard	No	Normal	No rmt l	No	No	Normal	No rmt l	N A	NA
325	Ranjit Kumar	SAC	21-02-1981	30-03-2024	DRD	160 cm	54 kgs	Random - 125 mg/dl	B +VE	Normal	No	normal	15	70 min	110/70 mm of kg	S1 S2 Heard	No	Normal	No rmt l	No	No	Normal	No rmt l	N A	NA
326	Ajit Mishra	TR	04-01-1976	30-03-2024	House keepin- g	160 cm	52 kgs	Random - 98 mg/dl	B +VE	Normal	No	normal	13	80 min	130/90 mm of kg	S1 S2 Heard	No	Normal	No rmt l	No	No	Normal	No rmt l	N A	NA
327	Rajesh Singh	SAC	18-06-1989	30-03-2024	DRD	177 cm	61 kgs	Random - 99 mg/dl	A +VE	Normal	No	normal	14	78 min	130/90 mm of kg	S1 S2 Heard	No	Normal	No rmt l	No	No	Normal	No rmt l	N A	NA


DR. VIKRAM KUMAR
 M.B.B.S. DCH
 Medical Officer (M.O.) B.M.L.
 Reg No-2543

128	Sand Karmali	SMC	15-01-1999	30-03-2024	Helper	161 cm	51 kgs	Random - 110 mg/dl	B +VE	Normal	No	normal	13	74 min	110/70 mm of Hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
129	Ravi San	TBR	12-12-1992	30-03-2024	Helper	162 cm	72 kgs	Random - 110 mg/dl	A +VE	Normal	No	normal	14	75 min	110/70 mm of Hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
130	Vidyanth Mishra	W, Q21 I	08-04-1974	30-03-2024	DRI	167 cm	80 kgs	Random - 103 mg/dl	O +VE	Normal	No	normal	15	73 min	130/90 mm of Hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
131	Muhamad Kewat	TBR	03-01-1988	30-03-2024	Operat or	162 cm	70 kgs	Random - 113 mg/dl	B +VE	Normal	No	normal	13	77 min	110/70 mm of Hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
132	Sand Karmali	Bloom	01-01-1990	30-03-2024	Helper	167 cm	68 Kgs	Random - 116 mg/dl	A +VE	Normal	No	normal	14	80 min	120/80 mm of Hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
133	Charal Mishra	TBR	01-01-1982	30-03-2024	Helper	166 cm	77 kgs	Random - 145 mg/dl	O +VE	Normal	No	normal	15	80 min	120/70 mm of Hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA
134	Ram Singh	SMC	16-02-1987	30-03-2024	Helper	170 cm	60 kgs	Random - 122 mg/dl	B +VE	Normal	No	normal	14	78 min	120/80 mm of Hg	S1 S2 Heard	No	Normal	No normal	No	No	Normal	No normal	N A	NA


DR. VIVEK KUMAR
 M.D.D.S. (NCH)
 Medical Officer (M.O.) R.M.C.
 Reg No. 2543

Annexure 03



PROCESS FLOW CHART FOR MANUFACTURE OF SPONGE IRON

DRI Unit Photos with Bag Filter

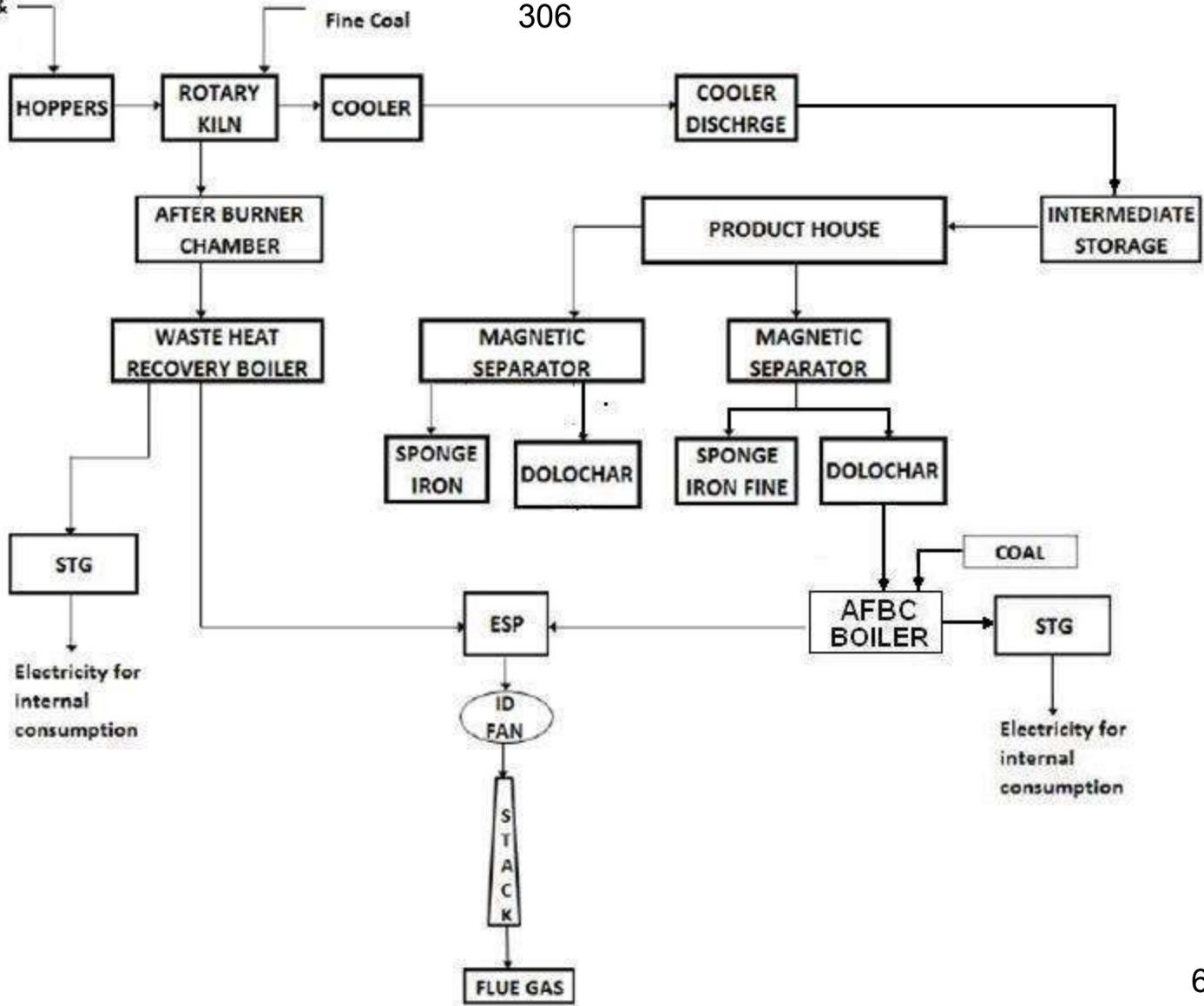


Photo of Power Plant ESP & Chimney



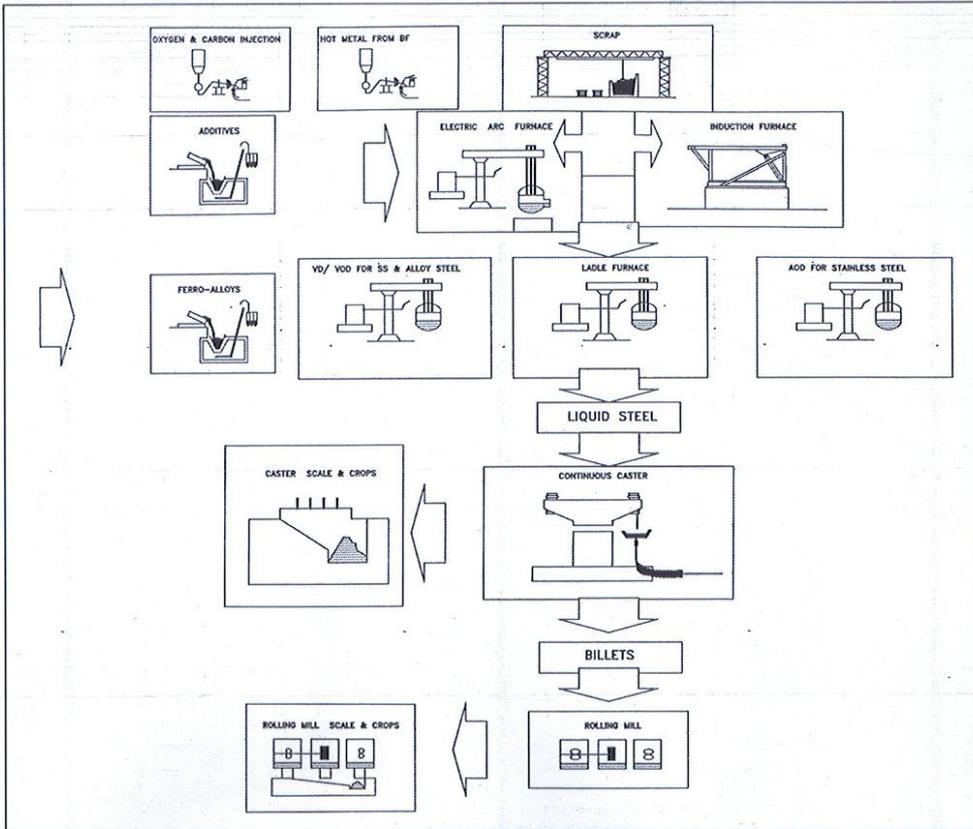
Pellet,
Imported Coal &
Dolomite

306



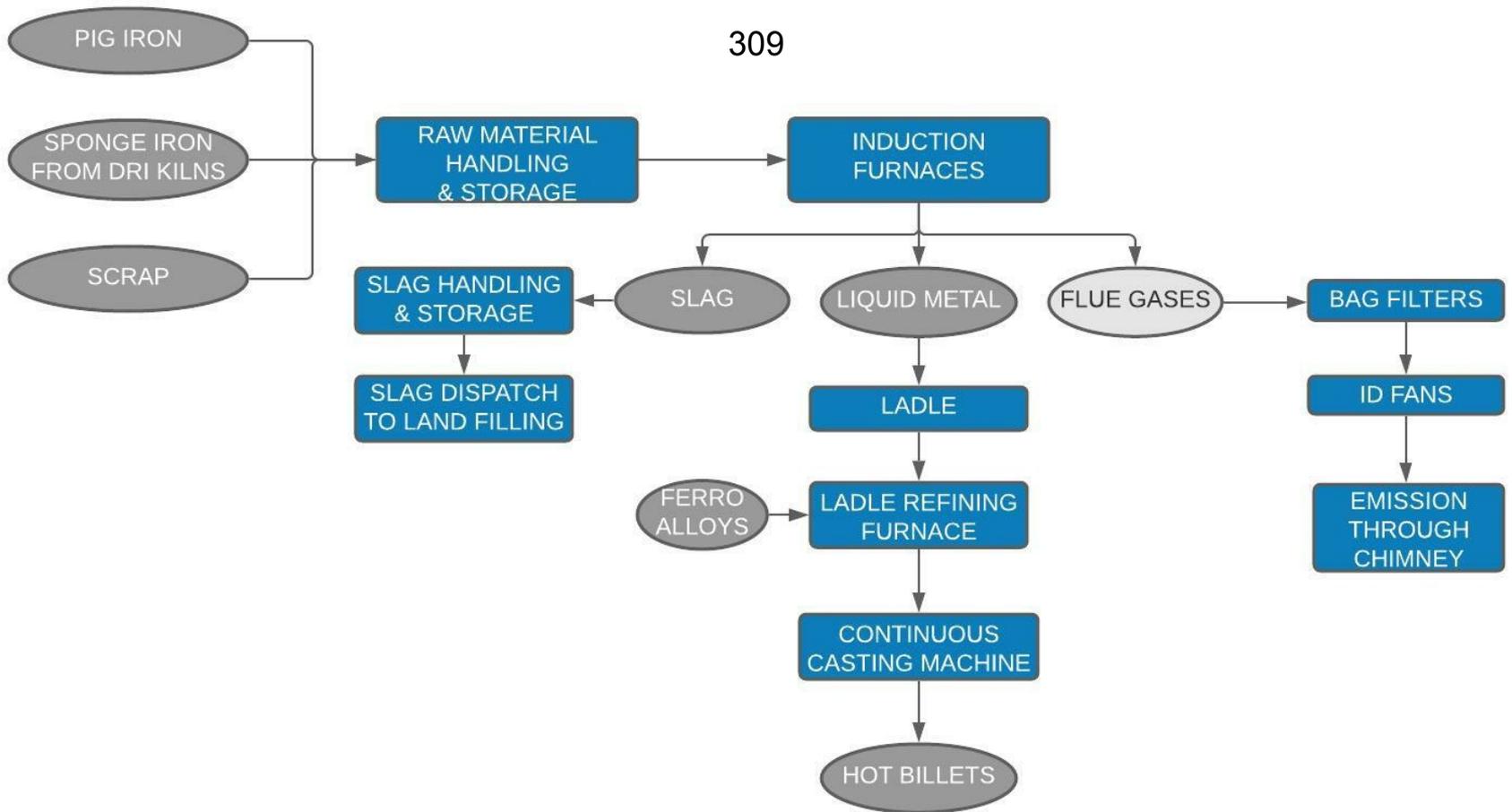
Annexure 4

PROCESS FLOW DIAGRAM - STEEL MELTING SHOP



SMS Unit Photos FE System







BRAHMAPUTRA METALLICS LIMITED

Works : Village-Kamta, BML Gola Dist - Ramgarh - 829210 (Jharkhand)

Work Order

To ASYTECH INDIA PVT LTD 9TH, ASHFORD CENTRE, LOWER PAREL, SHANKAR RAO NARAM MARG, Lower Parel West, Mumbai, Maharashtra, 400013 GST NO. 27AAECA4133B2Z9	WORK ORDER NO.BML/WO/AIPL/2024- 20225/92 , DATED: 18.12.2024 DEPARTMENT:ENGINEERING (COMM) Please quote Work Order No. And Deptt. On all challans, Invoices and correspondence GISTIN : 20AABCB9698R1ZX Email: commercial@bmlgola.com
---	---

Dear Sir,

Kind Attnn:	Mr. Piyali Dey (85840 13434)
Sub:	Work Order for lifting Fly Ash from our plant premises, BML, Kamta, Gola.
Ref:	Your offer by mail dated: 17/12/2024

This has reference to your offer by mail dated: 17/12/2024 , and subsequent to our discussion over phone we are pleased to place work order for Lifting of Fly Ash from our plant premises BML for **L&T Project, Ranchi** under the following scope & rate.

1. BML will pay you Rs. 40/MT as transporting charges to you for lifting of Fly Ash from our plant premises.
2. Loading of Fly Ash in Trucks is BML scope.
3. You are only authorised to lift 5000 mt and after that a new order will be given to you if require.
4. You will provide each vehicle detail where Fly Ash will be supplied (Fly Ash Plant name and full address)
5. BML will be not responsible in case any issue arises, once the loaded Fly Ash vehicle exit from our plant.
6. Fly Ash is being provided L&T Project, Ranchi.

Payment Terms:-

Transporting payment will be made within 15 (fifteen) days from the date of submission of transporting bills. Bills should submit along with Pan Card, weighment slip & Challan (certifying delivered premises of Fly Ash).

GST Clause : GST will be paid under Reverse Charge Mechanism.

Terms & Condition:-

- a) The work order is subject to terms and condition discussed over the phone and as outlined in this document.
- b) The work shall commence upon receipt of the work order and shall be completed as per the agreed-upon timeline.
- c) Any future liability apart from mentioned in this work order will be not in our scope.
- d) Please sign & return the 2nd original copy of this work order as a token of acceptance.
- e) Any corrections made on this order are not valid unless signed & stamped.

Thanking you,

PREPARED BY

(SHAMIM AHMED)

CHECKED BY


RANTESH SINGH





BRAHMAPUTRA METALLICS LIMITED

Works : Village-Kamta, Block-Gola District-Jharkhand - 829210 (Jharkhand)

Work Order

To ANAND ENTERPRISES VILL-BARKI CHILMI ,TOLA-BARKI CHILMI, PANCH-BARKI CHILMI ,BLOCK- AMAS, GAYA, Gaya, Bihar, 824219 Email: aanandenterpises987@gmail.com GSTIN NO.10DTQPK3752P1Z6	WORK ORDER NO.BML/WO/AE/2024- 20225/104, DATED: 18.01.2024
	DEPARTMENT:COMMERCIAL
	Please quote Work Order No. And Deptt. On all challans, Invoices and correspondence GISTIN : 20AABCB9698R1ZX Email: commercial@bmlgola.com

Dear Sir,

Kind Attn:	Mr. DAYANAND KUMAR
Sub:	Work Order for lifting D-Dust from our plant premises, BML, Kamta, Gola.
Ref:	Your offer by mail dated: 18/01/2025

Scope of Work and Financial Terms:-

- 1. Rate for Services:**
You shall remunerate BML at the rate of **RS 615 per Metric Ton (MT)**, exclusive of GST, for the removal of D-Dust from our plant premises.
- 2. Advance Security Payment:**
An advance payment amounting to 200 Metric Tons of D-Dust, shall be deposited by you upon the execution of this work order. This advance will be held as a security deposit for the duration of the contract .
- 3. Daily Lifting Responsibility:**
You shall assume full responsibility for lifting the D-Dust generated on a daily basis from the plant. In the event of a failure to meet this obligation, the security deposit shall be forfeited .
- 4. Monthly Lifting and Adjustment Clause:**
The target quantity for lifting is approximately 200 Metric Tons of D-Dust per month. Should there be a shortfall exceeding 20% of the agreed-upon quantity within any given month, the shortfall amount shall be adjusted against the security deposit.
- 5. Formal Agreement:**
A formal agreement, executed on stamp paper, shall be signed by both parties to affirm the terms outlined in this work order, upon your formal acceptance of the terms herein.
- 6. Liability After Vehicle Exit:**
BML shall not be held liable for any damages, losses, or disputes arising post the exit of the loaded D-Dust vehicle from the premises. All risks associated with the transportation, handling, and delivery of the D-Dust shall be assumed solely by your company.
- 7. Payment and Dispatch Conditions:**
All D-Dust shall only be dispatched from the plant premises once the full payment, inclusive of the agreed advance and applicable taxes, has been received and cleared by BML.

8. No Credit Facility:

Under no circumstances shall any credit system or deferred payment arrangements be entertained for the transaction.

9. Handling and Transfer of D-Dust:

BML will not provide any bagging facility for the D-Dust. All fresh stock generated during the lifting process will be transferred directly to your vehicles or a separate stack will be made for dispatch.

10. Term of Agreement:

This agreement shall remain valid for a period of one year from the date of the first dispatch of D-Dust, after which the contract may be renewed or renegotiated upon mutual consent of both parties.

Terms and Conditions:-

a) The execution of this work order is contingent upon the acceptance of the terms discussed and agreed upon in our prior conversations, as well as the stipulations outlined within this document. Any deviation from these terms must be mutually agreed upon in writing by both parties.

b) The commencement of the work is conditional upon the receipt of the full security deposit, and the work shall be completed in accordance with the agreed-upon timelines, which will be communicated separately.

c) No liability shall accrue to BML beyond the scope explicitly outlined in this work order. Any costs or claims arising outside of the defined scope shall not be the responsibility of BML.

d) Kindly acknowledge your acceptance by signing and returning the second original copy of this work order.

e) Any amendments or corrections made to this work order will only be deemed valid if duly signed and stamped by both parties.

Note:-

- a) Please sign & return the 2nd original copy of this work order as a token of acceptance.
- b) Any corrections made on this order are not valid unless signed & stamped.

PREPARED BY


 (SHAMIM AHMED)

CHECKED BY


 (ANSHU SINGH)


Annexure 6

Photos of Green field area



Plantation photos







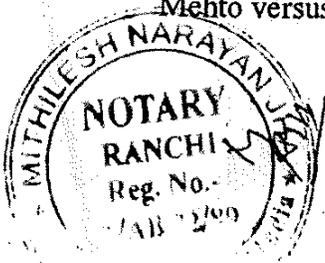




Inspection report of various industries located at Gola, Ramgarh in the light of the order passed on 12.09.2024 in O.A.NO. 954/2024; Binu Kumar Mehto Versus State of Jharkhand filed in Hon'ble NGT, New Delhi

By the order dated 12.09.2024 passed in O.A.NO. 954/2024, filed in Hon'ble NGT, New Delhi, in the case of Binu Kumar Mehto Versus state of Jharkhand, District Magistrate, Ramgarh and Jharkhand State Pollution Control Board (JSPCB) were ordered that in view of the complaint made by Binu Kumar Mehto village-Raipur, P.O. - Purabdih, P.S-Gola, District - Ramgarh against various units conduct a joint inspection of the units and submit a compliance report to Hon'ble NGT Eastern zone Bench at Kolkata, with District Magistrate, Ramgarh nominated as Nodal Authority. Jitendra Prasad Singh, Regional officer, JSPCB, Regional office-cum- Laboratory, Hazaribagh is nominated as a representative on behalf of JSPCB vide letter B-2327 Ranchi, Dated 11/11/2024 (Copy of authorization letter is attached on **Annexure I**). Deputy Commissioner-cum-District Magistrate, Ramgarh (samanya sakha) Vide letter ref no: 1504 Ramgarh Date: 04/10/2024 has nominated factory inspector, Hazaribagh Circle-1, Hazaribagh as a member of the committee (Copy of order enclosed on **Annexure II**) for conducting joint inspection of the units.

In the light of the order passed on 12.09.2024 in O.A.no. 954/2024, Binu Kumar Mehto versus state of Jharkhand, filed in Hon'ble NGT, New Delhi, various units



as alleged were inspected by the committee on 12.11.2024 and 27.11.2024.

Comprising following members:

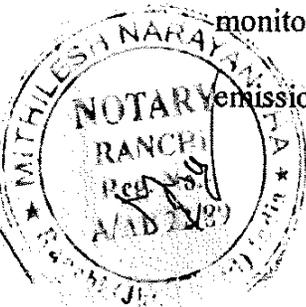
1. Jitendra Prasad Singh, Regional Officer, JSPCB, regional office cum laboratory, Hazaribagh
 2. Shivanand Laguri, Inspector of Factories, Hazaribagh Circle-1, Hazaribagh
- Sri Nirala Baskey, Assistant Environmental Engineer JSPCB, regional office cum laboratory, Hazaribagh was also present to assist the committee. Photograph of committee member taken during visit of industries is attached on **Annexure-III**

Observations found during the site visit are as follows:

1. **M/s Brahmaputra Metalics Limited, Occupier Name: Sri Kumud Prasad Sahu at Mauza -Kamta, P S -Kamta, District -Ramgarh:**

Site was visited on 12.11.2024 in the presence of Sri Vinay Samal (V P Technical) and Sri S. Nagraj (SMS Head). Following products are produced in the unit: (a) Sponge Iron - 1,05,000 TPA; (b) Billets 2,00,000 TPA; (c) Power 20 MW (WHRB-8MW, AFBC-12MW); (d) Fly Ash Bricks - 24 Lacs Bricks/year.

Unit has installed sponge iron plant of capacity 1x350 TPD. Hot flue gas passes through WHRB and ESP and clean goes out from the stack attached with ESP (**Photo-1**) of **Annexure III**. Online continuous dust emission monitoring system has been installed in the stack for monitoring of dust emission which was in operation during the visit and the parameters were

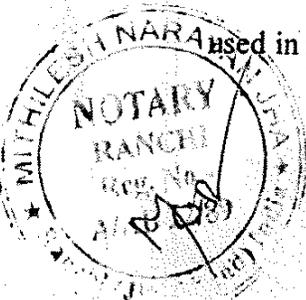


observed within the limit (Copy of data is attached on **Annexure-1V**). Other dust emission point such as cooler discharge, intermediate bin, coal crusher, Product house, iron ore crusher, and stock house have been provided with bag filters separately as a dedusting equipment and all are attached with stacks. All Bag filters were found in operation.

Unit has Installed AFBC Boiler for production of 12 MW electricity. ESP has been installed as air pollution control device and is attached with Stack of height 30m online continuous emission monitoring system is also installed in the stack which was found functional during the visit (Copy of data is attached on **Annexure-IV**). ESP dust is stored in the silos through pneumatic conveying system (**Photo- 2**). Unit has installed PM 10 Analyzer for measurement of Ambient Air quality (Copy of data is attached on **Annexure-IV**).

Unit has installed 4 nos. of Induction furnace for production of Ms Billets of capacity 4x 15 TPD (**Photo- 3&4**). All induction furnace is provided with Bag filter but flue gas collecting hood of three induction furnace were found damaged. Due to the above reason dust found spreading inside the shed of induction furnace section.

Unit has installed fly Ash Bricks manufacturing plant of capacity 24 Lacs Bricks/year (**Photo-5&6**). fly Ash generated from captive power plant is used in manufacturing of Bricks.



Pucca road has been constructed in the plant premises. Thirty (30) nos. of fixed water sprinklers have been installed to suppress fugitive dust emission inside the plant premises and found in operation (Photo-7). Tree plantation in approximately 100 Acres of areas has been done in the factory premises (Photo-8).

Unit has obtained CTO Vide Ref No.JSPCB/HO/RNC/CTO-15237841/2023/534 Dated:30.3.2023 from Board, which is valid up to 31.03.2026.

Recommendations:

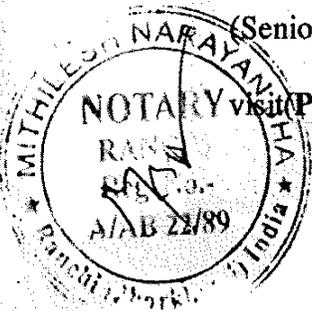
- Unit shall repair the dust collecting hood of three induction furnace within one week and inform to Jharkhand State Pollution Control Board for Verification.
- Fly ash dump should not be left uncovered
- Fixed water sprinklers and movable water sprinklers should be operated regularly and Log book should be maintained
- The unit shall ensure the running of all the air pollution control devices un interruptedly

**2. M/s Inland Power Limited, Occupier Name: Sri Giriraj Kumar
Jhawar at Mauza -Tonagatu, Bivang , P S -Gola , District -Ramgarh:**

Site was visited on 12.11.2024 in the presence of Sri Swapan Kumar Palara

(Senior General Manager). The plant was found in operation during the

visit (Photo-9). Unit has installed AFBC Power plant of capacity 1x63 MW.



and also installed a fly Ash Bricks Manufacturing plant of capacity 60000nos. Bricks/Day. Coal and washery rejects are used as raw material in the power plant.

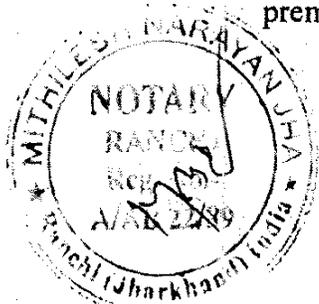
The Unit has installed ESP as an air pollution control device which is attached with Boiler. A stack has been provided with ESP(Photo-10). No untreated discharge of emission observed from the Stack attached with AFBC Boiler. Unit has installed online continuous emission monitoring system in the stack. It was found in operation during the visit. (Copy of data is attached on Annexure-V)

The Unit has CHP plant where separate bag filter with coal crusher and screen house has been installed. Fly Ash is stored in silos through pneumatic conveying system. Two silos are constructed in the plant (Photo-11). Fly Ash used in manufacturing of fly ash Bricks within the plant premises (Photo-12). It is also sold out and transported through Closed Bulker truck (Photo-13).

Unit has installed CAAQMS within the plant premises for monitoring of Ambient Air quality (Copy of data is attached on Annexure-VI).

Unit has installed 8 nos. of fixed water sprinklers for sprinkling Of water inside the plant premises (Photo-14).

Unit has done tree plantation in approx.26 Acres area inside the plant premises (Photo-15).



Unit has Valid issued CTO Vide Ref No. JSPCB/HO/RNC/CTO-17290597/2024/20 Dated: 6.01.2024 from the Board and is valid up to 31.12.2025.

Recommendation:

- The Unit shall ensure continuous operation of all pollution control devices.
- The unit shall maintain the log book of water sprinkling through Fixed sprinklers and water tanker.

3. M/s Vananchal Concast Private Limited, Occupier Name: Nitin Bhalotia at Mauza -Bantara , P S -Gola , District -Ramgarh:

Site was visited on 12.11.2024 in the presence of Bishnu Banka (GM). the plant was found in operation during the visit. (Photo of committee member seen in photo-16). Following products are produced in the unit: (a) MS Billet- 2391 TPM; (b) Slag- 599 TPM.

Unit has installed 4 nos. of Induction furnace (Photo-17), All Induction furnace have fume extraction system, each two furnace have attached with wet scrubbing systems and also attached with separate Stack (Photo-18). Both wet scrubbing system were functional during the visit. No untreated discharge of emission observed from the both stacks (Photo-18&20). Water is used for cooling purpose. which is stored in the holding tank and recycled (Photo-19). Water sprinkling on the haul Road inside the plant

premises done Manually.



AS

Unit has obtained CTO Vide Ref No.JSPCB/HO/RNC/CTO-19049789/2024/1167 Dated :22.07.2024 from Board, which is valid up to 30.06.2029

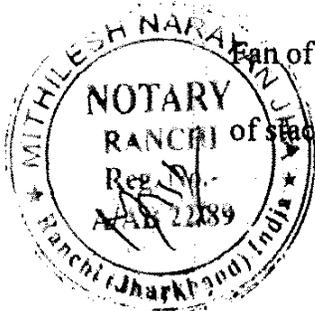
Recommendation:

- The Unit shall install fixed water sprinkler on haul road.
- The Unit shall do more tree plantation
- The Unit shall install Hazardous waste Display board outside the factory gate.
- The Unit shall ensure the operation of Air pollution control devices continuously.

4. M/S Kameshwar Alloys & Steels Pvt. Ltd., Occupier Name: Ankit Kumar Sharda at Mauza -Ghansi Kenke , P S -Gola , District - Ramgarh :

The plant was visited on 27-11.2024 in the Presence of Sri Lal Mohan Yadav (Factory Manager) (Photo-21). Unit has installed one submerged Arc furnace to produce Silico Manganese - 25 TPD (Photo-22). Unit has installed fume extraction system with bag filter as Air pollution control device (Photo-23). But the fume Extraction System was found unable to extract all fumes properly. Unit representative Informed that they are going to replace the Id fan of 100 Hp motor and Bag filter of 150 bags with Id Fan of 250 HP motor and Bag filter of 450 Bags. Civil work for installation

of stack is under progress (photo-24&25). Bag filter dust is produced 2-3



Ton/day from the plant which is used in the Sinter manufacturing. Slag is produced as solid waste which is used for Land filling. Unit has installed 6 nos. of fixed water sprinkler. It has constructed Pucca Road within the plant premises (Photo-26). Online continuous stack emission monitoring system was not functional during the visit. Unit has installed Sinter plant without prior Environmental clearance and without obtaining expansion CTE. from JSPCB. sinter plant was not in operation during the visit (Photo-27).

Recommendations:

- Unit shall not operate Sinter plant without obtaining Environment Clearance and CTE/CTO from JSPCB
- Online continuous stack emission monitoring system should be repaired within a week and ensure to connectivity with JSPCB server.
- Unit shall not operate the plant without air pollution control device

Unit has obtained CTO vide Ref No. JSPCB/HO/RNC/CTO-14190697/2022/1563 Dated: 09.11.2022 from Board, which is valid up to 31.12.2027.

5. M/s Yash Alloys Pvt. Ltd. /Old Name M/s Ambey Castings Pvt Ltd.,

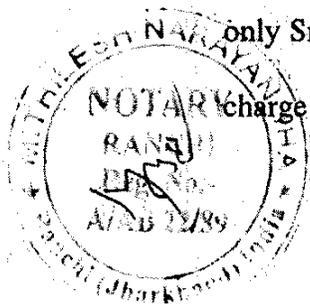
Occupier Name: Anil Kumar Agarwal at Mauza -Kusumdih , P S -Gola ,

District -Ramgarh:

Unit was visited on 27.11.2024 by the committee. Unit was found closed

only Sri Makardhaz Mahto, Guard was present, He informed that plant in

charge has locked the gate from outside and he has no key. so, he did not



open the gate (Photo-28), He informed that the plant was closed since 3 months. Sri Akal Mahto villagers also informed that plant was closed since last 3 month

Following products are produced in the unit: (a) M.S. Ingot - 42,000 TPA, (b) M.S. Bar - 60,000 TPA. Unit has obtained CTO vide Ref No. JSPCB/HO/RNC/CTO 17025505/2023/2143 Dated :30.12.2023 from Board, which is valid up to 30.09.2025.

6. **M/s Gola Mineral Industries, Occupier Name: Om Prakash Budhia at Mauza -Toyar , P S -Toyar , District -Ramgarh:**

The Unit has been inspected on 27-11-2024. Sri Om Prakash Budhiya (Prop.) & Sri Aadesh Budhiya (Manager) was present during site visit (Photo-29). The unit was found closed. The unit representative informed that due to non-availability of raw material plant is closed from last three months.

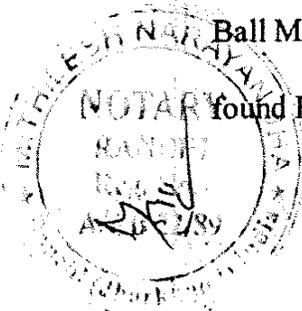
The unit is engaged in production of

- (a) Quartzite Grains, Powder & chips-7 MTD
- (b) Pulverised coal (coal Powder) -15000MT/y (It is never operated in absence of coal linkage)
- (C) Refractory Materials - 24000 MT/Y

For Production of Quartzite grains, Powder & chips, there is a crusher, One

Ball Mill, One Disintegrator & One screen has been installed. crusher was

found Enclosed from three side. There is no water sprinkling arrangement



in the crusher. Ball Mill and Disintegrator has been provided with separate Cyclone & Bag Filter (Photo-30). screen is found Covered and connected with cyclone.

For Production of refractory material there is:

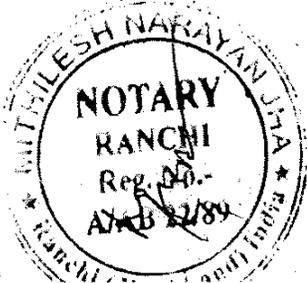
(a) Crusher (Primary & secondary), Disintegrator, screens, Magnetic separator, silos (4 No.) one other silos for storage of Borex Powder, & Rotary Mixture for mixing of Quartzite grains & Borex Powder. Finished Product is stored in silos & Packing (Photo-32). Crusher was found closed from three side water sprinkling arrangement not found (Photo-31). Cyclone with Bag Filter provided with Disintegrator, screen is found covered and connected to cyclone. Magnetic separator & Rotary mixture also connected to cyclone for connected to cyclone.

Tree plantation found insufficient and housekeeping also needs improvement. The campus is bushy. (Photo-33).

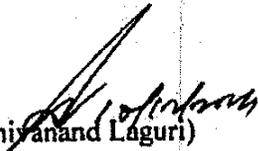
Unit has Valid CTO issued vide Ref No. JSPCB/HO/RNC/CTO-16010800/2023/1020 Dated: 12.06.2023 from Board, which is valid upto 30.06.2028.

Recommendation: The unit shall take following steps before restart of the Plant:

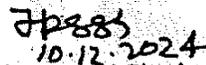
- Water sprinkling arrangement should be done in Jaw crusher.
- Fixed Sprinkler should be installed within the plant premises.



- All the pollution control device Should be operated when plant is brought Under operation.
- Dense tree plantation should be done. All along the Boundary wall.
- housekeeping should be improved.


(Shiv Anand Laguri)

Inspector of Factories
Hazaribagh Circle-1, Hazaribagh

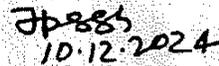

10.12.2024
(Jitendra Prasad Singh)

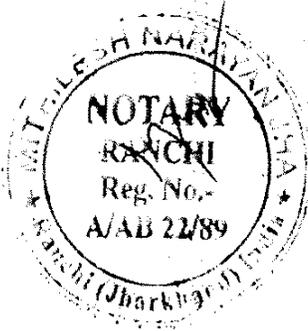
Regional Officer, JSPCB.
Regional office cum lab, Hazaribagh

Memo No. 207.6.

Date... 11/12/2024

Copy to: D.C., Ramgarh in light of letter No. 1504, Dt. 04.10.2024 for information and necessary action.


10.12.2024
Regional Officer,
JSPCB, Hazaribagh



**Photograph taken during the site visit of various industries located at Gola, Dist.-
Ramgarh**

1. Photograph of M/s Brahmaputra Metallics Limited

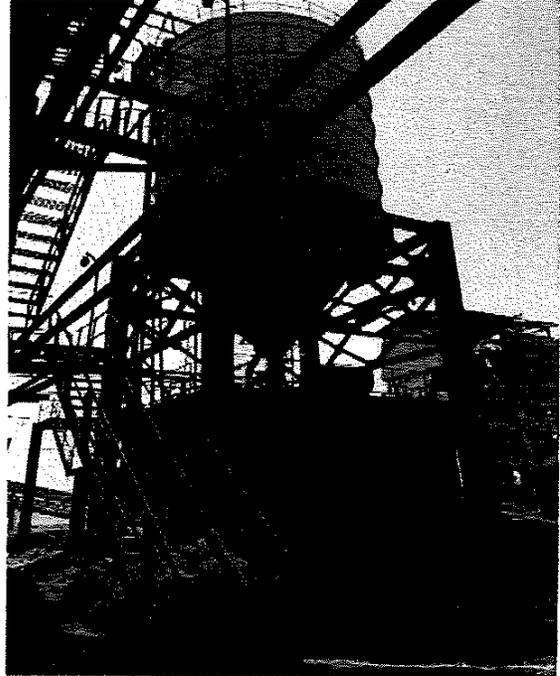


Photo 1: Photograph of Committee member with stack of WHRB and AFBC Plants

Photo 2: Photograph of Silo constructed at AFBC Power Plant

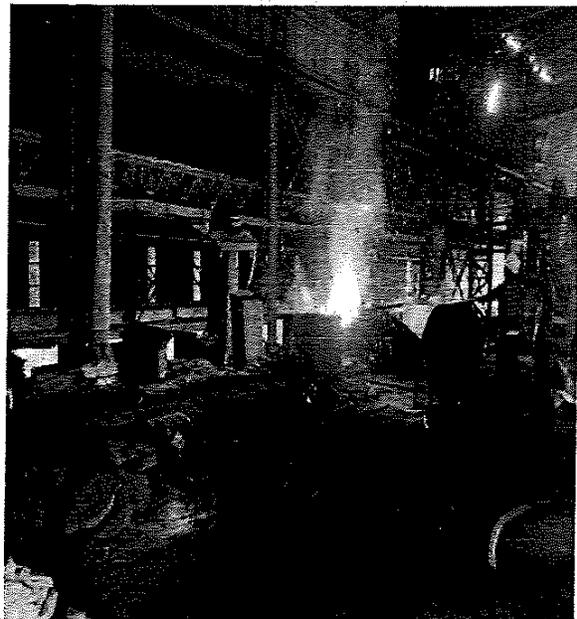
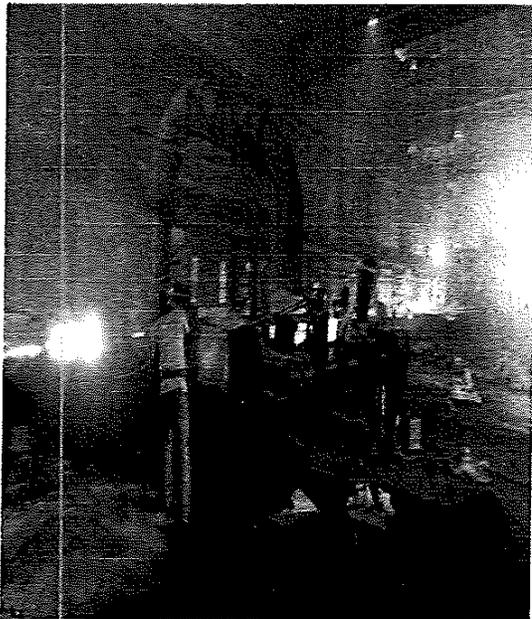


Photo 3: Photograph of Induction furnace With Flue dust collecting hood

Photo 4: Photograph of Induction furnace Damaged Flue dust collecting hood

NOTARY
Nirala
A/AB 22/89
Nirala



Photo 5: Photograph of Fly Ash Bricks Manufacturing Plant

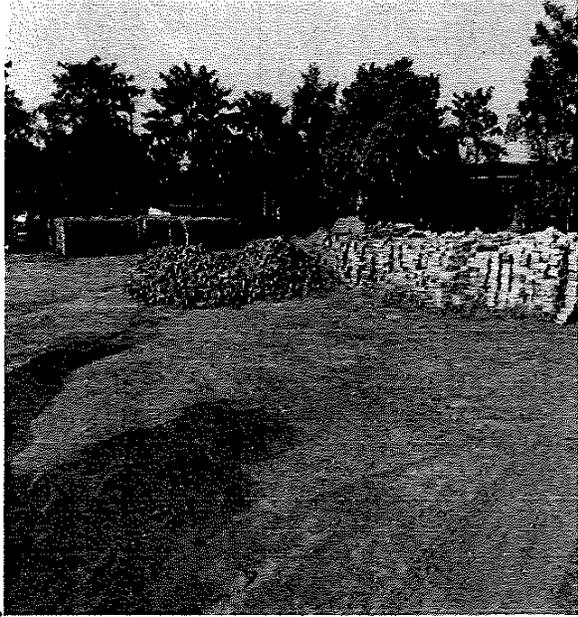


Photo 6: Photograph of Fly Ash Bricks



Photo 7: Photograph of Pucca Road and Fixed Water Sprinklers Tree Plantation

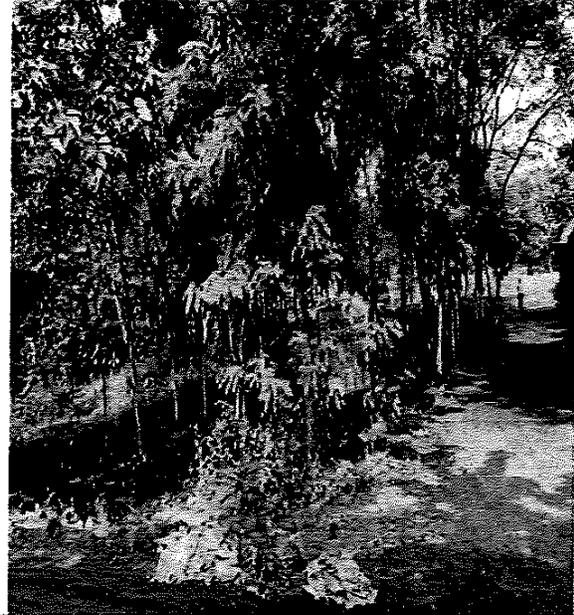
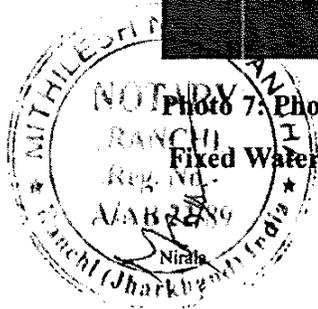


Photo 8: Photograph of Tree Plantation



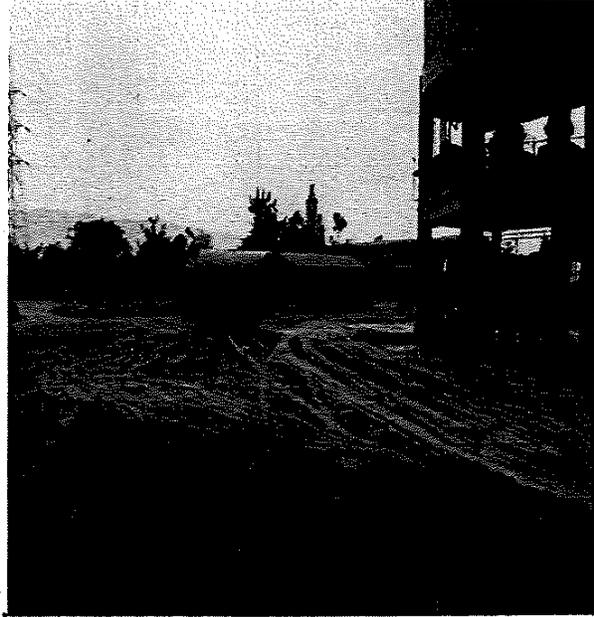
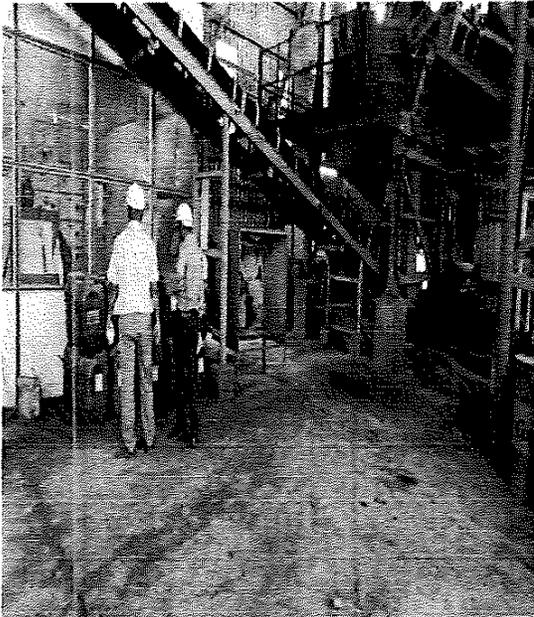


Photo 12: Photograph of Fly Ash Bricks Manufacturing Plant

Photo 13: Photograph of Closed Bunker Truck

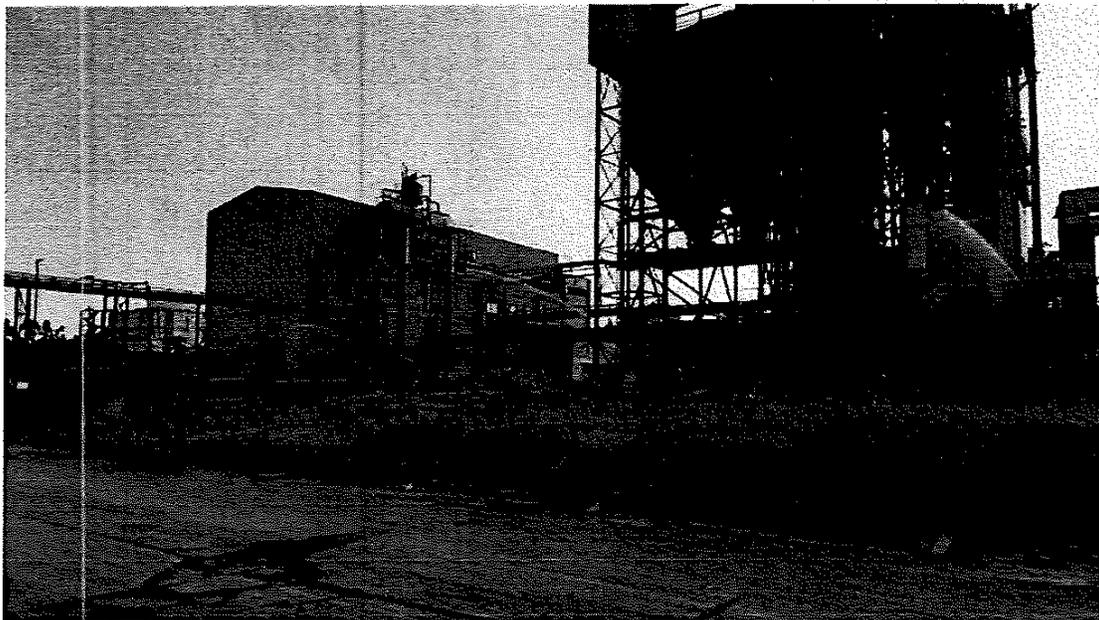


Photo 14: Photograph of Fixed Sprinklers



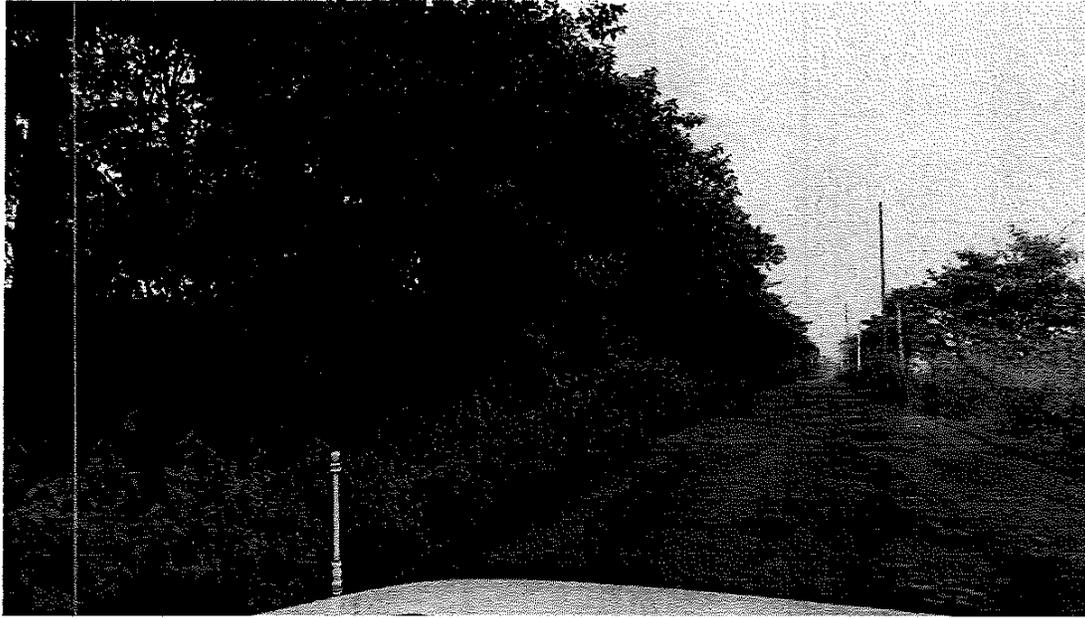


Photo 15: Photograph of Tree Planation

3.0 Photograph of M/s Vananchal Concast Private Limited Mauza -Bantara , P S -Gola



Photo 16: Photograph of Committee Members with unit representative

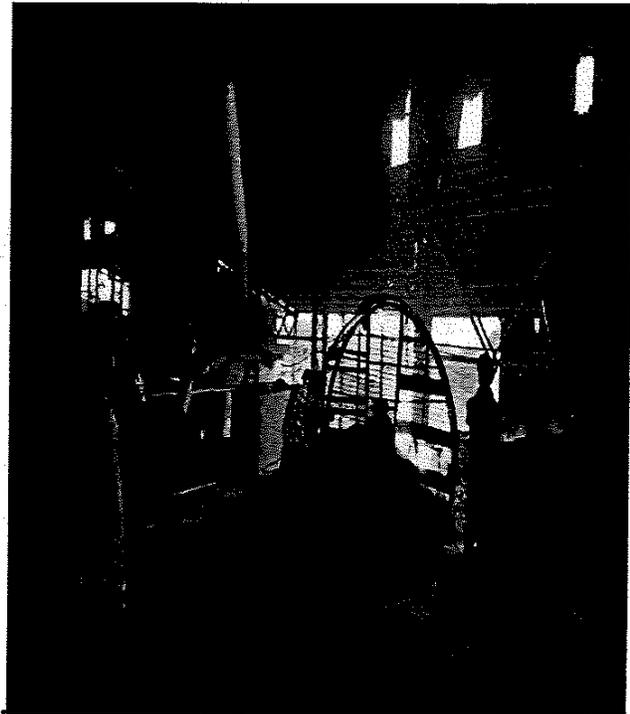


Photo 17: Photograph of Induction Furnace Flue Dust Collecting Hood (Fume Extraction System)



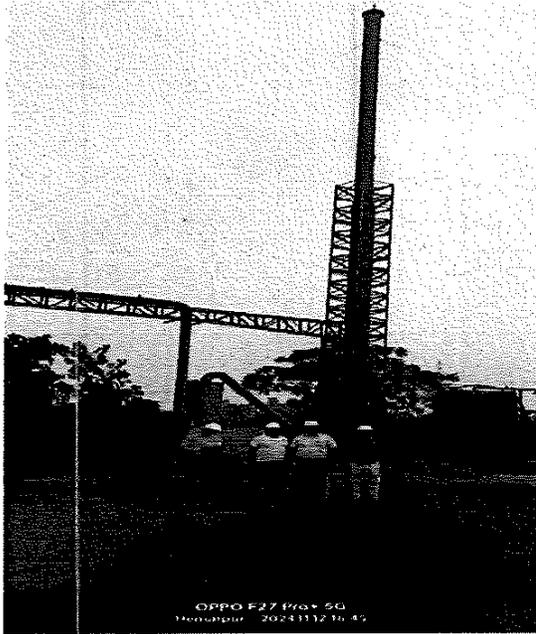


Photo 18: Photograph of Wet Scrubbing System with Stack

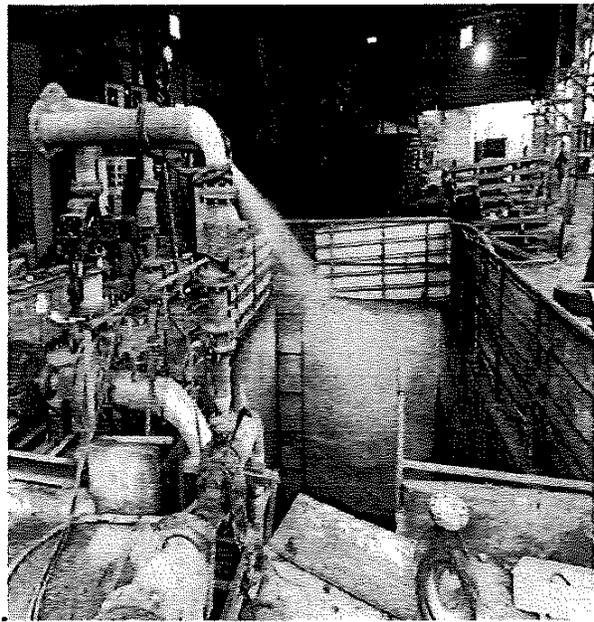


Photo 19: Photograph of water holding tank

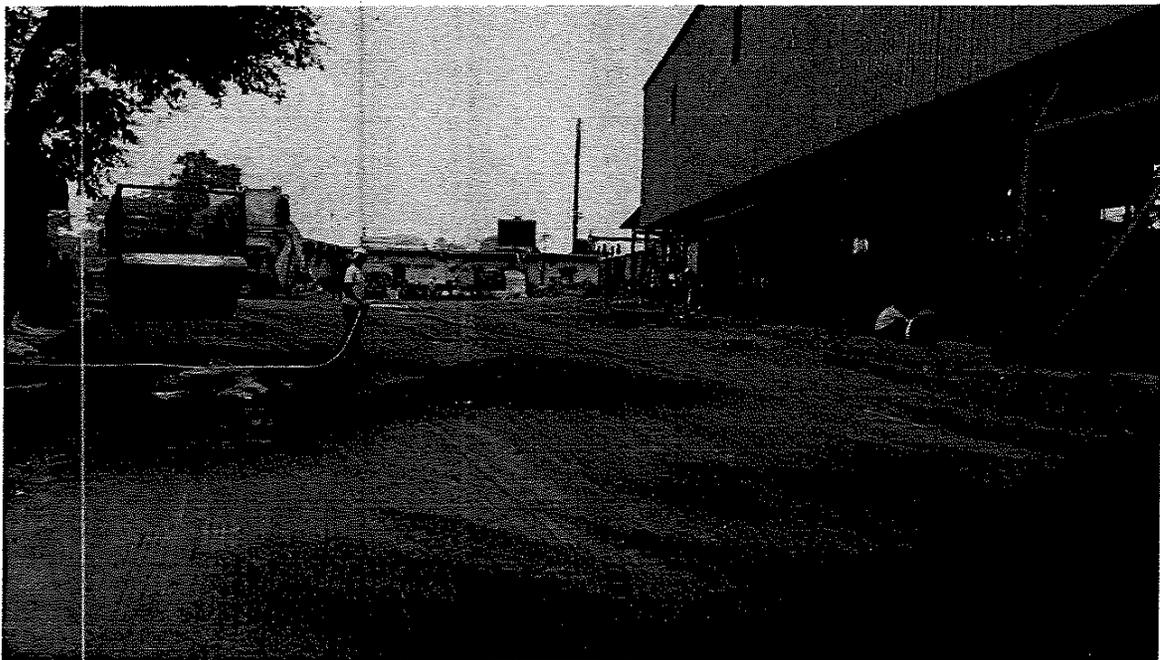
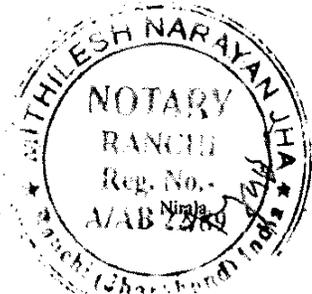


Photo 20: Photograph of stack attached with wet scrubber



4.0 Photograph of M/S Kameshwar Alloys & Steels Pvt. Ltd., Occupier Name: Ankit Kumar Sharda at Mauza -Ghansi Kenke , P S -Gola , District -Ramgarh

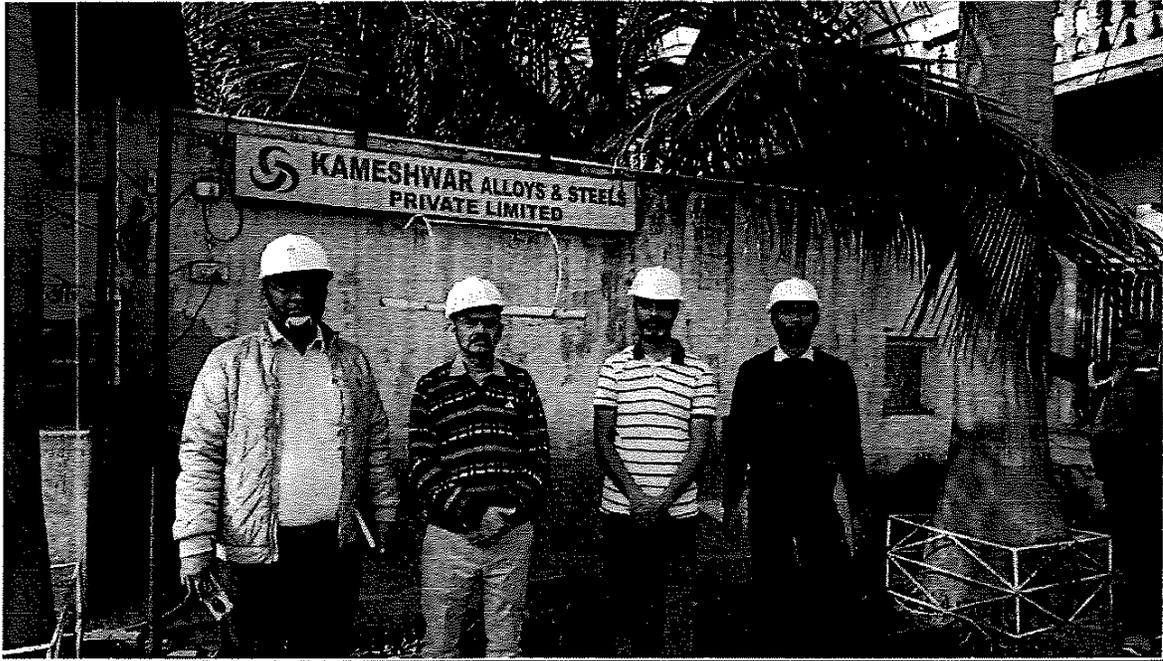


Photo 21: Photograph of Committee members with unit representative



Photo 22: Photograph of Submerged Arch Furnace

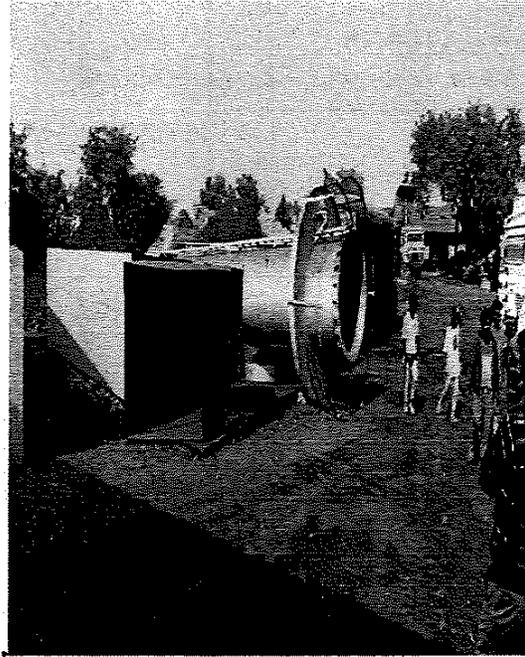
Photo 23: Photograph of Bag Filter

Attached with Submerged Arch Furnace

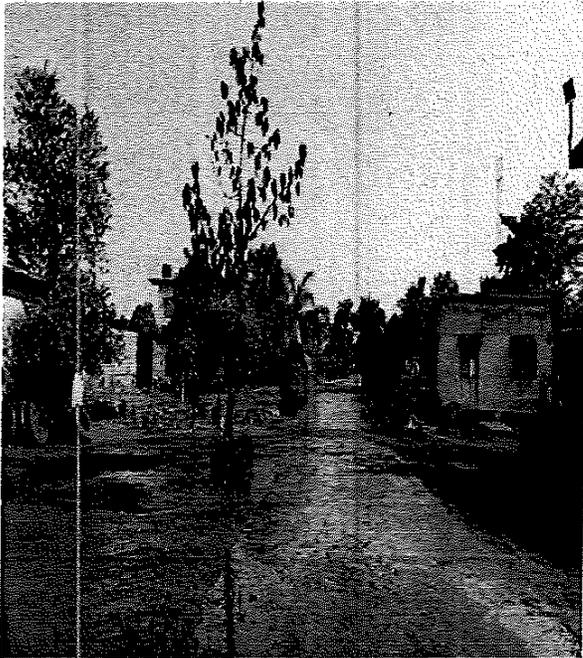




**Photo 24: Photograph of Civil Work
for installation of Stack**



**Photo 25: Photograph of parts of New Stack
laying for Installation**



**Photo 26: Photograph of Fixed Sprinklers
And Pucca road**

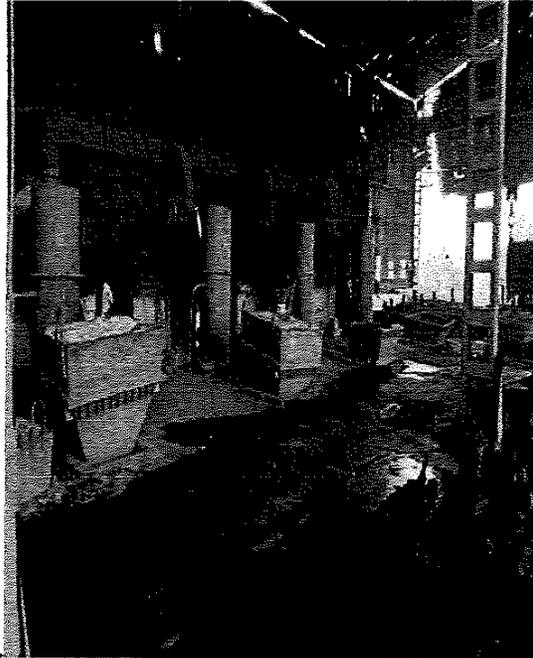


Photo 27: Photograph of Sinter Plant



Nirala

5.0 Photograph of M/s Yash Alloys Pvt. Ltd /Old Name M/s Ambey Castings Pvt Ltd. at Mauza -Kusumdih , P S -Gola , District -Ramgarh.

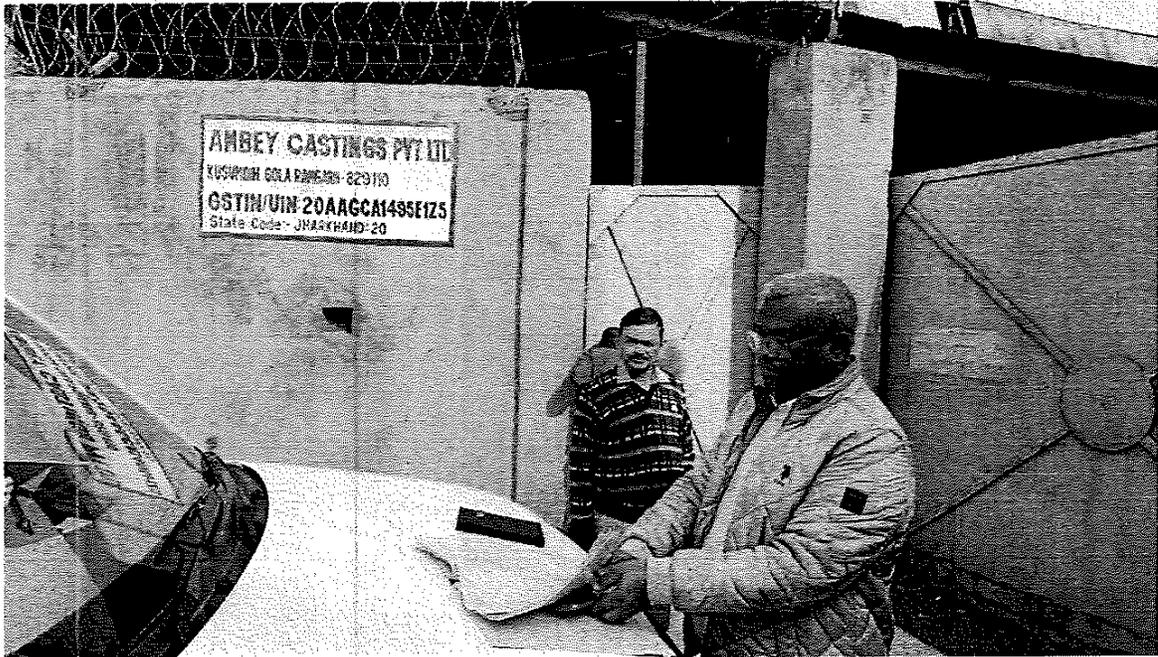


Photo 28: Photograph of Committee members at outside the factory gate

6.0 Photograph of M/s Gola Mineral Industries, Occupier Name: Om Prakash Budhia at Mauza -Tovar , P S -Tovar , District -Ramgarh

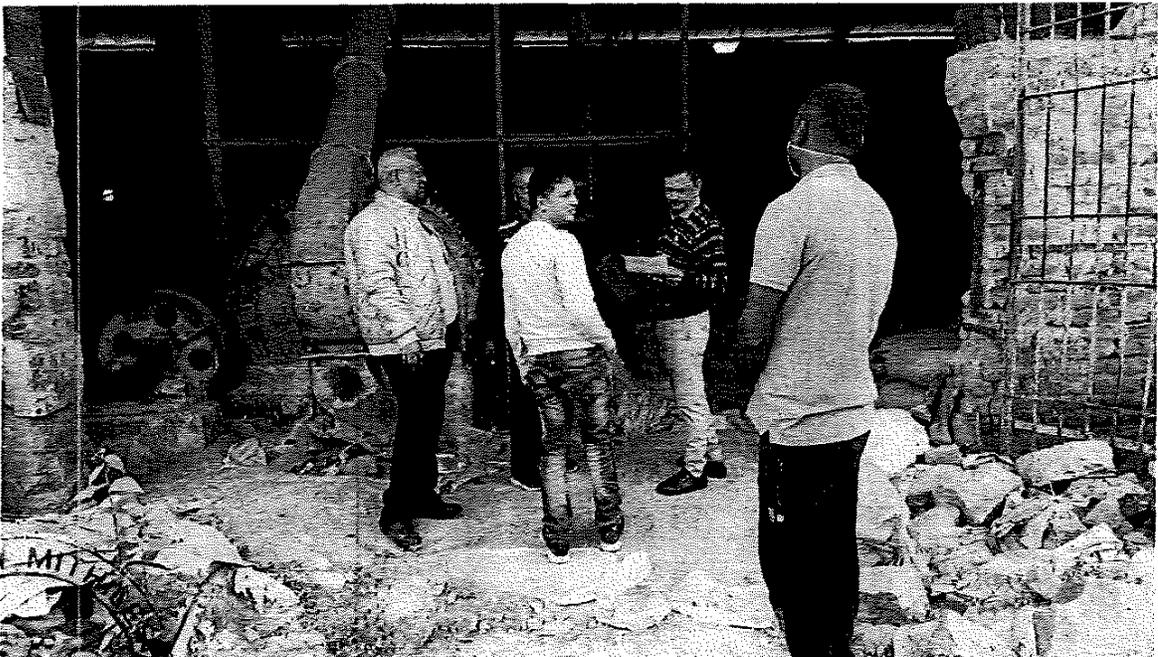
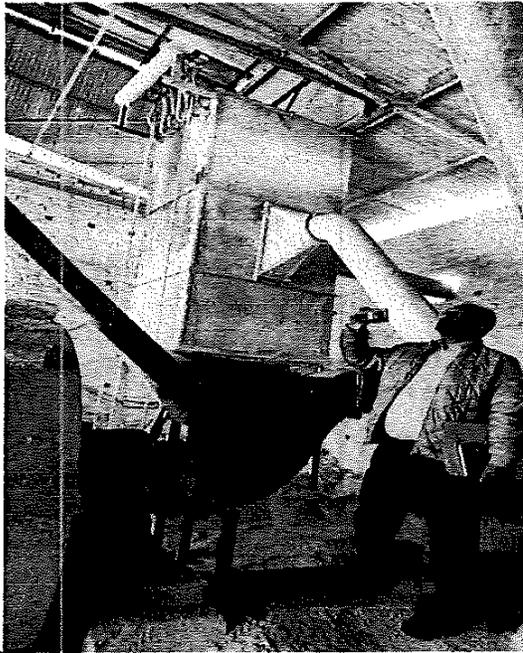


Photo 29: Photograph of Committee members with unit representative





**Photo 30: Photograph of Bag Filter
With Ball Mill**



**Photo 31: Photograph of Crusher closed from
three side**

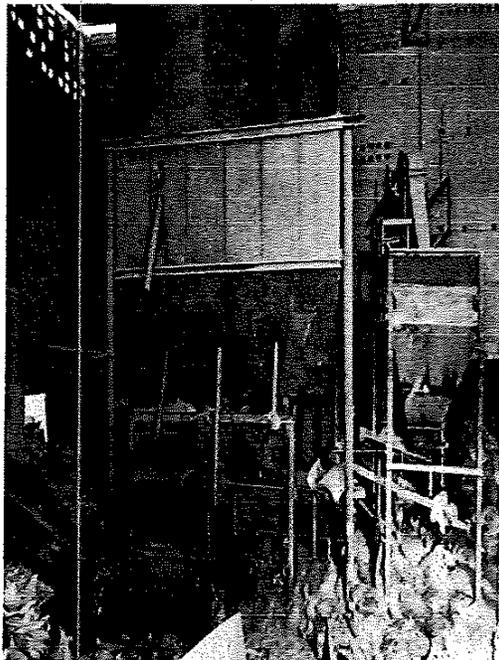


Photo 32: Photograph of silos

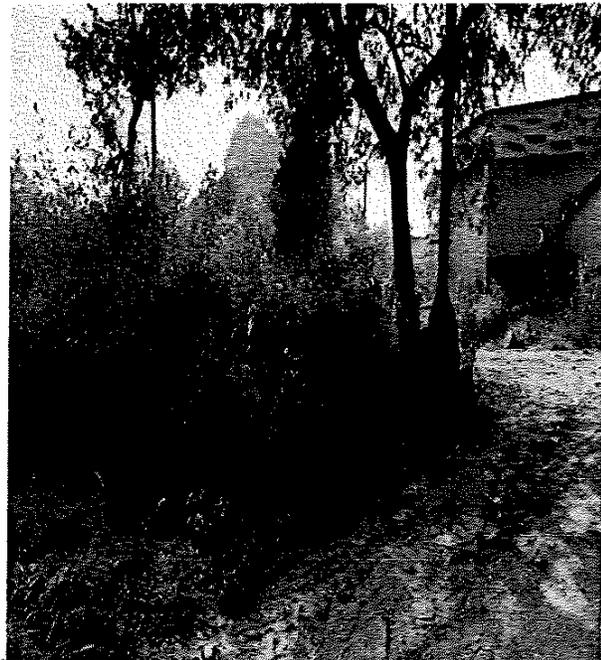


Photo 33: Photograph of Bushy Campus



Real Time Data Acquisition And Monitoring

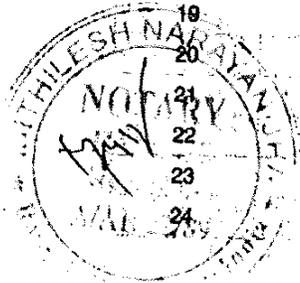
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Report: Average Report

From Date: 11-11-2024T00:01:26Z To Date: 12-11-2024T13:55:41Z

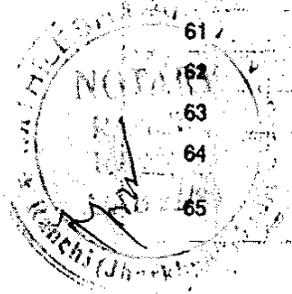
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Minimum Data	18.59
Geometric Mean	55.15
Median	54.79
Standard Deviation	19.21
Maximum Value At Time	2024-11-12 08:00:00
Minimum Value At Time	2024-11-11 20:00:00
Valid Data Points	151
Total Data Points	151
Data Availability %	100.0%

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5	2024-11-11 01:00:00	49.05
6	2024-11-11 01:15:00	47.43
7	2024-11-11 01:30:00	47.43
8	2024-11-11 01:45:00	47.43
9	2024-11-11 02:00:00	64.81
10	2024-11-11 02:15:00	70.03
11	2024-11-11 02:30:00	70.03
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20	2024-11-11 04:45:00	30.04
21	2024-11-11 05:00:00	71.93
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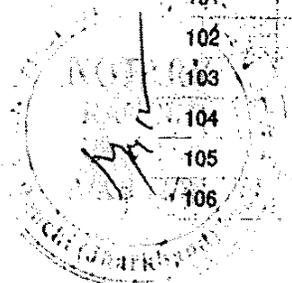




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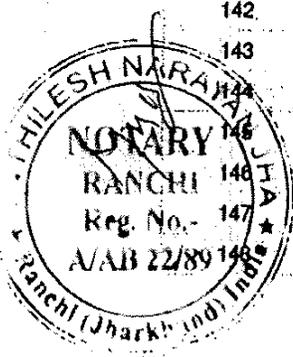
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106	2024-11-12 02:15:00	77.99



100-

61

Sl No.	Time	CAAQMS-PM10(ug/m3)
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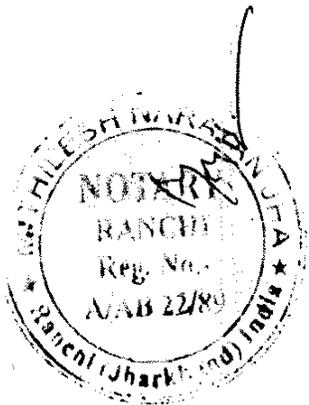


344
230

AB

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Report Details: Inland_P | 2024-11-12 13:55:47 | Average Report



उपायुक्त-सह-जिला दण्डाधिकारी का कार्यालय, रामगढ़

(सामान्य शाखा)

पत्रांक : 1504 / सा०

प्रेषक,

प्रभारी पदाधिकारी,
सामान्य शाखा, रामगढ़।

सेवा में,

क्षेत्रीय पदाधिकारी, प्रदूषण नियंत्रण पर्वद
हजारीबाग-सह-रामगढ़।

कारखाना निरीक्षक, रामगढ़।

रामगढ़, दिनांक : 04/10/2024

विषय : O.A No.-954/2024, Binu Kumar Mehto Vrs State of Jharkhand के सम्बन्ध में।

प्रसंग : Consultant (Judicial)-N.G.T(P.B), New Delhi vide Letter, Dated-23.09.2024

महाशय,

उपर्युक्त विषयक प्रसंगाधीन पत्र के द्वारा माननीय NGT, New Delhi में दायर O.A No.-954/2024, Binu Kumar Mehto Vrs State of Jharkhand में दिनांक-12.09.2024 को पारित आदेश की छायाप्रति उपलब्ध कराते हुए संयुक्त रूप से वर्णित उद्योगों की साईट का दौरा कर यह पता लगाने हेतु निदेशित किया गया है कि क्या उद्योग अनुरूप क्षेत्रों में काम कर रहे हैं तथा पर्यावरण कानूनों के प्रावधानों का अनुपालन कर रहे हैं या नहीं, से सम्बन्धित कृत कार्रवाई सम्बन्धी प्रतिवेदन 15 दिनों के अन्दर उपलब्ध कराने हेतु अनुरोध किया गया है।

अतः प्रसंगाधीन पत्र की छायाप्रति इस पत्र के साथ संलग्न कर भेजते हुए अनुरोध है कि उक्त पत्र में वर्णित उद्योगों की साईट का दौरा कर अनुरूप क्षेत्रों में काम करने तथा पर्यावरण कानूनों के प्रावधानों का अनुपालन करने से सम्बन्धित कृत कार्रवाई सम्बन्धी प्रतिवेदन एक सप्ताह के अन्दर उपायुक्त महोदय, रामगढ़ के अवलोकनार्थ उपलब्ध कराने की कृपा की जाय।

अनुलग्नक : यथोक्त।

पिड्वाराभाजन

प्रभारी पदाधिकारी,
सामान्य शाखा, रामगढ़।Sri Nishala
pl. inspect & report.
08.10.202410/3
8/10/24

Real Time Data Acquisition And Monitoring

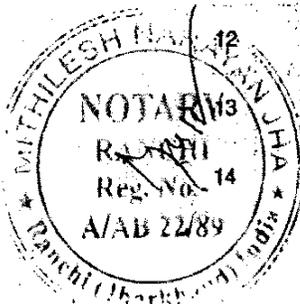
Site Name: M/s. Inland Power Limited

Report: Average Report

From Date: 11-11-2024T17:01:26Z To Date: 12-11-2024T13:57:16Z

Description	Stack_1_Boiler-NOx(mg/Nm3)	Stack_1_Boiler-PM(mg/Nm3)	Stack_1_Boiler-SO2(mg/Nm3)
Prescribed Standards	0 -	0 - 150	0 -
Maximum Data	44.53	29.0	265.22
Minimum Data	43.97	25.0	262.47
Geometric Mean	44.24	26.64	264.13
Median	44.23	25.0	264.48
Standard Deviation	0.19	1.98	0.88
Maximum Value At Time	2024-11-11 22:15:00	2024-11-11 17:00:00	2024-11-11 19:15:00
Minimum Value At Time	2024-11-12 09:00:00	2024-11-12 01:30:00	2024-11-12 11:15:00
Valid Data Points	82	83	82
Total Data Points	83	83	83
Data Availability %	98.8%	100.0%	98.8%

Sl No.	Time	Stack_1_Boiler-NOx(mg/Nm3)	Stack_1_Boiler-PM(mg/Nm3)	Stack_1_Boiler-SO2(mg/Nm3)
1	2024-11-11 17:00:00	NA	29.00	NA
2	2024-11-11 17:15:00	44.32	29.00	262.89
3	2024-11-11 17:30:00	44.31	29.00	263.60
4	2024-11-11 17:45:00	44.33	29.00	264.03
5	2024-11-11 18:00:00	44.32	29.00	264.56
6	2024-11-11 18:15:00	44.35	29.00	265.07
7	2024-11-11 18:30:00	44.38	29.00	265.08
8	2024-11-11 18:45:00	44.40	29.00	265.17
9	2024-11-11 19:00:00	44.43	29.00	265.18
10	2024-11-11 19:15:00	44.46	29.00	265.22
11	2024-11-11 19:30:00	44.46	29.00	265.20
12	2024-11-11 19:45:00	44.46	29.00	265.05
	2024-11-11 20:00:00	44.48	29.00	265.18
	2024-11-11 20:15:00	44.49	29.00	265.01





JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004

Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

By Email Hon'ble NGT Matter

Time Bound (Urgent)

Date.....

Ref. No.....

From,

Manoj Kumar Gupta,
Officer on Special Duty.

To,

The District Magistrate,
Ramgarh,

Sub: - Compliance of the directions issued by the Hon'ble National Green Tribunal (NGT). Principal Bench (PB), New Delhi in its order dated 12/09/2024 passed in O. A. No.954/2024/PB, Binu Kumar Mehta Vs State of Jharkhand in the matter-Regarding.

Sir,

In connection with the subject mentioned above, I am directed to inform that the Hon'ble NGT,(PB) New Delhi in its order dated 12/09/2024 passed in O. A. No. 954/2024 was been pleased to pass certain directions. Copy of the said Order is being enclosed herein for reference. The relevant portion of said order is as follows:-

"1. Binu Kumar Mehto claiming himself to be former candidate of Ramgarh Assembly, resident of village Raipur, P.O. Purabdih, Police Station Gola, District Ramgarh, Jharkhand has sent this letter petition to Tribunal which has been registered as Original Application (hereinafter referred to as 'OA') under Sections 14 and 15 of National Green Tribunal Act, 2010 (hereinafter referred to as 'NGT Act, 2010') in exercise of suo-moto jurisdiction in view of law laid down by Supreme Court in Municipal Corporation of Greater Mumbai Versus Ankita Sinha and Others, (2022) 13 SCC 401.

2. Be that as it may, we have gone through the complaint and the allegations are that certain industrial proponent namely M/s. BML Kamta, I.P.L. Tonagatu, Kameshwar Allies Kusumdh, Maa Ambe Allies Plant Kusumdh, M/s Gola Mineral Industrial Toyar, Vananchal Convent Pvt. Ltd. Bantara Goal are emitting toxic gases, smoke, causing air pollution and health hazard to the local people. In respect of some of the industries, residential and educational institutions are at a distance of 100 to 200 meters and these industries are in heavily populated area.

3. The complaint showed that the industries are located in different areas. However, in our view, the complaint at the first instance can be effectively addressed by District Administration and Statutory Regulator of State of Jharkhand and if they find any violation of environmental laws, effective action can be taken by them. Accordingly, we direct District Magistrate, Ramgarh and Jharkhand Pollution Control Board to jointly visit the site of the industries and find out whether the industries are operating in conforming areas and complying with the provisions of environmental laws. If they find any violation on the part of the project proponents, appropriate punitive, preventive, prohibiting and remedial action shall be taken in accordance with law.

4. District Magistrate, Ramgarh shall be the Nodal authority for coordination and compliance of this order.

5. The above exercise will be undertaken within one month and a compliance Report shall be submitted within next 15 days before Registrar, Eastern Zone Bench at Kolkata of this Tribunal. If any further orders is required, Registrar, Eastern Zone Bench at Kolkata of this Tribunal shall place the matter before Bench concerned.

6. List on 12.09.2024."

In view of the above, Sri Jitendra Prasad Singh, Regional Officer, JSPCB Regional Office - Cum - Laboratory, Hazaribagh (Contact No.-9572552863; Email: - jspcb_hazaribagh@rediffmail.com) is nominated as

KMB

the representative on behalf of the Jharkhand State Pollution Control Board (JSPCB) to look into the alleged violation of environmental laws by the said industrial units. This is for information and further necessary action please.

Encl. As above

Yours sincerely,

sd/
(Manoj Kumar Gupta)
JFS (Retd.), O.S D

Memo No. *B-2327*

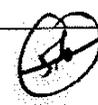
Ranchi, dated...*11/11/2024*

Copy to: Sri Jitendra Prasad Singh, Regional Officer, JSPCB Regional Office - Cum - Laboratory, Hazaribagh, for information & necessary action from your end. It is, further requested to ensure submission of the report to the JSPCB, headquarters in line with the directions of the Hon'ble Tribunal in time.

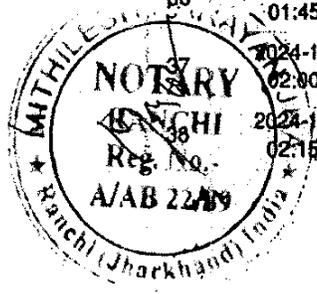
Manoj Kumar Gupta
11/11/2024
(Manoj Kumar Gupta)
JFS (Retd.), O.S D



KMB

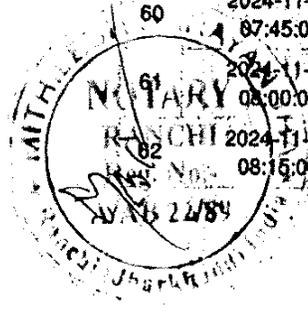


Sl No.	Time	Stack_1_Boiler-NOx(mg/Nm3)	Stack_1_Boiler-PM(mg/Nm3)	Stack_1_Boiler-SO2(mg/Nm3)
15	2024-11-11 20:30:00	44.49	29.00	264.98
16	2024-11-11 20:45:00	44.49	29.00	265.00
17	2024-11-11 21:00:00	44.49	29.00	264.95
18	2024-11-11 21:15:00	44.49	29.00	264.90
19	2024-11-11 21:30:00	44.50	29.00	264.81
20	2024-11-11 21:45:00	44.51	29.00	264.75
21	2024-11-11 22:00:00	44.51	29.00	264.78
22	2024-11-11 22:15:00	44.53	29.00	264.75
23	2024-11-11 22:30:00	44.47	29.00	264.80
24	2024-11-11 22:45:00	44.49	29.00	264.73
25	2024-11-11 23:00:00	44.47	29.00	264.70
26	2024-11-11 23:15:00	44.49	29.00	264.66
27	2024-11-11 23:30:00	44.48	29.00	264.81
28	2024-11-11 23:45:00	44.44	29.00	264.75
29	2024-11-12 00:00:00	44.43	29.00	264.77
30	2024-11-12 00:15:00	44.41	29.00	264.77
31	2024-11-12 00:30:00	44.39	29.00	264.72
32	2024-11-12 00:45:00	44.38	29.00	264.73
33	2024-11-12 01:00:00	44.36	29.00	264.76
34	2024-11-12 01:15:00	44.38	28.79	264.77
35	2024-11-12 01:30:00	44.36	25.00	264.76
36	2024-11-12 01:45:00	44.33	25.00	264.74
37	2024-11-12 02:00:00	44.32	25.00	264.81
38	2024-11-12 02:15:00	44.30	25.00	264.65





Sr No.	Time	Stack_1_Boiler-NOx(mg/Nm3)	Stack_1_Boiler-PM(mg/Nm3)	Stack_1_Boiler-SO2(mg/Nm3)
39	2024-11-12 02:30:00	44.30	25.00	264.53
40	2024-11-12 02:45:00	44.27	25.00	264.61
41	2024-11-12 03:00:00	44.24	25.00	264.67
42	2024-11-12 03:15:00	44.24	25.00	264.58
43	2024-11-12 03:30:00	44.22	25.00	264.59
44	2024-11-12 03:45:00	44.20	25.00	264.50
45	2024-11-12 04:00:00	44.20	25.00	264.45
46	2024-11-12 04:15:00	44.18	25.00	264.43
47	2024-11-12 04:30:00	44.16	25.00	264.45
48	2024-11-12 04:45:00	44.20	25.00	264.54
49	2024-11-12 05:00:00	44.16	25.00	264.37
50	2024-11-12 05:15:00	44.15	25.00	264.46
51	2024-11-12 05:30:00	44.13	25.00	264.42
52	2024-11-12 05:45:00	44.12	25.00	264.32
53	2024-11-12 06:00:00	44.10	25.00	264.28
54	2024-11-12 06:15:00	44.09	25.00	264.29
55	2024-11-12 06:30:00	44.08	25.00	264.28
56	2024-11-12 06:45:00	44.06	25.00	264.26
57	2024-11-12 07:00:00	44.04	25.00	264.09
58	2024-11-12 07:15:00	44.03	25.00	264.18
59	2024-11-12 07:30:00	44.02	25.00	263.82
60	2024-11-12 07:45:00	44.00	25.00	263.97
61	2024-11-12 08:00:00	43.99	25.00	263.76
62	2024-11-12 08:15:00	44.01	25.00	263.51



351
237

118

(A)

Sl No.	Time	Stack_1_Boiler-NOx(mg/Nm3)	Stack_1_Boiler-PM(mg/Nm3)	Stack_1_Boiler-SO2(mg/Nm3)
63	2024-11-12 08:30:00	44.00	25.00	263.36
64	2024-11-12 08:45:00	43.98	25.00	263.31
65	2024-11-12 09:00:00	43.97	25.00	263.05
66	2024-11-12 09:15:00	43.98	25.00	263.05
67	2024-11-12 09:30:00	43.98	25.00	262.91
68	2024-11-12 09:45:00	43.98	25.00	262.81
69	2024-11-12 10:00:00	43.99	25.00	262.76
70	2024-11-12 10:15:00	43.99	25.00	262.64
71	2024-11-12 10:30:00	44.00	25.00	262.54
72	2024-11-12 10:45:00	43.99	25.00	262.51
73	2024-11-12 11:00:00	44.00	25.00	262.62
74	2024-11-12 11:15:00	44.02	25.00	262.47
75	2024-11-12 11:30:00	44.02	25.00	262.53
76	2024-11-12 11:45:00	44.03	25.00	262.63
77	2024-11-12 12:00:00	44.05	25.00	262.63
78	2024-11-12 12:15:00	44.08	25.00	262.69
79	2024-11-12 12:30:00	44.12	25.00	262.68
80	2024-11-12 12:45:00	44.17	25.00	262.89
81	2024-11-12 13:00:00	44.16	25.00	262.89
82	2024-11-12 13:15:00	44.18	25.00	263.01
83	2024-11-12 13:30:00	44.18	25.00	263.01

Report Details: Inland_P | 2024-11-12 13:57:22 | Average Report



(Handwritten signature)

Annex-IV

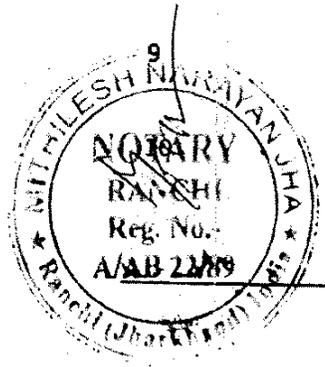
VASTHI ENVIRO

Industry: M/S Brahmputra Metalics Limited,
 Industry Code: 08JH091
 Industry Category: Iron & Steel
 Industry Type: Emission
 Station : Stack_1_AFBC Boiler (CPP)
 Kamta ,Jharkhand

Village-Kamta, Block-Gola, Distt.-Ramgarh-829210, Ramgarh Jharkhand
 FROM : 2024-11-12 00:00:00 TO: 2024-11-12 23:00:00

	Stack_2_WHRB_Boiler (DRI)(PM)	CAAMQS(PM10)	Stack_1_AFBC Boiler (CPP)(PM)
Range	0-1000	0-10000	0-1000
Unit	mg/Nm3	µg/m3	mg/Nm3
Limit	100	100	150
Min	22.7	32.02	25.24
Max	22.7	57.42	28.95
Avg	22.7	48.86	27.07

SL	Datentime	Stack_2_WHRB_Boiler (DRI)(PM)	CAAMQS(PM10)	Stack_1_AFBC Boiler (CPP)(PM)
1	2024-11-12 00:00:00	22.7	55.563	28.524
2	2024-11-12 01:00:00	22.7	56.151	28.267
3	2024-11-12 02:00:00	22.7	53.202	27.726
4	2024-11-12 03:00:00	22.7	47.04	27.08
5	2024-11-12 04:00:00	22.7	41.51	26.69
6	2024-11-12 05:00:00	22.7	36.193	26.7
7	2024-11-12 06:00:00	22.7	32.022	26.511
8	2024-11-12 07:00:00	22.7	42.772	26.407
9	2024-11-12 08:00:00	22.7	52.108	26.584
	2024-11-12	22.7	51.058	26.862

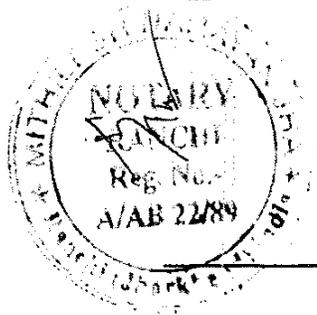




VASTHI ENVIRO

Industry: M/S Brahma Putra Metalics Limited,
Industry Code: 08JH091
Industry Category: Iron & Steel
Industry Type: Emission
Station : Stack_1_AFBC Boiler (CPP)
Kamta ,Jharkhand
Village-Kamta, Block-Gola, Distt.-Ramgarh-829210, Ramgarh Jharkhand
FROM : 2024-11-12 00:00:00 TO: 2024-11-12 23:00:00

SL	Datentime	Stack_2_WHRB_Boiler (DRI)(PM)	CAAMQ5(PM10)	Stack_1_AFBC Boiler (CPP)(PM)
	09:00:00			
11	2024-11-12 10:00:00	22.7	54.621	27.251
12	2024-11-12 11:00:00	22.7	56.651	27.903
13	2024-11-12 12:00:00	22.7	57.425	28.61
14	2024-11-12 13:00:00	22.7	51.335	28.952
15	2024-11-12 14:00:00	22.7	46.615	28.718
16	2024-11-12 15:00:00	22.7	NA	28.153
17	2024-11-12 16:00:00	22.7	NA	27.246
18	2024-11-12 17:00:00	22.7	NA	26.558
19	2024-11-12 18:00:00	22.7	NA	25.962
20	2024-11-12 19:00:00	22.7	44.627	25.681
21	2024-11-12 20:00:00	22.7	52.405	25.411
22	2024-11-12 21:00:00	22.7	47.292	25.5
23	2024-11-12 22:00:00	22.7	49.702	25.238



Pollution Control Equipment installed at BML

CPP

S.NO	Station Name	Parameter Name	Brand Name	Make and Model of Analyzer	Serial Number of the Analyzer	Measurement Principle of the Analyze
1	Stack_1_AFBC_Boiler(CPP)	PM	SHREE TECS	SHREE TECS/SPTL-CEMS-ELTRM22	20110111	TRIBOFLOW
2	Stack_2_WHRB_Boiler (DRI)	PM	SHREE TECS	SHREE TECS/SPTL-CEMS-ELTRM22	20110112	TRIBOFLOW
3	ETP_Recirculation_point_open_Channel_1_Kiln-flow	EFFLUENT WATER FLOW METER	ENDRESS+HAUSER	E&H/ PROSONIC-FMU41	T900102109A	ULTRASONIC
4	Stack_1_AFBC_Boiler(CPP)	SO2	Vasthi Instruments Pvt. Ltd	OMEGA-2000	V120200022	NDUV
5	Stack_1_AFBC_Boiler(CPP)	NOX	Vasthi Instruments Pvt. Ltd	OMEGA-2000	V120200022	NDUV
6	CAAMQS	PM10	Vasthi Instruments Pvt. Ltd	V-air 9009-PM10	VE19080229	OPC
7	AFBC_ESP	DUST COLLECTING	Hi-rect	Controller model-ACE4 NEXTGEN	Panel 18282 1 1	DRY ELECTROSTATIC PRECIPITATION (CORONA DISCHARGE)
			Hi-rect	Controller model-ACE4 NEXTGEN	Panel 18282 1 2	
			Hi-rect	Controller model-ACE4 NEXTGEN	Panel 18282 1 3	
			Hi-rect	MAKE-KRAFT MODEL-MICROKRAFT-III	Panel 18282 1 4	
8	WHRB_ESP	DUST COLLECTING	Hi-rect	Controller model-ACE16	Panel 1 283 4	DRY ELECTROSTATIC PRECIPITATION (CORONA DISCHARGE)
			Hi-rect	Controller model-ACE4 NEXTGEN	Panel 1 283 3	
			Hi-rect	Controller model-ACE4 NEXTGEN	Panel 1 283 2	
			Hi-rect	Controller model-ACE4 NEXTGEN	Panel 1 283 1	

DRI

Bag Filter	Location
DE-1	Coal Circuit
DE-2	Day Bin Building
DE-3	Feed transfer Junction House
DE-4	Cooler Discharge
DE-5	C D Belt Transfer Junction House
DE-6	I Bin Building
DE-7	Product House

SMS

FUME EXHAUST SYSTEM	
Make	WELLTECH
Model	6XWTPJBF 8x12-4.8
Capacity (M3/Hr)	104000
Dust emission at outlet (Mg/M3)	Less than 50
Location	Near Furnace 1 & 2
Quantity	1



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. Division Building (Ground Floor) HEC Campus, Dhurwa, Ranchi- 834004
Phone No:- 2400852, 2400851, Fax No:- 2400850.

Ref. No:- 794

Ranchi, Date:- 6.3.07

No Objection Certificate under section 25 & 26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981.

1. Reference application no.- 6687 dated 12.09.2006 of M/S. **Brahmaputra Metalics Pvt.Ltd. 401, Commerce Tower, Opp. G.E.L. Church Complex, Main Road, Ranchi-834001** for setting up a plant to produce sponge iron at as per land schedule attached with NOC application, Mauza-Kamta, P.O.- Gola, Dist.- Hazaribagh. The production capacity of the industry will be as follows:-

Sponge Iron	-	400 MT/Day
Proposed investment	-	Rs. 5697.00 Lacs only.

2. After consideration:

- i) The facts stated in the N.O.C. application & Project Report;
- ii) Provisions of water (Prev. & Control of Pollution) Act, 1974 & Air (Prevention & Control of Pollution) Act, 1981.
- iii) Check list based on Site inspection on date 06.11.2006

3. N.O.C. in favour of unit based on facts stated in the project report, N.O.C. application is hereby accorded subject to the following conditions:-

- i) The unit shall obtain consent to operate under section 25 and 26 of the Water (Prevention & Control of Pollution) Act, 1974 and section 21 of Air (Prev. & Control of Pollution) Act, 1981 prior to commissioning of the plant from State Pollution Control Board.
- ii) The unit shall install Effluent Treatment Plant adopting appropriate technology to treat the effluent to the standard stipulated.
- iii) All tanks used for collection and treatment of effluent shall be made impervious by providing adequate cement concrete/stone masonry/stone slab lining with leak-proof materials.
- iv) The unit shall install water meter to measure the water consumed for different purposes as per the water (Prevention & Control of Pollution) Cess Act, 1977.
- v) The unit shall ensure continuous and uninterrupted power supply so that pollution control system functions uninterruptedly. Seperate energy meters shall be provided for the pollution control system.
- vi) The unit shall upgrade pollution control systems as and when new technologies are available.
- vii) The unit shall install suitable Air Pollution Control devices such as ESP etc shall be provided to control emission from chimney within the prescribed limit of 150 mg/Nm³.
- viii) The height of stack shall be as per norms of C.P.C.B. Necessary port hole(s), ladder and platform shall be provided with the stack as per norms of C.P.C.B. for stack emission monitoring. Emission from stack shall conform to the prescribed standards.

- ix) The unit shall provide Ambient Air Quality Report & Noise level report before and after commissioning of the plant. The unit shall ensure that the Noise level and AAQ shall be within the stipulated limit.
 - x) The D.G.sets shall be housed properly to minimise noise pollution in and around the factory campus. The height of exhaust pipe shall be raised as per the norms of C.P.C.B.
 - xi) The plantation shall be made in every direction in two mtrs width around the factory campus.
 - xii) The unit shall prepare and submit a plan of rain water harvesting within six months.
 - xiii) The unit shall make pucca (Metalled) haul roads within the premises.
 - xiv) The unit shall install ESP/Bag Filters of adequate capacity at Coal Crushing & Screening, Iron Ore Crushing and Screening, Product separation and all transfer points of belt conveyor or at any other point, generating fugitive emission.
 - xv) The unit shall obtain Environment Clearance before 30th, June, 2007.
 - xvi) Fixed type water sprinklers shall be installed.
 - xvii) Solid waste shall be suitably disposed off.
 - xviii) The unit shall obtain authorisation under Hazardous waste (Management Handling) Rule, 1989 and its amendments.
 - xix) The unit shall made plant operative only after installation of pollution control system before starting the plant.
4. The Jharkhand State Pollution Control Board reserves the right to revise and/or add any other conditions, if necessary, for the protection of Environment and to ensure pollution control or any.
 5. The present N.O.C. should not be considered as an assurance for granting consent to operate the proposed plant and is subject to compliance of all condition as mentioned above.
 6. This N.O.C. is valid for a period of 18 months from the date of issue.

sd/-
(R.K.Sinha)

Member Secretary

Ranchi, Dated:- 6/3/07

Memo. No.- 794
Copy forwarded to M/S. Brahmaputra Metalics Pvt.Ltd. 401, Commerce Tower, Opp. G.E.L. Church Complex, Main Road, Ranchi-834001 (Jharkhand)/ Chief Inspector of Factory, Doranda, Ranchi / Director, Industries, Govt. of Jharkhand, Ranchi/ Deputy Commissioner, Hazaribagh/Regional Officer, Regional Office, J.S.P.C.Board, Hazaribagh/Officer concerned dealing with Consent/Master File (HQ)/P.S. to Hon'ble Chairman Cell.

R.K.Sinha
6/3/07
(R.K.Sinha)

Member Secretary

JK

consent to 358/establishment



JHARKHAND STATE POLLUTION CONTROL BOARD
T.A Division Building (Ground Floor) HEC Campus, Dhurwa, Ranchi- 834004.
Phone No:-0651- 2400852, 2400851, Fax No:- 2400850.

Ref.no.....N: 29

Ranchi, Dated.....14.10.09

No Objection Certificate (Consent to establish) under section 25 & 26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981.

1. Reference application no. 14156 dated 21.08.09 of M/s. Brahmaputra Metalics Limited, Shri Aarsh Sahu, Director, 401, Commerce Tower, Main Road, Ranchi-2332161 for production of Electric Power 20 Mega Watt (Based on WHRB & AFBC) at Mauza-Kamta in Khata no. and plot no. as per Annexure-1 attached herewith. The production capacity and proposed investment of the industry will be as follows :-

Electric Power.	20 MW Captive Power Plant (Based on AFBC 11.5 MW & WHRB 8.5 MW)
Proposed investment :-	89.45 Crore.

2. The documents relied upon :

- (i) The contents of N.O.C. application, Project report, EMP and the documents furnished in support of application.
- (ii) The related provisions of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and the Environment (Protection) Act, 1986.
- (iii) On the basis of TOR issued by the MOEF, New Delhi vide F.No.J-11011/285/2008-IA II (I) dt.07.08.08.
- (iv) On the basis of Envr.Clearance issued by the MOEF, New Delhi for Sponge Iron Plant vide F.No.J-11011/166/2007-IA-II(I) dated 10.11.2008.

3. After considering the above, N.O.C. (Consent to establish) is accorded subject to the compliance of the following conditions :-

- (i) That, the proponent shall obtain consent to operate from State Pollution Control Board under section 25 & 26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 prior to commissioning of the plant.
- (ii) That, the proponent shall install water meter to measure the water to be consumed for different purposes to meet the requirement of the water, furnish returns of water to be consumed and pay water-cess under the Water (Prevention & Control of Pollution) Cess Act, 1977.
- (iii) That, the proponent shall obtain authorization under the Hazardous Waste (Management, Handling & Transboundary) Rules, 2008, the Bio-medical Waste (Management & Handling Rules, 1998 and the ~~Municipal Solid Waste (Management & Handling) Rules, 2000~~ whichever is applicable. ~~The wastes shall be disposed off in the manner as specified in respective Rules.~~
- (iv) That, the proponent shall abide by the provisions of Environment (Protection) Act, 1986 and shall maintain the quality of effluent of effluent, emission, ambient air quality and noise level in conformity with the standards prescribed in the Environment (Protection) Rules, 1986.

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- (v) That, the proponent shall install continuous online monitoring equipments for SO_x, NO_x and particulate matters with facility to transmit data to Jharkhand State Pollution Control Board , Head Office.
- (vi) That, the proponent shall collect and treat the effluent in foolproof latest system and shall recycle treated effluent to the system for reuse and shall ensure the discharge of effluent (if at all necessary) in upstream of the water intake point.
- (vii) That, the proponent shall make stack(s) of the height and with the provision (s) of emission monitoring port hole(s), ladder (s) and platform(s) as prescribed by the Central Pollution Control Board.
- (viii) That, the proponent shall ensure continuous and uninterrupted power supply with provision of separate energy meters for the pollution control systems to enable the pollution control systems to function uninterruptedly.
- (x) That, the proponent shall submit the reports of Effluent, Emission, Ambient air quality and Noise level monitored before and after commissioning of the plant.
- (xi) That, the proponent shall use D.G. set(s) of standard as prescribed in the Environment (Protection) Rules, 1986 and shall house it (them) in integral acoustic enclosure(s) and shall keep the height of exhaust pipe as per Central Pollution Control Board norms.
- (xii) That, the proponent shall install fixed type water sprinklers to cover all the dusty places in the premises to impart water spraying intermittently and during loading and unloading of raw materials and wastes.
- (xiii) That, the proponent shall do tree plantation in vacant land within the premises.
- (xiv) That, the proponent shall implement plan of rainwater harvesting with establishment of the project
- (xv) That, the proponent shall install adequate air pollution control devices such as dust catcher/cyclone separator/ Bag filters/ Venturi Scrubber/ etc. and water spray system in dusty areas such as coal handling, ash handling points and transfer areas shall be provided.
- (xvi) That, the proponent shall install Electrostatic Precipitator (ESPs) to ensure particulate emission below 50 mg/Nm³.
- (xvii) That, the proponent shall do regular monitoring of ground water in and around the ash pond area and submit the report to the Board regularly.
- (xviii) That, the proponent shall make all roads pucca within the premises and shall maintain a good house keeping by regular cleaning and wetting of the roads and dust prone areas.
- (xix) That, the proponent shall store all raw materials and products under shed and shall as far as practicable do their processing and transfer under foolproof cover.
- (xx) That, the proponent shall start activities at the site after obtaining Environmental Clearance and Forest Clearance from Government of India, Ministry of Environment & Forest, New Delhi.
- (xxi) That, the proponent shall do socio-economic works in nearby villages for their welfare and shall pay due compensation to the effective people as per laws and government scheme.

-: 3 :-

- (xxii) That, the proponent shall not alter the flow path or course of any river or stream or water body without prior permission from the competent authority.
- (xxiii) That, the proponent shall implement all pollution control measures recommended in EIA/EMP and Environmental Clearance.
- (xxiv) That the proponent shall use fly-ash and or fly ash bricks in construction of the project and the fly ash generated from the power plant shall be disposed off as per the provisions of the fly-ash notification, 1999. An Action Plan shall be submitted within three months for 100% utilisation of fly-ash in different purposes including cement industry. Fly-ash shall be collected in dry form and storage facility (Silos) shall be provided.
- (xxv) That, the proponent shall make the Ash Pond leak proof by putting impervious lining.
- (xxvi) That, the proponent shall maintain the quality and table of ground water.
- (xxvii) That, the proponent shall keep the waste water in close circuit.
- (xxxi) That, the proponent shall transport all raw materials and wastes by covered means.
- (xxxii) That, the proponent shall adopt clean development mechanism.
- (xxxiii) That, the proponent shall implement recommendations of CREP.

4. This shall be valid subject to authenticity of documents furnished in support of application and bonafide ownership and possession of the land by the proponent.

5. The Jharkhand State Pollution Control Board reserves the right to revise and/or add any other conditions, if necessary, for the protection of Environment and to ensure pollution control or any.

6. The present N.O.C. should not be considered as an assurance for granting consent to operate the proposed plan and is subject to installation of all pollution control devices and their monitoring facilities with establishment of the facilities and compliance of all conditions as mentioned above.

7. This N.O.C. is valid for a period of six months from the date of issue.

Sd/-
(R.K. Sinha)
Member-Secretary

Memo no.....N:29..

Ranchi, Dated...14.10.09

Copy forwarded to : M/s. Brahmaputra Metalics Limited, Shri Aarsh Sahu, Director, 401, Commerce Tower, Main Road, Ranchi-2332161 /Chief Inspector of Factories, Doranda, Ranchi/Director Industries, Govt.of Jharkhand, Ranchi/ Deputy Commissioner, Ramgarh /Regional Office, J.S.P.C.Board, Hazaribagh/concerned officer dealing with consent.

R.K. Sinha
14/10/2009
(R.K. Sinha)
Member-Secretary



JHARKHAND STATE POLLUTION CONTROL BOARD
T.A Division Building (Ground Floor) HEC Campus, Dhurwa, Ranchi- 834004.
Phone No:-0651- 2400852, 2400851, Fax No:- 2400850.

Ref.no.....

Ranchi, Dated.....

No Objection Certificate (Consent to establish) under section 25 & 26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981.

1. Reference application no. 14732 dated 18.11.09 of **M/s. Brahmaputra Metalics Limited, Shri Aarsh Sahu, Director, 401, Commerce Tower, Main Road, Ranchi-2332161** for expansion of Integrated Steel Plant project at Mauza-Kamta in Knata no. and plot no. **as per Annexure-1 attached herewith.**The production capacity and proposed investment of the industry will be as follows :-

Sponge Iron :-	105000 TPA
Billets :	200000 TPA
Sinter :	300000 TPA
Captive Power Plant :	20 MW
Proposed investment :-	249.96 Crores.

2. The documents relied upon :

- (i) The contents of N.O.C. application, Project report, EMP and the documents furnished in support of application.
- (ii) The related provisions of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and the Environment (Protection) Act, 1986.
- (iii) On the basis of public hearing conducted on 11.01.2010 and Technical Presentation held on 12.11.09.

3. After considering the above, N.O.C. (Consent to establish) is accorded subject to the compliance of the following conditions :-

- (i) That, the proponent shall obtain consent to operate from State Pollution Control Board under section 25 & 26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 prior to commissioning of the plant.
- (ii) That, the proponent shall install water meter to measure the water to be consumed for different purposes to meet the requirement of the water, furnish returns of water to be consumed and pay water-cess under the Water (Prevention & Control of Pollution) Cess Act, 1977.
- (iii) That, the proponent shall obtain authorization under the Hazardous Waste (Management, Handling & Transboundary) Rules, 2008, the Bio-medical Waste (Management & Handling Rules, 1998 and the Municipal Solid Waste (Management & Handling) Rules, 2000 whichever is applicable. The wastes shall be disposed off in the manner as specified in respective Rules.
- (iv) That, the proponent shall abide by the provisions of Environment (Protection) Act, 1986 and shall maintain the quality of effluent of effluent, emission, ambient air quality and noise level in conformity with the standards prescribed in the Environment (Protection) Rules, 1986.
- (v) That, the proponent shall **install continuous online monitoring equipments for SO_x, NO_x and particulate matters with facility to transmit data to Jharkhand State Pollution Control Board , Head Office, Ranchi**

- (vi) That, the proponent shall collect and treat the effluent in foolproof latest system and shall recycle treated effluent to the system for reuse and shall ensure the discharge of effluent (if at all necessary) in upstream of the water intake point.
- (vii) That, the proponent shall make stack(s) of the proper height and with the provision (s) of emission monitoring port hole(s), ladder (s) and platform(s) as prescribed by the Central Pollution Control Board.
- (viii) That, the proponent shall ensure continuous and uninterrupted power supply with provision of separate energy meters for the pollution control systems to enable the pollution control systems to function uninterruptedly.
- (ix) That, the proponent shall submit the reports of Effluent, Emission, Ambient air quality and Noise level monitored before and after commissioning of the plant.
- (x) That, the proponent shall use D.G. set(s) of standard as prescribed in the Environment (Protection) Rules, 1986 and shall house it (them) in integral acoustic enclosure(s) and shall keep the height of exhaust pipe as per Central Pollution Control Board norms.
- (xi) That, the proponent shall install fixed type water sprinklers to cover all the dusty places in the premises to impart water spraying intermittently and during loading and unloading of raw materials and wastes.
- (xii) That, the proponent shall do tree plantation in vacant land within the premises.
- (xiii) That, the proponent shall implement plan of rainwater harvesting with establishment of the project and that should be approved by the Directorate of Ground Water Authority, Govt. of Jharkhand.
- (xiv) That, the proponent shall install adequate air pollution control devices such as ESP, dust catcher/cyclone separator/ Bag filters/ Venturi Scrubber/ etc. and water spraying system in dusty areas such as coal handling, ash handling points and transfer areas shall be provided.
- (xv) That, the proponent shall install Electrostatic Precipitator (ESPs) to ensure particulate emission below 100 mg/Nm^3 .
- (xvi) That, the proponent shall do regular monitoring of ground water in and around the ash pond area and submit the report to the Board regularly.
- (xvii) That, the proponent shall make all roads pucca within the premises and shall maintain a good house keeping by regular cleaning and wetting of the roads and dust prone areas.
- (xviii) That, the proponent shall store all raw materials and products under shed and shall as far as practicable do their processing and transfer under foolproof cover.
- (xix) That, the proponent shall start activities at the site after obtaining Environmental Clearance and Forest Clearance from Government of India, Ministry of Environment & Forest, New Delhi.
- (xx) That, the proponent shall do socio-economic works in nearby villages for their welfare and shall pay due compensation to the effective people as per laws and government scheme.
- (xxi) That, the proponent shall not alter the flow path or course of any river or stream or water body without prior permission from the competent authority.
- (xxii) That, the proponent shall implement all pollution control measures recommended in EIA/EMP and Environmental Clearance.



- (xxiii) That the proponent shall use fly-ash and or fly ash bricks in construction of the project and the fly ash generated from the power plant shall be disposed off as per the provisions of the fly-ash notification, 1999. **An Action Plan shall submitted within three months for 100% utilisation of fly-ash in different purposes including cement industry. Fly-ash shall be collected in dry form and storage facility (Silos) shall be provided.**
- (xxiv) That, the proponent shall keep the waste water in close circuit.
- (xxv) That, the proponent shall transport all raw materials and wastes by covered means.
- (xxvi) That, the proponent shall adopt clean development mechanism.
- (xxvii) That, the proponent shall implement recommendations of CREP.
4. **This shall be valid subject to authenticity of documents furnished in support of application and bonafide ownership and possession of the land by the proponent.**
5. **The Jharkhand State Pollution Control Board reserves the right to revise and/or add any other conditions, if necessary, for the protection of Environment and to ensure pollution control or any.**
6. **The present N.O.C. should not be considered as an assurance for granting consent to operate the proposed plan and is subject to installation of all pollution control devices and their monitoring facilities with establishment of the facilities and compliance of all conditions as mentioned above.**
7. **This N.O.C. is valid for a period of six months from the date of issue.**

Sd/-
(R.K. Sinha)
Member-Secretary

Memo no.....3338

Ranchi, Dated...31.07.10

Copy forwarded to : M/s. Brahmaputra Metallics Limited, Shri Aarsh Sahu, Director, 401, Commerce Tower, Main Road, Ranchi-2332161 /Chief Inspector of Factories, Doranda, Ranchi/Director Industries, Govt.of Jharkhand, Ranchi/ Deputy Commissioner, Ramgarh /Regional Office, J.S.P.C.Board, Hazaribagh/concerned officer dealing with consent.

(R.K. Sinha)
Member-Secretary

AS



JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004

Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

Ref No. JSPCB/HO/RNC/CTO-15237841/2023/534

Dated : 2023-03-30

Consent to operate (CTO) under section 25 /26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981

1. Application (s) dated 2023-01-23 of Brahmaputra Metallics Limited, Occupier Name :Kumud Prasad Sahu for consent under section 25 (1)(b)/25 (1) (c)/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21(1) of the Air (Prevention & Control of Pollution) Act,1981..

2. Documents Relied Upon:

(a) The content of Environmental Clearance (EC), vide ref. no. J-11011/285/2008-I(A).II(I), dated. 29.03.2011.

(b) The content of Consent to Establish (CTE) (latest), vide Ref. No. 3338, dated. 31.07.2010 of JSPCB, Ranchi.

(c)The content of Consent to Operate (CTO),Ref. No. JSPCB/HO/RNC/CTO-7015063/2020/1272 dated 10.08.2020 JSPCB, Ranchi for the period upto 31.03.2023.

(d) The content of IR, vide ref. no. 89, dated 02.02.2023.

(e) The content of authorization under Hazardous waste vide JSPCB/HO/RNC/HWM-10910419/2021/63, dated 25.10.2021 valid for the period upto 30.10.2025.

(f) The content of self certificate regarding
(i) procurement of raw material from valid sources;
(ii) no expansion/modification in the plant.

3. The consent is granted under section 25 / 26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 to operate the project in Mauza -Kamta , P S -Kamta , District -RAMGARH , as follows:

Project	Site-Area		Investment (Rs)	Product & Capacity	Period of CTO
	Plot Nos.	Area			Date of issue To
Before Expansion	As per EC	20.24 Ha	29638.56 Lakhs (revised)	Sponge Iron - 1,05,000 TPA; Billets 2,00,000 TPA ;Power 20 MW; Fly Ash Bricks - 24 Lacs Bricks/year	31/03/2026

(A) Specific Conditions:

1. That, the occupier shall operate and maintain online stack emission monitoring system for particulate matter with connectivity to Jharkhand State Pollution Control Board server and unit shall ensure the data transfer to JSPCB and CPCB server.
2. That, the occupier shall maintain the SO₂ analyzer within one month and shall ensure the data transfer to JSPCB and CPCB server.
3. That, the occupier shall dispose off/utilize Coal Char fully & its records should be maintained and shall be submitted to the Board quarterly.
4. That, the occupier shall submit performance evaluation report of pollution control devices and equipment's to the Board within consent period.
5. That, the occupier shall operate the plant with operation of all pollution control equipment's.
6. That, the occupier shall provide information regarding shut down of Air Pollution Control Device and plant within 24 hrs. to the Board.
7. That, the occupier shall cover the coal char with wire mesh and keep it within boundary wall and shall submit the photograph of the same as an evidence to the Board.
8. That, the occupier shall maintain & operate fixed type water sprinkler at all dusty places inside the plant.
9. That, the occupier shall make adequate provision for dust extraction system at potential sources such as jaw crusher hopper, transfer points of materials from conveyor belt, disintegrators, etc.
10. That, the occupier shall construct and maintain the height of stack minimum 2 meter above the roof level as prescribed by the Board.
11. That, the occupier shall make provision for Closed Circuit Television (CCTV) camera rather than keeping small openings in shed for frequent observations and sheds should be provided for plant process machineries/ APCD's.
12. That, the occupier shall pay the cost of transportation of ash used for road construction projects or for manufacturing of ash based products or use as soil conditioner in agriculture activity within a radius of hundred kilometers from the TPP and the cost of transportation beyond the radius of hundred kilometers and up to three hundred kilometers shall be shared equally between the user and the TPP.

13. That, the occupier shall adopt the system of the telescopic chute/any other system to reduce the fugitive emission while loading the products into trucks/fine dust in the bags.

14. That, the occupier shall make provision of Personal Protective Equipment (dust mask, helmet, safety shoes, goggles, ear plugs) and ensure their utilization by all the workers during operation of the plant.

15. That, the occupier shall make provision of Personal Protective Equipment (dust mask, helmet, safety shoes, goggles, ear plugs) and ensure their utilization by all the workers during operation of the plant.

16. That, the occupier shall comply all the provisions mentioned in MoEF notification no. GSR 414 (E), dated. 30.05.2008 prescribed in Section 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986) and its guideline/code of practice for pollution prevention for Sponge Iron Plants.

17. That, the occupier shall pay the entire cost of transportation of ash used for Government Schemes such as road construction projects under Pradhan Mantri Gramin Sadak Yojna, other similar asset creation programmes of the Government involving construction of buildings, road, dams and embankments within a radius of three hundred kilometers.

18. That, the occupier shall provide compliance status of provisions mentioned in Fly Ash Notification, 1999 and further amendments to the CPCB and SPCB as annual implementation report (for the period 1st April to 31st March) by 30th day of April on successive years.

19. That, the occupier shall all the conditions as mentioned in EC and CTO and submit the compliance report of the same alongwith all the requisite documents on periodical basis to the Board and other organizations as per provision.

20. That, the occupier shall operate and maintain air pollution control devices such as ESP, Fume extraction system and bag filters attached to different sections regularly and submit its compliance report to the Board.

21. That, this CTO is valid subject to compliance of all the conditions mentioned in EC.

22. That, the occupier shall comply all the conditions of EC and CTO and submit the compliance report to the Board and other concerned organizations on six monthly basis.

23. That, the occupier shall submit applications for renewal of consent under section 25 / 26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 again 120 days prior to the date of expiry of this consent with requisite fee and documents showing compliance of all of the above conditions.

24. That, this CTO supersedes the CTO granted vide ref. no. JSPCB/HO/RNC/CTO-7015063/2020/1272, dated 10.08.2020.

(B) General Conditions :

- (1) That, the occupier shall maintain the **National Ambient Air Quality Standard** given below:

S N	Pollutant	Time Weighted Average	Concentration in Ambient Air	
			Industrial, Residential, Rural and Other Area	Ecologically Sensitive Area (notified by Central Govt.)
(1)	(2)	(3)	(4)	(5)
1.	Sulphur Dioxide (SO ₂), µg/m ³	Annual 24 hours	50 80	20 80
2.	Nitrogen Dioxide (NO ₂), µg/m ³	Annual 24 hours	40 80	30 80
3.	Particulate Matter (size less than 10 µm) or PM ₁₀ , µg/m ³	Annual 24 hours	60 100	60 100
4.	Particulate Matter (size less than 2.5 µm) or PM _{2.5} , µg/m ³	Annual 24 hours	40 60	40 60
5.	Ozone(O ₃), µg/m ³	8 hours 1 hour	100 180	100 180
6.	Lead (Pb) µg/m ³	Annual 24 hours	0.50 1.0	0.50 1.0
7.	Carbon Monoxide (CO) mg/m ³	8 hours 1 hour	02 04	02 04
8.	Ammonia (NH ₃) µg/m ³	Annual 24 hours	100 400	100 400
9.	Benzene (C ₆ H ₆) µg/m ³	Annual	05	05
10.	Benzo(a) Pyrene(BaP) Particulate Phase only ng/m ³	Annual	01	01
11.	Arsenic (As) ng/m ³	Annual	06	06
12.	Nickel (Ni) ng/m ³	Annual	20	20

**Note : Serial no. 1 to 4 – Mandatory
Serial no. 5 to 12 As applicable for specific type of industry.**

- (2) That, the occupier shall maintain the emission quality within the standard and the quantity, as follows:

S N	Parameter	Standard
1	Particulate Matter	150 mg/Nm ³

- (3) That, the occupier shall keep process effluent in close-circuit and the quality of effluent from other sources in conformity with the standard (s) and the discharge quantity as below:

S N	Parameter	Standard
1	Total Suspended Solids	100 mg/L
2	BOD	30 mg/L
3	COD	250 mg/L
4	Oil & Grease	10 mg/L

- (4) That, the occupier shall dispose of solid wastes as follows:

S N	Waste Type	Mode of Disposal
1	Hazardous Carbonaceous Wastes	In co-processing in high temperature furnaces or Kilns.
2	Hazardous Non-Carbonaceous Wastes	In TSDF
3	Non-Carbonaceous Non-Hazardous solid wastes/ Mine Over Burden	As a substitute of soil or Mineral

- (5) That, the occupier shall keep D G Set(s) within acoustic enclosure and shall keep the height(s) of exhaust pipe(s) as per Central Pollution Control Board norm.
- (6) That, the occupier shall install and maintain Central Ground Water Board/ State Ground Water Directorate approved system of rain water harvesting-cum-ground water recharge and submit the photographic view of the structures within a month.
- (7) That, the occupier shall grow and maintain greenery of the project in the periphery and other available spaces and shall continue enhancing its plant density and biodiversity.
- (8) That, the occupier shall submit environmental statement with supporting stoichiometric calculations analyses reports, every year latest by 30th September of the next financial year.
- (9) That, the occupier shall submit report(s) duly monitored and issued by an NABL accredited / ISO 9001:2008 and OHSAS 18001:2007 certified laboratory in compliance sub-para (2), (3), (4) and (5) of paragraph 3 of this CTO yearly at required periodicity.

- (10) That, this CTO is valid subjected to the validity of mining Lease/Mining Plan/Ecofriendly/Environmental Clearance, if applicable. In case of no renewal of Mining Lease/Mining Plan, this consent shall be treated as revoked automatically.
- (11) That, this CTO is issued from the environmental angle only and does not absolve the occupier from other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility to comply with these conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ occupier.
- (12) That, this CTO shall not in any way, adversely affect or jeopardize the legal proceeding , if any, instituted in the past or that could be , instituted against you by the State Board for violation of the provisions of the Act or the Rules made there under.
- (13) That, the occupier shall comply with all applicable provisions of the Water (Prevention & Control of Pollution) Act, 1974; the Water (Prevention & Control of Pollution) Cess Act, 1977; the Air (Prevention & Control of Pollution) Act, 1981; and the Environment (Protection) Act, 1986 and Rules made there under.
4. **That, this CTO shall not absolve the occupier from making compliance of other statutory prescribed under any law or direction of courts or any other instrument for the time being in force.**
5. **That, this CTO is being issued on the basis of information/ documents/ certificate submitted by the unit. This CTO will be revoked if any of the information/documents/certificates/undertaking given by the occupier is found false/fictitious/forged in future.**
6. **The Order shall be valid subject to compliance of all other legal requirements applicable to the unit.**
7. **The State Board reserve the right to revoke, withdraw or make any reasonable variation / change / alteration in conditions of this consent.**

This is issued with the approval of the Competent authority

[Y. K. Das]

Member Secretary

Memo No. : JSPCB/HO/RNC/CTO-
15237841/2023/534

Dated : 2023-03-30

Copy to: M/s Brahmaputra Metallics Limited, Village - Kamta, P.O - Gola, Dist - Ramgarh/ Director of Industry, Government of Jharkhand, Ranchi/ Deputy Commissioner, Ramgarh/ Director of Mines, Government of Jharkhand, Ranchi/ Chief Inspector of Factories, Ranchi/ DFO, Ramgarh/ DMO, Ramgarh/ R O,JSPCB, Hazaribagh /for information & ensuring compliance of the above.

[Y. K. Das]

Member Secretary

371
Annexure 11 (Colly.)

Speed post



भारत सरकार
पर्यावरण एवं वन मंत्रालय
Government of India
Ministry of Environment & Forests
(IA Division)

Paryavaran Bhawan
CGO Complex, Lodhi Road
New Delhi – 110 003
E-mail: hsmalviva@gmail.com
Telephone: 011: 2436 7076

F. No. J-11011/166/2007-IA-II(I)

Dated : November 10, 2008

To

M/s Brahmaputra Metallics Ltd.
401, Commerce Tower, Opposite GEL Church Complex,
Main Road,
Ranchi- 834001
Jharkhand

Sub : Sponge Iron Plant (350 TPD) alongwith Waste Heat Recovery Boiler (8.5 MW) at Village Kamta, District Gola, Hazaribagh, Jharkhand by M/s Brahmaputra Metallics Limited- Environmental Clearance reg.

Sir,

This has reference to your letter no. nil dated 31st May 2008 alongwith EIA/EMP and public hearing report seeking environmental clearance for the above mentioned project under EIA Notification, 2006 subsequent communication vide letters dated 29th July 2008, and 16th August 2008.

2.0 The Ministry of Environment and Forests has examined the application. It is noted that proposal is for setting up of Sponge Iron Plant (350 TPD) along with Waste Heat Recovery Boiler (8.5 MW) at Village Kamta, District Gola, Hazaribagh, Jharkhand by M/s Brahmaputra Metallics Limited. The total land area is 50 acres. The total cost of the project will be Rs. 82.45 Crores.

3.0 Emission from DRI and CPP will be controlled by providing ESP. Bag filters will be installed with the iron ore screen, coke screen and all material transfer chutes. Fugitive dust from coal handling area, iron ore handling will be controlled by regular water sprinkling and dry fog dust suppression system. Ground water requirement for the project will be 70 M³/hr. No process wastewater will be generated. Domestic wastewater will be disposed off through septic tank followed by soak pit.

4.0 Public hearing/Public consultation meeting was held on 18th January 2008.

Page 1 of 5

5.0 The Ministry of Environment and Forests hereby accords environmental clearance to the above project under the provisions of EIA Notification dated 14th September, 2006 subject to strict compliance of the following specific and general conditions:

A. SPECIFIC CONDITIONS :

- i) On-line stack monitoring facilities for all the stacks shall be provided and sufficient air pollution control methods viz Electrostatic precipitator (ESP) to CPP & DRI plant and bag filters to material transfer points to keep the emission levels below 100 mg/Nm³ and reports submitted to the Ministry's Regional Office at Bhubaneswar, Jharkhand PCB & CPCB.
- ii) The company shall install AFBC & waste heat recovery based power plant simultaneously with DRI plant.
- iii) In-plant control measures for checking fugitive emissions from all the vulnerable sources shall be provided. Dust extraction system with bag filters shall be provided at material handling areas, crushers, hoppers, transfer points etc. All the conveyors shall be covered with GI sheets to prevent fugitive emissions. Further, specific measures like water sprinkling around the coal stockpiles and asphaltting or concreting of the roads shall be done to control fugitive emissions.
- iv) The emissions from the plant shall be controlled within the latest permissible limits issued by the Ministry vide G.S.R. 414(E) dated 30th May, 2008 and regular monitoring reports shall be submitted to the Ministry's Regional Office at Bhubaneswar, Jharkhand PCB & CPCB.
- v) The raw material transportation shall be by covered means and impact on surrounding environment due to vehicular movement shall be minimised.
- vi) Total ground water requirement shall not exceed 70 M³/hr and copy of permission for drawl of the ground water shall be submitted to Ministry's Regional Office at Bhubaneswar. No wastewater shall be discharged outside the factory premises and 'Zero' discharge shall be adopted.
- vii) All the char from DRI plant shall be utilized in AFBC boiler of power plant and no char shall be disposed off anywhere else.
- viii) The fly ash generated from the plant shall be disposed off as per the provision of Fly Ash Notification, 1999 and amended upto date.
- ix) The green belt shall be developed in 33% area of the total land available with the plant as per the CPCB guidelines in consultation with local DFO.



- x) All recommendations made in the Corporate Responsibility for Environment Protection (CREP) for steel plants and power plants shall be implemented.
- xi) The company shall employ at least one agriculture officer to assess the impact of air pollution on crops and surrounding fields.
- xii) Provision shall be made for the housing of construction labour within the site with all necessary infrastructure and facilities such as fuel for cooking, mobile toilets, mobile STP, Safe drinking water, medical health care, crèche etc. The housing may be in the form of temporary structures to be removed after the completion of the project.

B. GENERAL CONDITIONS:

- i. The project authorities shall strictly adhere to the stipulations made by the Jharkhand Pollution Control Board and any other government body.
- ii. No further expansion or modifications in the plant shall be carried out without prior approval of the Ministry of Environment and Forests. In case of deviations or alterations in the project proposal from those submitted to this Ministry for clearance, a fresh reference shall be made to the Ministry to assess the adequacy of conditions imposed and to add additional environmental protection measures required, if any.
- iii. The gaseous emissions from various process units shall conform to the load/mass based standards notified by this Ministry on 19th May, 1993 and standards prescribed from time to time. The State Board may specify more stringent standards for the relevant parameters keeping in view the nature of the industry and its size and location. At no time, the emission level shall go beyond the prescribed standards. Interlocking facilities shall be provided so that process can be automatically stopped in case emission level exceeds the limit.
- iv. At least four ambient air quality monitoring stations shall be established in the downward direction as well as where maximum ground level concentration of SPM, SO₂ and NO_x are anticipated in consultation with the SPCB. Data on ambient air quality and stack emission shall be regularly submitted to this Ministry including its Regional Office at Bangalore and the SPCB/CPCB once in six months.
- v. The project authorities shall strictly comply with the rules and regulations under Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989 as amended in October, 1994 and January, 2000. Authorization from the SPCB shall be obtained for collection, treatment, storage, and disposal of hazardous wastes.



- vi. The project authorities must strictly comply with the rules and regulations with regard to handling and disposal of hazardous wastes in accordance with the Hazardous Wastes (Management and Handling) Rules, 2003. Authorization from the State Pollution Control Board must be obtained for collection / treatment / storage / disposal of hazardous wastes.
- vii. The overall noise levels in and around the plant area shall be kept well within the standards (85 dBA) by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels shall conform to the standards prescribed under Environment (Protection) Act, 1986 Rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time).
- viii. The company shall develop rain water harvesting structures to harvest the rain water for utilization in the lean season besides recharging the ground water table.
- ix. Occupational Health Surveillance of the workers shall be done on a regular basis and records maintained as per the Factories Act.
- x. The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA/EMP report.
- xi. A separate Environmental Management Cell equipped with full fledged laboratory facilities shall be set up to carry out the environmental management and monitoring functions.
- xii. The implementation of the project vis-à-vis environmental action plans shall be monitored by Ministry's Regional Office / SPCB / CPCB. A six monthly compliance status report shall be submitted to monitoring agencies.
- xiii. The project proponent shall inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB and may also be seen at Website of the Ministry at <http://envfor.nic.in>. This shall be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same shall be forwarded to the Ministry's Regional Office.
- xiv. The project authorities shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of start of the project.



6.0 The Ministry may revoke or suspend the clearance, if implementation of any of the above conditions is not satisfactory.

7.0 The Ministry reserves the right to stipulate additional conditions, if found necessary. The company in a time bound manner will implement these conditions.

8.0 Any appeal against this environmental clearance shall lie with the National Environment Appellate Authority, if preferred within a period of 30 days as prescribed under Section 11 of the National Environment Appellate Authority Act, 1997.

9.0 The above conditions will be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 Hazardous Wastes (Management and Handling) Rules, 2003 and the Public Liability Insurance Act, 1991 along with their amendments and rules.



(H.S. Malviya)
Joint Director

Copy to :-

1. The Secretary, Department of Environment, Govt. of Jharkhand, Jharkhand.
2. Chairman, Central Pollution Control Board, Parivesh Bhavan, CBD-cum-Office Complex, East Arjun Nagar, New Delhi - 110 032.
3. Chairman, Jharkhand Pollution Control Board, Jharkhand, Town Administrative Building, H.E.C., Dhruwa, Raanchi - 824004, Jharkhand.
4. The Chief Conservator of Forests (Eastern), Regional Office (EZ), A/3, Chandrasekharpur, Bhubaneswar - 751 023, Orissa.
5. Adviser (IA-II), Ministry of Environment and Forests, Paryavaran Bhavan, CGO Complex, New Delhi.
6. Monitoring Cell, Ministry of Environment and Forests, Paryavaran Bhavan, CGO Complex, New Delhi.
7. Monitoring Cell
8. Guard File.
9. Record File.



(H.S. Malviya)
Joint Director

Dated: 15th June, 2018

To

M/s Brahmaputra Metalics Ltd.
Village Kamta, Block Gola,
Dist. Ramgarh, Jharkhand-829210.

Subject: Expansion of steel plant (0.105 MTPA to 0.533 MTPA) located at Village Kamta, Block Gola, Dist. Ramgarh, Jharkhand by M/s Brahmaputra Metalics Ltd. - Extension of Validity of Environmental Clearance regarding.

Sir,

This has reference to your online application vide proposal no. IA/JH/IND/73649/2011 dated 23rd March 2018 seeking extension of validity of the existing Environmental Clearance. The proposed project activity is listed at S. No. 3(a) Metallurgical industries (ferrous & non ferrous) under Category "A" EIA Notification, 2006 and the proposal is appraised at the Central Level.

2.0 M/s Brahmaputra Metalics Limited is located at Village Kamta, Block Gola, District Ramgarh, Jharkhand was granted Environment Clearance for expansion of the steel plant from 0.105 MTPA to 0.533 MTPA vide letter F.No. **J-11011/285/2008-IA II(I)** dated **29.03.2011**. Products and other details as per the existing EC are as follows:

S. No.	Production Facility	Units	Production
Existing Unit			
1	DRI Plants	1x350 TPD	1,05,000 TPA
2	Captive Power Plant WHRB + AFBC	WHRB – 8 MW AFBC Boiler – 12 MW	20 MW
Proposed configuration after expansion			
1	Coke Oven Complex (Recovery type)	2x35 Ovens, 4.5 mt. height	4,13,800 TPA
2	Sinter Plant	1x36 m ²	3,83,200 TPA
3	DRI Plants	3x350 TPD	3,15,000 TPA
4	Mini Blast Furnace	1x380 m ³	4,50,000 TPA
5	Electrical Arc Furnace (EAF)	1x50 T with 1x50 T Ladle Furnace, Billet Caster 1x3 + 1x2 Strand	3,50,000 TPA
6	Induction furnace (IF)	4x15 Ton with 4x15 T LRF, AOD & CCM	3,07,300 TPA

7	Captive Power Plant WHRB – 2x20 AFBC – 2x40	2x20 MW WHRB 2x40 MW AFBC based Boiler	40 MW 80 MW
8	Bar Mill	Single Strand Continuous Mill	3,00,000 TPA
9	Lime & Calcined Dolo Plant	2x100 TPD	51,200 TPA
10	Oxygen Plant (BOD Basis)	1x250 TPD	1 X 250 TPD
11	Ferro Alloys	2x12 MVA	43,000 TPA

3.0 The following units are installed at project site as on date:

S. No.	Production Facility	Units	Production
1	DRI Plants	1x350 TPD	1,05,000 TPA
2	Captive Power Plant WHRB + AFBC	WHRB – 8 MW AFBC Boiler – 12 MW	20 MW
3	Induction furnace (IF)	4x15 Ton with CCM	3,07,300 TPA

4.0 Status of the units installed and time schedule for installation of the remaining units are follows:

S. No	Units	Module	Capacity (TPA)	Time Period Required for installation of remaining capacity
1	Coke Oven complex (Recovery type)	2 x 35 ovens, 4.5 m ht	4,13,800	March 2021
2	Sinter Plant	1 x 36 m ²	3,83,200	March 2021
3	DRI Plants	3 x 350 TPD	3,15,000	June 2020
4	MBF	1 x 380 m ³	4,50,000	June 2020
5	Electrical Erc Furnace(EAF)	1 x 50 T with 1 x 50 T Ladle Furnace and Matching VD/VOD and Billet Caster 1x 3 Strand + 1x 2 Strand	3,50,000	March 2021
6	Induction Furnace	4 x 15 T with 4 x 15 T LRF, AOD and CCM	3,07,300	Installation Complete
7	Bar Mill	Single Strand, Continuous Mill	3,00,000	June 2019
8	Lime and calcined Dolo Plant	2x 100 TPD	51,200	March 2020
9	Oxygen Plant (BOD basis)	1 x 250TPD	-	March 2020
10	Ferro Alloy Plant	2 x 12 MVA	43,000	December 2019
11	Captive Power Plant	2 x 12 MVA	43,000	June 2019
		Total 120 MW		
		2 x 20 MW (WHRB)	40 MW	
		2 x 40 MW (AFBC)	80 MW	

5.0 Reasons for the delay in implementation of the Project inter alia include slump in steel market; and raw material paucity. Domestic steel industry has seen a revival of demand in last one year and the raw material availability like iron ore has improved in past 1 year with increase in total iron ore output in India. Company has also been able to secure coal linkage from coal India for its coal requirement which has improved our operating margin. Considering the turnaround in the steel sector, time is favorable to go for value addition products like TMT.

6.0 The total cost of the project is **Rs. 2100** Crores and the capital cost for environmental protection measures is **Rs.12.48** Crores. The annual recurring cost towards the environmental protection measures is proposed as Rs1.42Crores per year.

7.0 The water requirement of the project is estimated at 40,965 KLD for which permission for drawl of 37,400 KLD from Water Resources Department, Govt. of Jharkhand vide letter No.- 2/PMC/jalapurty/08/2010/357 dated 05.05.2010 and drawl of 765 KLD from CGWA obtained vide letter no.- 21-4(23)/MER/CGWA/2008-2049 dated 04.02.2008 and 2800 KLD used from Rain Water Harvesting.

8.0 The power requirement for the project is 134 MW and shall be sourced from own CPP (140 MW).

9.0 At this time 800 persons are working in the plant and about 1230 persons will be employed when the plant becomes fully operational.

10.0 Approx. 33% of the total project area shall be developed as green belt around the project site to attenuate the noise levels and trap the dust generated due to the project activities.

11.0 The topography of the area is flat and location co-ordinates are 23° 31' 40"N Latitude and 85° 42' 03" E Longitude in Survey of India topo sheet No. 73 E/10.

12.0 No national park/wildlife sanctuary/biosphere reserve/tiger reserve/elephant reserve etc. are reported to be located in the core and buffer zone of the project. The area also does not report to form corridor for Schedule-I fauna.

13.0 The proponent has mentioned that there is no court case / litigation against the plant.

14.0 Therefore, the PP requested for extension of the validity of the Environmental Clearance of M/s Brahmaputra Metalics Ltd. up to 31st March, 2021.

15.0 M/s Vardan Environet, who has revalidated the EIA Report, is listed at Serial no. 150 as per NABET list of accredited consultant organizations (Rev. 63 dated 05.03.2018).

16.0 During the presentation, the project proponent has submitted for extension of validity of environmental clearance for the following units after dropping of non-implementable units within another 3 years also.

S. No	Units	Capacity (TPA)	Installation Schedule
1	Coke Oven complex	4,13,800	Will not be installed; maybe omitted

2	Sinter Plant	3,83,200	from EC
3	DRI Plants	1,05,000	Installed
4	DRI Plants	2,10,000	Will not be installed; maybe omitted from EC
5	MBF	4,50,000	
6	Electrical Arc Furnace (EAF)	3,50,000	
7	Induction Furnace	3,07,300	Installed
8	Bar Mill	3,00,000	Will be installed by December 2020
9	Lime and calcined Dolo Plant	51,200	Will not be installed; maybe omitted from EC
10	Oxygen Plant (BOD basis)	-	
11	Ferro Alloy Plant	43,000	
12	Captive Power Plant	40 MW - WHRB	Installed - 20 MW (8 MW WHRB and 12 MW AFBC)
		80 MW - AFBC	Proposed: Additional 5 MW AFBC by December 2019

17.0 The proposal was considered during the 30th meeting of Expert Appraisal Committee [EAC] (Industry-I) held during 9th to 10th April, 2018. During the meeting, the Project Proponent requested for extension of validity following units only. After detailed deliberations, the committee recommended for extension of validity of the environmental clearance up to 28.03.2021 for the following units as requested by Project Proponent:

S. No	Units	Module	Capacity (TPA)
1	DRI Plants	1 x 350 TPD	1,05,000
2	Induction Furnace	4 x 15 T with LRF, AOD and CCM	3,07,300
3	Bar Mill	Single Strand	3,00,000
4	Captive Power Plant	1 x 8 MW (WHRB)	8 MW
		1 x 12 MW + 1 x 5 MW (AFBC)	17 MW

18.0 The Ministry considered the recommendation of the EAC (Industry-1) and hereby decided to extend the validity of the environmental clearance No. J-11011/285/2008-IA II (I) dated 29.03.2011 for further period of 3 years, i.e., upto 28.03.2021, under the provisions of EIA Notification, 2006, as amended.

19.0 All the conditions stipulated in the environmental clearance letter No. 11011/285/2008-IA II (I) dated 29.03.2011 shall remain the same.

20.0 The company shall obtain fresh environmental clearance in case of any change in the scope of the project.

This issues with the approval of competent authority


(Sharath Kumar Pallerla)
Scientist 'F' / Director

Copy to:-

1. **The Secretary**, Department of Environment, Government of Jharkhand, Secretariat Ranchi.
2. **The Additional Principal Chief Conservator of Forests (C)**, Ministry of Environment and Forest, Regional Office (ECZ), Bungalow No. A-2, Shyamali Colony, Ranchi-834002.
3. **The Chairman, Central Pollution Control Board**, Parivesh Bhawan, CBD-cum-Office Complex, East Arjun Nagar, Delhi-110032.
4. **The Chairman**, Jharkhand State Pollution Control Board, CTI Colony, Sector 4, Birsa Nagar, Ranchi, Jharkhand 834004
5. **The District Collector, Ramgarh** District, Government of Jharkhand.
6. **Guard File/Record File/Monitoring File.**
7. MoEF&CC Website



(Sharath Kumar Pallerla)
Scientist 'F'/Director

F. No. J-11011/285/2008- IA II (I)
Government of India
Ministry of Environment and Forests
(I.A. Division)

Paryavaran Bhawan
CGO Complex, Lodhi Road
New Delhi – 110 003
E-mail: ms.industry-mef@nic.in
Tele/fax: 011 – 2436 3973
Dated: 29th March, 2011

To,

The President
M/s Brahmaputra Metalics Limited
401, Commercial Tower, Opp. Gel Church Complex,
Main Road, Ranchi- 334001, Jharkhand

Fax: 0651- 2332161-63

E-mail: brahmaputragroup@gmail.com

Sub: Expansion of the Steel Plant (0.105 MTPA to 0.533 MTPA) at Village Kamta, Block Gola, District Ramgarh in Jharkhand by M/s Brahmaputra Metalics Limited - regarding environmental clearance

Sir,

This has reference to your letter no. nil dated 23rd June, 2010 along with copies of EIA/EMP and public hearing reports seeking environmental clearance under the provisions of EIA Notification, 2006.

2. The Ministry of Environment and Forests has examined your application. It is noted that M/s Brahmaputra Metalics Limited have proposed for expansion of existing Sponge Iron Plant of 0.105 MTPA and Captive Power Plant of 20 MW to 0.533 MTPA Steel plant and Captive Power Plant of 120 MW at Village Kamta, Block Gola, District Ramgarh, Jharkhand. Existing plant is located in an area of 50.0 Acres and the Company has already acquired total land area of 150 acres. Environment clearance for the existing plant was accorded vide letter F. No. J-11011/166/2007-IA-II (I) dated 10.11.2008. Green belt will be developed in 33% of the total project area. No National Park / Wild life sanctuary / Reserve Forest is located within 10 km radius of the project site. Total project cost is Rs. 2,100.0 Crores. Rs. 12.48 Crores and Rs. 1.42 Crores/annum will be earmarked towards capital cost and recurring cost for environmental pollution control measures.

3. Following are the details of existing and proposed plants:

Unit	Capacity	Product	Production (TPA)
Existing unit with MOEF approval			
DRI Kiln	1x350 TPD	Sponge Iron	105,000
WHRB PP FBC PP	8 MW 12 MW	Power Power	20 MW

Proposed configuration after expansion:			
SL	Units	Module	Capacity
1.	Coke Oven Complex (Recovery type)	2 X 35 ovens, 4.5 m ht	4,13,800 TPA
2.	Sinter Plant	1 X 36 m ²	3,83,200 TPA
3.	DRI Plants	3 X 350 TPD	3,15,000 TPA
4.	Mini Blast Furnace	1 X 380 m ³	4,50,000 TPA
5.	Electrical Arc Furnace (EAF)	1 X 50 T with 1 x 50 T Ladle Furnace and Matching VD/VOD & Billet Caster 1X3 + 1X2 Strand	3,50,000 TPA
6.	Induction furnace (IF)	4 X 15 T with 4 X 15 T LRF, AOD and CCM	3,07,300 TPA
7.	Bar Mill	Single strand, continuous mill	3,00,000 TPA
8.	Lime & Calcined Dolo Plant	2 X 100 TPD	51,200 TPA
9.	Oxygen Plant (BOD Basis)	1 X 250 TPD	-
10.	Ferro Alloy Plant	2X 12 MVA	43,000 TPA
11.	Captive Power Plant	• 2 x 20 MW (Based on WHRB/standby AFBC) • 2 x 40 MW (Based on AFBC)	40 MW 80 MW

4. Iron ore lumps & fines (96700 MTPA), coking coal (612600 MTPA), Non coking Coal (957400 MTPA), limestone (85600 MTPA), Dolomite (24100 MTPA), Mn Ore (36960 MTPA), Quartzite (27100 MTPA) and Furnace oil will be used as raw materials. Non coking coal will be sourced from CCL mines and coking coal will be sourced from BCCL mines. Recovery type coke oven will be installed. BF will be provided with coal dust injections system, gas-cleaning plant etc. Steel melt shop will produce liquid steel. The calcined plant will produce calcined lime to be used in Steel Melt shop as a flux. Oxygen plant will provide the oxygen gas for refining and other purposes in steel making.

5. Waste heat from flue gases of DRI kiln, coke oven and surplus BF gas will be utilized. The exhaust gases from DRI kiln will pass through dust settling chamber (DSC), after burning chamber (ABC) and then to Waste Heat Recovery Boiler (WHRB). Fume extraction unit with bag house will be provided to SMS. ESP will be provided to WHRB, FBC boiler and Sinter Plant. Dust catcher and bag filters will be provided to blast furnace. Fume extraction system will be provided to electric arc furnace (EAF), Induction furnace & ladle furnace (LF), billet casting unit. Fugitive dust will be controlled by water sprinkling and dust suppression measures in raw material handling area and transfer points. Fugitive dust emissions in work zone environment will be controlled by dust suppression and dust extraction system.

6. It is noted that make up water requirement after expansion has been estimated as 40,965m³/day. The permission from CGWA was obtained vide letter no. 21-4(23)/MER/CGWA/2008-2049 dated 04.02.2008 for drawl of ground water.

The permission from Water Resources Department was obtained vide letter no. 2/PMC/ Jalapurty/08/2010/357 dated 05.05.2010 for drawl of 11.30 MCM/annum of surface water from the river Bhairvi. Balance 2,800 KLD of water requirement will be met from the rain water harvesting. Closed circuit recycling system will be adopted in the proposed plant. The waste water generated from the power plant will be used for ash quenching, sprinkling in the coal yard and dust suppression. Treated wastewater from SMS, CCM will be recycled for washings and dust suppression etc. The treated water will be recycled for plant use and horticulture application. Domestic effluent will be routed to a septic tank and soak pit and the treated effluent will be used for green belt development. No effluent will be discharged and zero discharge will be adopted. Total power requirement of 134 MW will be sourced from CPP and DVC. Furnace oil/coal will be used in rolling mill. Coal, coal fines and char will be used in FBC Plant. DG sets with acoustic measures as per norms will be installed.

7. Dolochar from DRI will be used in AFBC boiler as fuel mix. Slag from BF will be granulated and sold to cement manufacturers. Fly ash from Power plant will be sold to cement manufacturers. Bottom ash will be used for land filling. Dust from bag filters will be partly re-used in process or sinter plant. Dust from coke ovens will be reused in sinter plant. Sinter dust will be recycled to the sinter plant. Dust from air pollution control equipments will be recycled in the process. DRI kiln dust and kiln accretion will be used for land filling. Mill scrap will be recycled in the electric arc furnace / induction furnace.

8. The Integrated steel plants are listed at S. No. 3(a) under Category "A" of the Schedule of EIA Notification 2006 and appraised at the Central level.

9. The proposal was considered by the Expert Appraisal Committee-1 (Industry) in its 18th meeting held during 24th -25th January, 2010. The Committee recommended the proposal for environmental clearance subject to stipulation of specific conditions along with other environmental conditions. Public hearing for the project was held on 11.02.2010.

10. Based on the information submitted by you, presentation made by you and consultant, M/s Eco Care, Asansol, West Bengal, the Ministry of Environment and Forests hereby accords environmental clearance to the above project under the provisions of EIA Notification dated 14th September 2006 subject to strict compliance of the following Specific and General conditions:

A. SPECIFIC CONDITIONS :

- i. Compliance to all the specific and general conditions stipulated for the existing plant by the Central/State Government shall be ensured and regular reports submitted to the Ministry's Regional Office at Bhubaneswar.
- ii. On-line ambient air quality monitoring and continuous stack monitoring facilities for all the stacks shall be provided and sufficient air pollution control devices viz. Electrostatic precipitator (ESP), gas cleaning plant, bag filters etc. shall be provided to keep the emission levels below 50 mg/Nm³ by installing energy efficient technology.

-4-

- iii. Electrostatic precipitator (ESP) shall be provided to sponge iron plant, WHRB, CFBC, and dust catcher to blast furnace to control SPM levels within 50 mg/Nm³. Fume extraction system shall be provided to induction furnaces to control the emissions within the prescribed standards.
- iv. The National Ambient Air Quality Standards issued by the Ministry vide G.S.R. No. 826(E) dated 16th November, 2009 shall be followed.
- v. Gaseous emission levels including secondary fugitive emissions from all the sources shall be controlled within the latest permissible limits issued by the Ministry and regularly monitored. Guidelines/Code of Practice issued by the CPCB shall be followed. Standards for the sponge iron plant issued by the Ministry vide G.S.R. 414(E) dated 30th May, 2008 shall be followed.
- vi. The waste generated out of flue gases from the coke oven plant shall be used for WHRB power plant.
- vii. Make up water requirement shall not exceed 40,965 KLD. Necessary permission from the concerned authorities shall be obtained for drawl of water. The water consumption shall not exceed as per the standard prescribed for the steel plants. Efforts shall further be made to use maximum water from the rain water harvesting sources. Use of air cooled condensers shall be explored and closed circuit cooling system shall be provided to reduce water consumption and water requirement shall be modified accordingly. All the effluent shall be treated and used for ash handling, dust suppression and green belt development. No effluent shall be discharged and 'zero' discharge shall be adopted. Sanitary sewage should be treated in septic tank followed by soak pit.
- viii. Efforts shall be made to make use of rain water harvested. If needed, capacity of the reservoir shall be enhanced to meet the maximum water requirement. Only balance water requirement shall be met from other sources.
- ix. Regular monitoring of influent and effluent surface, sub-surface and ground water shall be ensured and treated wastewater should meet the norms prescribed by the State Pollution Control Board or described under the Environment (Protection) Act, 1986 whichever are more stringent. Leachate study for the effluent generated and analysis shall also be regularly carried out and report submitted to the Ministry's Regional Office at Bhubaneswar, SPCB and CPCB.
- x. The char from DRI plant shall be utilized in FBC boiler of power plant and no char shall be used for briquette making or disposed off anywhere else. FBC boiler shall be installed simultaneously along with the DRI plant to ensure full utilization of char from the beginning. All the blast furnace (BF) slag shall be provided to the cement manufacturers. Scrap shall be used in steel melting shop (SMS) and SMS slag and kiln accretions shall be properly utilized. All the other solid waste including broken refractory mass shall be properly disposed off in environment-friendly manner.

- xi. In-plant control measures like bag filters, de-dusting and dust suppression system shall be provided to control fugitive emissions from all the vulnerable sources. Dust extraction and suppression system shall be provided at all the transfer points, coal handling plant and coke sorting plant of coke oven plant. Bag filters shall be provided to hoods and dust collectors to coal and coke handling to control dust emissions. Water sprinkling system shall be provided to control secondary fugitive dust emissions generated during screening, loading, unloading, handling and storage of raw materials etc.
- xii. Proper utilization of fly ash shall be ensured as per Fly Ash Notification, 1999 and subsequent amendment in 2003 & 2009.
- xiii. Vehicular pollution due to transportation of raw material and finished products shall be controlled. Proper arrangements shall also be made to control dust emissions during loading and unloading of the raw material and finished product.
- xiv. All internal roads shall be black topped. The roads shall be regularly cleaned with mechanical sweepers. A 3-tier avenue plantation using native species shall be developed along the roads. Facilities for parking of trucks carrying raw coal from the linked coalmines shall be created within the Unit.
- xv. Proper handling, storage, utilization and disposal of all the solid waste shall be ensured and regular report regarding toxic metal content in the waste material and its composition, end use of solid/hazardous waste should be submitted to the Ministry's Regional Office at Bhubaneswar, SPCB and CPCB.
- xvi. A time bound action plan shall be submitted to reduce solid waste, its proper utilization and disposal.
- xvii. Risk and Disaster Management Plan along with the mitigation measures shall be prepared and a copy submitted to the Ministry's Regional Office at Bhubaneswar, SPCB and CPCB within 3 months of issue of environment clearance letter.
- xviii. As proposed, green belt shall be developed in 33 % of plant area as per the CPCB guidelines in consultation with the DFO.
- xix. All the recommendations made in the Charter on Corporate Responsibility for Environment Protection (CREP) for the Steel Plants should be implemented.
- xx. All the commitments made to the public during the Public Hearing / Public Consultation meeting held on 11th February, 2010 should be satisfactorily implemented and a separate budget for implementing the same should be allocated and information submitted to the Ministry's Regional Office at Bhubaneswar.
- xxi. At least 2 % of the total cost of the project should be earmarked towards the corporate social responsibility and item-wise details along with time bound

action plan should be prepared and submitted to the Ministry's Regional Office at Bhubaneswar. Implementation of such program should be ensured accordingly in a time bound manner.

- xxii. The company shall provide housing for construction labour within the site with all necessary infrastructure and facilities such as fuel for cooking, mobile toilets, mobile STP, safe drinking water, medical health care, crèche etc. The housing may be in the form of temporary structures to be removed after the completion of the project.

B. GENERAL CONDITIONS:

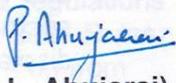
- i. The project authorities shall strictly adhere to the stipulations made by the Jharkhand Pollution Control Board (JPCB) and State Govt.
- ii. At no time, the emissions shall exceed the prescribed limits. In the event of failure of any pollution control system adopted by the unit, the unit shall be immediately put out of operation and shall not be restarted until the desired efficiency has been achieved.
- iii. No further expansion or modifications in the plant shall be carried out without prior approval of the Ministry of Environment and Forests. In case of deviations or alterations in the project proposal from those submitted to this Ministry for clearance, a fresh reference shall be made to the Ministry to assess the adequacy of conditions imposed and to add additional environmental protection measures required, if any.
- iv. The gaseous emissions from various process units shall conform to the load/mass based standards notified by this Ministry on 19th May, 1993 and standards prescribed from time to time. The State Board may specify more stringent standards for the relevant parameters keeping in view the nature of the industry and its size and location.
- v. The project authorities shall strictly comply with the rules and regulations under Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989 as amended in October, 1994 and January, 2000. Authorization from the JPCB shall be obtained for collection, treatment, storage, and disposal of hazardous wastes.
- vi. The project authorities must strictly comply with the rules and regulations with regard to handling and disposal of hazardous wastes in accordance with the Hazardous Wastes (Management and Handling) Rules, 2003. Authorization from the A. P. Pollution Control Board must be obtained for collection / treatment / storage / disposal of hazardous wastes.
- vii. The overall noise levels in and around the plant area shall be kept well within the standards (85 dBA) by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels shall conform to the standards prescribed under

Environment (Protection) Act, 1986 Rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time).

- viii. The company shall develop rain water harvesting structures to harvest the rain water for utilization in the lean season besides recharging the ground water table.
- ix. Occupational Health Surveillance of the workers shall be done on a regular basis and records maintained as per the Factories Act.
- x. The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA/EMP report.
- xi. A separate Environmental Management Cell equipped with full fledged laboratory facilities shall be set up to carry out the environmental management and monitoring functions.
- xii. As proposed, Rs. 12.48 crores and Rs. 1.42 crores/annum shall be earmarked towards total capital cost and recurring cost/annum for environmental pollution control measures and judiciously used to implement the conditions stipulated by the Ministry of Environment and Forests as well as the State Government. A time bound implementation schedule shall be submitted to the Ministry and its Regional Office at Bhubaneswar to implement all the conditions stipulated herein. The funds so provided shall not be diverted for any other purpose.
- xiii. A copy of clearance letter shall be sent by the proponent to concerned Panchayat, Zila Parishad/Municipal Corporation, Urban Local Body and the local NGO, if any, from whom suggestions/representations, if any, were received while processing the proposal. The clearance letter shall also be put on the web site of the company by the proponent.
- xiv. The project proponent shall upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and shall update the same periodically. It shall simultaneously be sent to the Regional Office of the MOEF, the respective Zonal Office of CPCB and the PPCB. The criteria pollutant levels namely; RSPM (PM_{2.5} and PM₁₀), SO₂, NO_x (ambient levels as well as stack emissions) or critical sectoral parameters, indicated for the projects shall be monitored and displayed at a convenient location near the main gate of the company in the public domain.
- xv. The project proponent shall also submit six monthly reports on the status of the compliance of the stipulated environmental conditions including results of monitored data (both in hard copies as well as by e-mail) to the Regional Office of MOEF, the respective Zonal Office of CPCB and the JPCB. The Regional Office of this Ministry / CPCB / JPCB shall monitor the stipulated conditions.

-8-

- xvi. The environmental statement for each financial year ending 31st March in Form-V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company alongwith the status of compliance of environmental conditions and shall also be sent to the respective Regional Offices of the MOEF by e-mail.
- xvii. The Project Proponent shall inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the JPCB and may also be seen at Website of the Ministry of Environment and Forests at <http://envfor.nic.in>. This shall be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same should be forwarded to the Regional office.
- xviii. Project authorities shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.
11. The Ministry may revoke or suspend the clearance, if implementation of any of the above conditions is not satisfactory.
12. The Ministry reserves the right to stipulate additional conditions if found necessary. The Company in a time bound manner shall implement these conditions.
13. The above conditions shall be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, Hazardous Wastes (Management, Handling and Transboundary Movement) Rules, 2008 and the Public (Insurance) Liability Act, 1991 along with their amendments and rules.


(Dr. P.L. Ahujara)
Scientist -F

Copy to:-

1. Secretary, Department of Forest, Govt. of Jharkhand, Nepal House, Ranchi.
2. Chief Conservator of Forests, Ministry of Environment & Forests, Regional Office, (EZ) A-3, Chandrashekharapur, Bhubaneswar-715023.
3. Chairman, Central Pollution Control Board Parivesh Bhavan, CBD-cum-Office Complex, East Arjun Nagar New Delhi – 110 032.
4. Chairman, Jharkhand State Pollution Control Board, T.A Division Building (Ground Floor) HEC Campus, Dhurwa, Ranchi -834004.
5. Director (Monitoring Cell), Ministry of Environment and Forests, Paryavaran Bhavan, CGO Complex, New Delhi.
6. Guard File/Monitoring File/Record File.

(Dr. P. L. Ahujarai)
Scientist 'F'

COMPLIANCE OF ENVIRONMENTAL CLEARANCE OF BRAHMAPUTRA METALLICS LIMITED

The Environmental Clearance was granted for the proposed plant by the Ministry of Environment & Forest, New Delhi vide F. No. J-11011/285/2008-IA-II (I) dated 29.03.2011:

Sl	CONDITION	COMPLIANCE/ STATUS (01.10.2023 to 31.03.2024)
A.	SPECIFIC CONDITIONS:	
i)	Compliance to all the specific and general conditions stipulated for the existing plant by the Central/State Government shall be ensured and regular reports submitted to the Ministry's Regional Office at Bhubaneswar.	Complied. Conditions as specified in previous Environmental Clearance from MOEF and NOC from JSPCB complied and reports submitted regularly every six months to the concerned authorities.
ii)	On-line ambient air quality monitoring and continuous stack monitoring facilities for all the stacks shall be provided and sufficient air pollution control devices viz. Electrostatic precipitator (ESP), gas cleaning plant, bag filters etc. shall be provided to keep the emission levels below 50 mg/Nm ³ by installing energy efficient technology.	Complied. Presently only Induction Furnace & Billets caster unit installed apart from the existing Sponge Iron and CPP units as per previous EC. Green belt, Plantation, Water sprinkled through water tanker and bag filters installed to control fugitive emission and reduce PM levels in AAQ. On-line stack monitoring system not applicable for Induction furnace unit. System installed for continuous monitoring of stacks of other existing units. Online monitoring system for existing Sponge Iron and CPP unit installed and data transferred to JSPCB & CPCB. Fume extraction system with Bag filters installed in the induction furnace unit to meet the prescribed standards.
iii)	Electrostatic precipitator (ESP) shall be provided to sponge iron plant, WHRB, CFBC, and dust catcher to blast furnace to control SPM levels within 50 mg/Nm ³ . Fume extraction system shall be provided to induction furnaces to control the emissions within the prescribed standards.	Complied. ESP provided to sponge iron plant, WHRB & CFBC. Fume extraction system with Bag filters installed in the induction furnace unit to meet the prescribed standards. All other APCS installed with the concerned units. Copy of latest monitoring reports enclosed as Annexure - 1
iv)	The National Ambient Air Quality Standards issued by the Ministry vide G.S.R. No. 826(E) dated 16 th November, 2009 shall be followed.	Complied. Latest National Ambient Air Quality Standards issued by the Ministry followed. Water sprinkled through tanker to control fugitive emission. Pucca road made partly. Roads being made by filling mooram and compacted. Water Tanker has been deployed for suppression of dust. Copy of latest AAQ monitoring reports enclosed as Annexure - 2

v)	Gaseous emission levels including secondary fugitive emissions from all the sources shall be controlled within the latest permissible limits issued by the Ministry and regularly monitored. Guidelines/Code of Practice issued by the CPCB shall be followed. Standards for the sponge iron plant issued by the Ministry vide G.S.R. 414(E) dated 30th May, 2008 shall be followed.	The emissions from the plant controlled within the latest permissible limits. Six monthly reports being submitted to the concerned authorities as per conditions of EC. Fugitive emission from various sources controlled within norms. Standards for the Sponge Iron plant being followed. Latest monitoring reports of the same attached as Annexure – 3
vi)	The waste generated out of flue gases from the coke oven plant shall be used for WHRB power plant.	Coke oven & related units dropped from project. Coke oven - WHRB power plant not installed. It has been dropped as per current revalidation of EC vide F. No. J-11011/285/2008-IA-II (I), dated 15.06.2018, copy already submitted with previous compliance.
vii)	Make up water requirement shall not exceed 40,965 KLD. Necessary permission from the concerned authorities shall be obtained for drawl of water. The water consumption shall not exceed as per the standard prescribed for the steel plants. Efforts shall further be made to use maximum water from the rain water harvesting sources. Use of air cooled condensers shall be explored and closed circuit cooling system shall be provided to reduce water consumption and water requirement shall be modified accordingly. All the effluent shall be treated and used for ash handling, dust suppression and green belt development. No effluent shall be discharged and 'zero' discharge shall be adopted. Sanitary sewage should be treated in septic tank followed by soak pit.	Being complied. Water consumption will be maintained within norms of iron & steel. Presently water requirement is 2405 KLD for the existing sponge iron, power and induction furnace-billet caster units and other uses. Water kept in closed circuit. Only make up water required for loses and evaporation. Permission for withdrawal of 290m/day ground water obtained from CGWA, New Delhi NOC No. CGWA/NOC/IND/ORIG/2021/10453, Valid up to 08.01.2024 and Re-newal under process Application Number 21-4/476/JH/IND/2019, dated 12.01.2024. Copy of attached as Annexure-4 . Also, water withdrawal permission from DVC is also attached along with the annexure. Zero effluent discharge being followed. Domestic waste water routed to septic tank-soak pit and other wastewater being reused for dust suppression and horticulture.
viii)	Efforts shall be made to make use of rain water harvested. If needed, capacity of the reservoir shall be enhanced to meet the maximum water requirement. Only balance water requirement shall be met from other sources.	Rain water harvesting plan has been developed and implemented for the plant. 2 RWH pits as approved by Ground Water Directorate, Govt. of Jharkhand implemented within premises. Efforts being made to make use of rain water harvested to the maximum extent.
ix)	Regular monitoring of influent and effluent surface, sub-surface and ground water shall be ensured and treated wastewater should meet the norms prescribed by the State Pollution Control Board or described	Complied. All monitoring as prescribed being followed. At no time the emission level will be allowed to go beyond the prescribed standards.

	under the Environment (Protection) Act, 1986 whichever are more stringent. Leachate study for the effluent generated and analysis shall also be regularly carried out and report submitted to the Ministry's Regional Office at Bhubaneswar, SPCB and CPCB.	No effluent discharge from the plant.
x)	The char from DRI plant shall be utilized in FBC boiler of power plant and no char shall be used for briquette making or disposed off anywhere else. FBC boiler shall be installed simultaneously along with the DRI plant to ensure full utilization of char from the beginning. All the blast furnace (BF) slag shall be provided to the cement manufacturers. Scrap shall be used in steel melting shop (SMS) and SMS slag and kiln accretions shall be properly utilized. All the other solid waste broken refractory be properly disposed off in environment-friendly manner.	Complied. Dolochar from DRI plant is being utilized in AFBC boiler of power plant and no char is used for briquette making or disposed off anywhere else. Fly ash is being used for brick/block making in-house and also supplied to outside parties for filling in road making. Induction furnace slag being used for metal recovery and scrap recycled in induction furnace itself. Details of solid waste and its disposal submitted regularly to JSPCB. Non metal part of slag is supplied to outside parties for filling in road making. No other solid waste generation.
xi)	In-plant control measures like bag filters, de-dusting and dust suppression system shall be provided to control fugitive emissions from all the vulnerable sources. Dust extraction and suppression system shall be provided at all the transfer points, coal handling plant and coke sorting plant of coke oven plant. Bag filters shall be provided to hoods and dust collectors to coal and coke handling to control dust emissions. Water sprinkling system shall be provided to control secondary fugitive dust emissions generated during screening, loading, unloading, handling and storage of raw materials etc.	Complied. Fume extraction system with Bag filters installed in the induction furnace unit to meet the prescribed standards. As per current revalidation of EC vide F. No. J-11011/285/2008-IA-II(I), dated 15.06.2018 only additional units to be installed are – Bar Mill & AFBC Boiler of 5 MW capacity and will be installed with relevant APCS along with construction – erection of the units.
xii)	Proper utilization of fly ash shall be ensured as per Fly Ash Notification, 1999 and subsequent amendment in 2003 & 2009.	Only induction furnace unit installed. No fly ash generation in induction furnace unit. Complied for the existing unit. Fly ash generated from our captive power plant which is being disposed for Road construction work through the contractor. And also used in Brick making in house. Copy of Fly ash balance sheet as Annexure –5.
xiii)	Vehicular pollution due to transportation of raw material and finished products shall be controlled. Proper arrangements shall also be made to control dust emissions during loading and unloading of the raw material and finished product.	All the raw materials and products including waste are transported in covered trucks and closed containers respectively and will not be overloaded. Pollution Under Control (PUC) certificate for Vehicular emissions regularly monitored for all vehicles including trucks entering the premises. Water Sprinkling done at loading and unloading point to control fugitive emissions.
Xiv)	All internal roads shall be black topped. The roads shall be regularly cleaned with mechanical sweepers. A 3-tier avenue plantation using native species shall be developed along the roads. Facilities for parking of trucks carrying raw coal from the linked coalmines	Moorum road with Boulder soling and stone chips lining has been completed in the plant area. Road are regularly cleaned and water sprinkled. Plantation done and continued in 3-tier avenue plantation using native species. Plantation continued to

	shall be created within the Unit.	cover maximum open area.
xv)	Proper handling, storage, utilization and disposal of all the solid waste shall be ensured and regular report regarding toxic metal content in the waste material and its composition, end use of solid/hazardous waste should be submitted to the Ministry's Regional Office at Bhubaneswar, SPCB and CPCB.	Solid waste generated from induction furnace is being used in metal recovery units. Details of solid waste and its disposal submitted regularly to JSPCB. Directions of solid waste handling will be complied for all the units.
xvi	A time bound action plan shall be submitted to reduce solid waste, its proper utilization and disposal.	Will be complied with installation of other units. For induction furnace unit to reduce waste – best quality raw materials i.e. sponge iron, pig iron and Ferro alloy used. Metal recovered from slag is reused.
xvii	Risk and Disaster Management Plan along with the mitigation measures shall be prepared and a copy submitted to the Ministry's Regional Office at Bhubaneswar, SPCB and CPCB within 3 months of issue of environment clearance letter.	Risk assessment and Disaster Management Plan (Onsite Emergency plan & Off Emergency plan) approved by Inspectorate of Factories already submitted.
xviii	As proposed, green belt shall be developed in 33 % of plant area as per the CPCB guidelines in consultation with the DFO.	Plantation of local species trees over 33% started simultaneously with construction activity. Plantation done and continued using native species.
xix)	All the recommendations made in the Charter on Corporate Responsibility for Environment Protection (CREP) for the Steel Plants should be implemented.	Facilities/equipment necessary for compliance of CREP of steel plant have been included in the project. All provisions being complied
xx)	All the commitments made to the public during the Public Hearing / Public Consultation meeting held on 11th February, 2010 should be satisfactorily implemented and a separate budget for implementing the same should be allocated and information submitted to the Ministry's Regional Office at Bhubaneswar.	All the commitments made to the public during the Public Hearing/Public Consultation being satisfactorily implemented. Budget for the same allocated as per MOEF norms.
xxi)	At least 2 % of the total cost of the project should be earmarked towards the corporate social responsibility and item-wise details along with time bound action plan should be prepared and submitted to the Ministry's Regional Office at Bhubaneswar. Implementation of such program should be ensured accordingly in a time bound manner.	We have allotted a budget of 2 % of the total cost of the project towards CSR initiatives and activities with Rs. 1.80 crores as annual recurring expenses for next 10 -12 years. Village Development Committee formed and regular meeting conducted. CSR activity taken up like road making, drinking water, medical camp etc. Details of the CSR from the start are enclosed as Annexure – 6 .
xxii)	The company shall provide housing for construction labour within the site with all necessary infrastructure and facilities such as fuel for cooking, mobile toilets, mobile STP, safe drinking water, medical health care, crèche etc. The housing may be in the form of temporary structures to be removed after the completion of the project.	Sanitation, drinking water and other facility for workers provided. Housing facilities not required only local people are employed.

B.	GENERAL CONDITIONS	
i)	The project authorities shall strictly adhere to the stipulations made by the Jharkhand Pollution Control Board (JPCB) and State Govt.	Complied. CTE & CTO obtained from JSPCB and other mandatory departments. All the directions are being complied. CTO validity up to 31.03.2026 is attached as Annexure-7
ii)	At no time, the emissions shall exceed the prescribed limits. In the event of failure of any pollution control system adopted by the unit, the unit shall be immediately put out of operation and shall not be restarted until the desired efficiency has been achieved.	Complied. At no time the emission level allowed to go beyond the prescribed standards. In the event of failure of any pollution control system, the unit will be immediately put out of operation and shall not be restarted until the desired efficiency achieved.
iii)	No further expansion or modifications in the plant shall be carried out without prior approval of the Ministry of Environment and Forests. In case of deviations or alterations in the project proposal from those submitted to this Ministry for clearance, a fresh reference shall be made to the Ministry to assess the adequacy of conditions imposed and to add additional environmental protection measures required, if any.	Complied. No further expansion or modifications in the plant will be carried out without prior approval of the Ministry of Environment and Forests, New Delhi and JSPCB.
iv)	The gaseous emissions from various process units shall conform to the load/mass based standards notified by this Ministry on 19th May, 1993 and standards prescribed from time to time. The State Board may specify more stringent standards for the relevant parameters keeping in view the nature of the industry and its size and location.	All monitoring as prescribed followed. At no time the emission level will be allowed to go beyond the prescribed standards.
v)	The project authorities shall strictly comply with the rules and regulations under Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989 as amended in October, 1994 and January, 2000. Authorization from the JPCB shall be obtained for collection, treatment, storage, and disposal of hazardous wastes.	Complied. Hazardous waste authorization under the said rule obtained from JSPCB and regulation complied as per norms. Copy of attached as Annexure-8 .
vi)	The project authorities must strictly comply with the rules and regulations with regard to handling and disposal of hazardous wastes in accordance with the Hazardous Wastes (Management and Handling) Rules, 2003. Authorization from the Pollution Control Board must be obtained for collection/storage/disposal of hazardous wastes.	Complied. Hazardous waste authorization under the said rule obtained from JSPCB and regulation complied as per norms. Copy of attached as Annexure-8 .
vii)	The overall noise levels in and around the plant area shall be kept well within the standards (85 dBA) by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels shall conform to the standards prescribed under Environment (Protection) Act, 1986 Rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time).	The overall noise levels in and around the plant is being kept well within the standards by providing noise control measures – such as acoustic enclosures, isolation, lagging and providing rubber packing. Noise Monitoring Report is attached as Annexure-9 .

viii)	The company shall develop rain water harvesting structures to harvest the rain water for utilization in the lean season besides recharging the ground water table.	Rain water harvesting plan has been developed and implemented for the plant. 2 RWH pits as approved by Ground Water Directorate, Govt. of Jharkhand implemented within premises. Efforts being made to make use of rain water harvested to the maximum extent.
ix)	Occupational Health Surveillance of the workers shall be done on a regular basis and records maintained as per the Factories Act.	Pre-employment health check-up of employees done. Regular (annual) occupational health surveillance followed as per Factories Act enclosed as Annexure – 10.
x)	The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA/EMP report	The environment protection measures recommended in the EIA/EMP is being strictly followed. Copy of updated EMP expenditure enclosed as Annexure – 11.
xi)	A separate Environmental Management Cell equipped with full-fledged laboratory facilities shall be set up to carry out the environmental management and monitoring functions.	Environment management cell established to function independently and Consultant/Advisors engaged for advice for proper environmental management. NABL/MoEF recognized Environmental laboratory engaged for monitoring. Monitoring report for the period attached.
xii)	As proposed, Rs. 12.48 crores and Rs. 1.42 crores/annum shall be earmarked towards total capital cost and recurring cost/annum for environmental pollution control measures and judiciously used to implement the conditions stipulated by the Ministry of Environment and Forests as well as the State Government. A time bound implementation schedule shall be submitted to the Ministry and its Regional Office at Bhubaneswar to implement all the conditions stipulated herein. The funds so provided shall not be diverted for any other purpose.	Capital cost of 12.48 crores and annual recurring cost of Rs. 1.42 crores/annum envisaged for EMP implementation of complete plant. High efficiency dust extractor & bag filter system with appropriate stack height for proper dispersion installed. Copy of updated EMP expenditure enclosed as Annexure – 11. Funds earmarked not diverted for any other purpose.
xiii)	A copy of clearance letter shall be sent by the proponent to concerned Panchayat, Zila Parishad/Municipal Corporation, Urban Local Body and the local NGO, if any, from whom suggestions/representations, if any, were received while processing the proposal. The clearance letter shall also be put on the web site of the company by the proponent.	Complied. Copy of EC letter submitted to the local bodies. No representation of NGO. Environment Clearance letters uploaded on company website.
xiv)	The project proponent shall upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and shall update the same periodically. It shall simultaneously be sent to the Regional Office of the MOEF, the respective Zonal Office of CPCB and the PPCB. The criteria pollutant levels namely;	Information displayed on the company website. All monitoring as prescribed followed. Reports regularly submitted to concerned authorities. Compliance of conditions, including monitored data has been uploaded on the company website (www.bml.co.in.)

	RSPM (PM 2.5 and PM10), SO ₂ , NO _x (ambient levels as well as stack emissions) or critical sectoral parameters, indicated for the projects shall be monitored and displayed at a convenient location near the main gate of the company in the public domain.	Information also displayed at Main gate.
xv)	The project proponent shall also submit six monthly reports on the status of the compliance of the stipulated environmental conditions including results of monitored data (both in hard copies as well as by e-mail) to the Regional Office of MOEF, the respective Zonal Office of CPCB and the JPCB. The Regional Office of this Ministry / CPCB / JPCB shall monitor the stipulated conditions.	Six monthly compliance reports as directed submitted to the concerned authority in the month of June (for the period October – March) and December (for the period April – September) every year. This compliance report for the period 1 st October 2023 to 31 st March 2024.
xvi)	The environmental statement for each financial year ending 31 st March in Form-V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of environmental conditions and shall also be sent to the respective Regional Offices of the MOEF by e-mail.	Environmental statement for each financial year ending 31 st March in Form-V submitted with the compliance report of December as per norms and will be put on website. Environment Statement for year ending 31 st March 2023 attached as Annexure – 12 .
xvii)	The Project Proponent shall inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the JPCB and may also be seen at Website of the Ministry of Environment and Forests at http://envfor.nic.in . This shall be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same should be forwarded to the Regional office.	Information to the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB and may also be seen at Website of the Ministry has been published in news papers Hindustan Times (English), Hindustan & Prabhat Khabar (Hindi) dated 08.04.2011. Copies already submitted with earlier compliance reports.
xviii)	Project authorities shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.	The source of funding is finalized. Project has been sanctioned by consortium of SBI, Bank of Baroda, PNB & S.B.B.J on 08.08.09 and has been extended for next phase on 15.07.2011. Implementation of Induction Furnace and Billet caster was started on 02.04.2011 and completed. Letters already submitted.



Test Report

Page No. 1/4

Sample Number : VEL/W/01
 Name & Address of the Party : M/s Bramhputra Metalics Ltd.
 Village - Kamta, Block - Gola, Distt.- Ramgarh,
 Jharkhand.

Report No. : VEL/W/2409300016
 Format No : 7.8 F 03
 Party Reference No : By Mail
 Reporting Date : 05/10/2024
 Period of Analysis : 30/09/2024-05/10/2024
 Receipt Date : 30/09/2024
 Sampling Date : 24/09/2024
 Sampling Quantity : 5.0 Ltrs.+250 ml
 Sampling Type : Grab

Name of Sample : Ground Water
 Sample Group : Water/Residues and contaminants in Water
 Location : Near Intake Water Tank
 Sample Collected by : VEL Representative (Mr. Mukesh)
 Environmental Condition : 25±2°C
 Sampling and Analysis Protocol : APHA & IS

S.No.	Test Parameters	Test Method	Results	Units	Requirement as per IS:10500-2012	
					Acceptable Limits	Permissible Limits
Discipline : Chemical						
1	pH (at 25°C)	IS:3025 (Part 11):2022 (Using by Electrode)	7.31	--	6.5 to 8.5	No Relaxation
2	Colour,max	IS:3025 (Part-4) :2021 (Visual Comparison Method)	*BLQ(**LOQ-1 .0)	Hazen	5	15
3	Turbidity,max	IS:3025:P-10: 2023 (Nephelometric	*BLQ(**LOQ-1 .0)	NTU	1	5
4	Odour	IS:3025 Part-5: 2018	Agreeable	--	Agreeable	Agreeable
5	Taste	IS 3025 (Part 8): 2023	Agreeable	--	Agreeable	Agreeable
6	Total Dissolved Solids (at 180°C ± 1°C),max	IS:3025:P-16: 2023 (Gravimetric Method)	355	mg/L	500	2000
7	Calcium (as Ca),max	IS:3025:Part-40: 1991 (EDTA Titrimetric Method)	31.24	mg/L	75	200
8	Alkalinity (as CaCO3)	IS:3025:Part 23:2023 (Indicator Method)	190.0	mg/L	200	600
9	Chloride (as Cl),max	IS:3025:Part-32:1988 (Argentometric Method)	58.22	mg/L	250	1000
10	Magnesium (as Mg),max	IS:3025:P-46:2023 (Volumetric method using EDTA)	21.43	mg/L	30	100
11	Total Hardness (as CaCo3),max	IS:3025:P-21:2009 (EDTA Method)	166.29	mg/L	200	600
12	Sulphate (as SO4),max	IS:3025: (Part 24/Sec-1):2022(Turbidity Method)	15.44	mg/L	200	400

Reviewed By

Authorized Signatory

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Test Report

Sample Number : VEL/W/01

Report No. : VEL/W/2409300016

S.No.	Test Parameters	Test Method	Results	Units	Requirement as per IS:10500-2012	
					Acceptable Limits	Permissible Limits
13	Fluoride (as F),max	APHA 4500 F-D: 24th Edition : 2023 (SPADNS Method)	0.52	mg/L	1.0	1.5
14	Nitrate (as NO3),max	IS :3025 P-34/Sec1)2023: (Screening Method)	10.54	mg/L	45.0	No Relaxation
15	Iron (as Fe),max	VEL/W/STP/03, Issue No. - 01,Issue date-01/11/2023:2023	0.31	mg/L	1.0	No Relaxation
16	Aluminium (as Al),max	VEL/W/STP/03, Issue No. - 01,Issue date-01/11/2023:2023	BLQ(LOQ-0.005)	mg/L	0.03	0.2
17	Boron (as B),max	VEL/W/STP/03, Issue No. - 01,Issue date-01/11/2023:2023	BLQ(LOQ-0.01)	mg/L	0.5	2.4
18	Total Chromium (as Cr),max	VEL/W/STP/03, Issue No. - 01,Issue date-01/11/2023:2023	BLQ(LOQ-0.002)	mg/L	0.05	No Relaxation
19	Phenolic Compounds (C6H5OH),max	Clause-6 of IS:3025 (P-43/Sec-1):2022, (With Chloroform Extraction Method)	BLQ(LOQ-0.001)	mg/L	0.001	0.002
20	Mineral Oil,max	IS 3025 (Part 39),Infrared Spectroscopic Method	BLQ(LOQ-0.5)	mg/L	1.0	No Relaxation
21	Anionic Detergents (as MBAS),max	IS:3025:P-68:2019 (Methylene Blue Method)	BLQ(LOQ-0.005)	mg/L	0.2	1.0
22	Zinc (as Zn),max	VEL/W/STP/03, Issue No. - 01,Issue date-01/11/2023:2023	BLQ(LOQ-0.001)	mg/L	5.0	15.0
23	Copper (as Cu),max	VEL/W/STP/03, Issue No. - 01,Issue date-01/11/2023:2023	BLQ(LOQ-0.002)	mg/L	0.05	1.5
24	Manganese (as Mn),max	VEL/W/STP/03, Issue No. - 01,Issue date-01/11/2023:2023	BLQ(LOQ-0.001)	mg/L	0.1	0.3
25	Selenium (as Se),max	VEL/W/STP/03, Issue No. - 01,Issue date-01/11/2023:2023	BLQ(LOQ-0.001)	mg/L	0.01	No Relaxation
26	Cadmium (as Cd),max	VEL/W/STP/03, Issue No. - 01,Issue date-01/11/2023:2023	BLQ(LOQ-0.002)	mg/L	0.003	No Relaxation
27	Lead (as Pb),max	VEL/W/STP/03, Issue No. - 01,Issue date-01/11/2023:2023	BLQ(LOQ-0.002)	mg/L	0.01	No Relaxation
28	Cyanide (as CN),max	IS 3025 (P-27/Sec1) :2021(Pyridine Barbituric Acid Method)	BLQ(LOQ-0.002)	mg/L	0.05	No Relaxation

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[Signature]
05/10/2024

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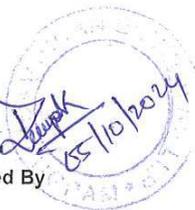


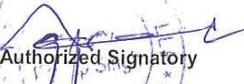
Test Report

Sample Number : VEL/W/01

Report No. : VEL/W/2409300016

S.No.	Test Parameters	Test Method	Results	Units	Requirement as per IS:10500-2012	
					Acceptable Limits	Permissible Limits
29	Arsenic (as As),max	VEL/W/STP/03, Issue No. - 01, Issue date-01/11/2023:2023	BLQ(LOQ-0.005)	mg/L	0.01	No Relaxation
30	Mercury (as Hg),max	VEL/W/STP/03, Issue No. - 01, Issue date-01/11/2023:2023	BLQ(LOQ-0.005)	mg/L	0.001	No Relaxation

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Test Report

Sample Number : VEL/W/01

Report No. : VEL/W/2409300016

S.No.	Test Parameters	Test Method	Results	Units	Requirement as per IS:10500-2012	
					Acceptable Limits	Permissible Limits
Discipline : Biological						
31	Total Coliform	IS 15185	Absent	/100 ml	Shall not be detectable in any 100 ml sample	--
32	E.coli	IS 15185	Absent	/100 ml	Shall not be detectable in any 100 ml sample	--

BLQ-Below Limit of Quantification, LOQ-Limit of Quantification.

End of Report



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Test Report

Sample Number : VEL/W/02
 Name & Address of the Party : M/s Bramhputra Metallics Ltd.
 Village - Kamta, Block - Gola, Distt.- Ramgarh,
 Jharkhand.
 Name of Sample : Surface Water
 Sample Group : Water/Residues and contaminants in Water
 Location : Near Intake Water Tank
 Sample Collected By : VEL Representative (Mr. Mukesh)
 Environmental Condition : 25±2°C
 Sampling and Analysis Protocol : IS : 3025 & APHA

Report No. : VEL/W/2409300017
 Format No : 7.8 F-03
 Party Reference No : By Mail
 Reporting Date : 05/10/2024
 Period of Analysis : 30/09/2024-05/10/2024
 Receipt Date : 30/09/2024
 Sampling Date : 24/09/2024
 Sampling Quantity : 5.0 Ltrs.
 Sampling Type : Composite

S.No.	Test Parameters	Test Method	Results	Units
Discipline : Chemical				
1	pH (at 25°C)	IS 3025 (P-11)	7.34	--
2	Colour	IS 3025 (P-4)	BLQ(LOQ-1.0)	Hazen
3	Electrical Conductivity	IS 3025 (P-14)	412.46	µS/cm
4	Odour	IS 3025 (P-5)	Agreeable	--
5	Total Hardness(as CaCO3)	IS 3025 (P-21)	115.24	mg/L
6	Chloride (as Cl)	IS 3025 (P-32)	35.63	mg/L
7	Cyanide (as CN)	IS 3025 (P-27)	BLQ(LOQ-0.02)	mg/L
8	Total Dissolved Solids	IS 3025 (P-16)	250.00	mg/L
9	Sulphate (as SO4)	IS 3025 (P-24)	15.19	mg/L
10	Fluoride (as F)	APHA 4500 F D	0.61	mg/L
11	COD	IS:3025 (P-58)	20.00	mg/L
12	BOD (3 Days at 27°C)	IS 3025(P-44)	9.28	mg/L
13	Nitrate (as NO3)	IS 3025 (P-34) Chromotropic Method	8.22	mg/L
14	Lead (as Pb)	VEL/STP/ICP/W-01, Issue No.-01, 01/11/21	BLQ(LOQ-0.002)	mg/L
15	Iron (as Fe)	VEL/STP/ICP/W-01, Issue No.-01, 01/11/21	0.33	mg/L
16	Phenolic Compounds (as C6H5OH)	IS:3025 Part-43	BLQ(LOQ-0.001)	mg/L
17	Anionic Detergents (as MBAS)	IS 3025 (P-68)	BLQ(LOQ-0.05)	mg/L
18	Zinc (as Zn)	VEL/STP/ICP/W-01, Issue No.-01, 01/11/21	0.25	mg/L
19	Copper (as Cu)	VEL/STP/ICP/W-01, Issue No.-01, 01/11/21	BLQ(LOQ-0.002)	mg/L

Reviewed By

[Signature]
05/10/2024

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Test Report

Sample Number : VEL/W/02

Report No. : VEL/W/2409300017

S.No.	Test Parameters	Test Method	Results	Units
20	Cadmium (as Cd)	VEL/STP/ICP/W-01, Issue No.-01, 01/11/21	BLQ(LOQ-0.002)	mg/L
21	Turbidity	IS 3025 (P-10)	1.23	NTU
22	Taste	IS 3025 (P-8)	Not Performed	--
23	Calcium (as Ca)	IS 3025 (P-40)	21.49	mg/L
24	Alkalinity (as CaCO3)	IS 3025 (P-23)	96.24	mg/L
25	Magnesium (as Mg)	APHA 3500 Mg B Calculation Method	14.94	mg/L
26	Boron	VEL/STP/ICP/W-01, Issue No.-01, 01/11/21	BLQ(LOQ-0.01)	mg/L
27	Hexa Chromium as Cr +6	APHA 22nd Edition, 3111 B	BLQ(LOQ-0.1)	mg/L
28	Manganese as Mn	VEL/STP/ICP/W-01, Issue No.-01, 01/11/21	BLQ(LOQ-0.01)	mg/L

BLQ-Below Limit of Quantification, LOQ-Limit of Quantification

End of Report

Reviewed By 
05/10/2024

Authorized Signatory 
Anup Singh

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Test Report

Sample Number : VEL/W/03
 Name & Address of the Party : M/s Bramhputra Metallics Ltd.
 Village - Kamta, Block - Gola, Distt.- Ramgarh,
 Jharkhand.

Report No. : VEL/W/2409300018
 Format No : 7.8 F-03
 Party Reference No : By Mail
 Reporting Date : 05/10/2024
 Period of Analysis : 30/09/2024-05/10/2024
 Receipt Date : 30/09/2024
 Sampling Date : 24/09/2024
 Sampling Quantity : 5.0 Ltrs.
 Sampling Type : Composite

Name of Sample : Surface Water
 Sample Group : Water/Residues and contaminants in Water
 Location : Bhera River (Downstream)
 Sample Collected By : VEL Representative (Mr. Mukesh)
 Environmental Condition : 25±2°C
 Sampling and Analysis Protocol : IS : 3025 & APHA

S.No.	Test Parameters	Test Method	Results	Units
Discipline : Chemical				
1	pH (at 25°C)	IS 3025 (P-11)	7.36	--
2	Colour	IS 3025 (P-4)	BLQ(LOQ-1.0)	Hazen
3	Electrical Conductivity	IS 3025 (P-14)	416.9	µS/cm
4	Odour	IS 3025 (P-5)	Agreeable	--
5	Total Hardness(as CaCO3)	IS 3025 (P-21)	120.24	mg/L
6	Chloride (as Cl)	IS 3025 (P-32)	51.06	mg/L
7	Cyanide (as CN)	IS 3025 (P-27)	BLQ(LOQ-0.02)	mg/L
8	Total Dissolved Solids	IS 3025 (P-16)	268.00	mg/L
9	Sulphate (as SO4)	IS 3025 (P-24)	16.88	mg/L
10	Fluoride (as F)	APHA 4500 F D	0.47	mg/L
11	COD	IS:3025 (P-58)	24.00	mg/L
12	BOD (3 Days at 27°C)	IS 3025(P-44)	6.26	mg/L
13	Nitrate (as NO3)	IS 3025 (P-34) Chromotropic Method	7.03	mg/L
14	Lead (as Pb)	VEL/STP/ICP/W-01, Issue No.-01, 01/11/21	BLQ(LOQ-0.002)	mg/L
15	Iron (as Fe)	VEL/STP/ICP/W-01, Issue No.-01, 01/11/21	0.36	mg/L
16	Phenolic Compounds (as C6H5OH)	IS:3025 Part-43	BLQ(LOQ-0.001)	mg/L
17	Anionic Detergents (as MBAS)	IS 3025 (P-68)	BLQ(LOQ-0.05)	mg/L
18	Zinc (as Zn)	VEL/STP/ICP/W-01, Issue No.-01, 01/11/21	0.65	mg/L
19	Copper (as Cu)	VEL/STP/ICP/W-01, Issue No.-01, 01/11/21	BLQ(LOQ-0.002)	mg/L

Reviewed By

Mukesh
 05/10/2024

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Test Report

Sample Number : VEL/W/03

Report No. : VEL/W/2409300018

S.No.	Test Parameters	Test Method	Results	Units
20	Cadmium (as Cd)	VEL/STP/ICP/W-01, Issue No.-01, 01/11/21	BLQ(LOQ-0.002)	mg/L
21	Turbidity	IS 3025 (P-10)	2.23	NTU
22	Taste	IS 3025 (P-8)	Not Performed	--
23	Calcium (as Ca)	IS 3025 (P-40)	39.18	mg/L
24	Alkalinity (as CaCO3)	IS 3025 (P-23)	136.71	mg/L
25	Magnesium (as Mg)	APHA 3500 Mg B Calculation Method	5.41	mg/L
26	Boron	VEL/STP/ICP/W-01, Issue No.-01, 01/11/21	BLQ(LOQ-0.01)	mg/L
27	Hexa Chromium as Cr +6	APHA 22nd Edition, 3111 B	BLQ(LOQ-0.1)	mg/L
28	Manganese as Mn	VEL/STP/ICP/W-01, Issue No.-01, 01/11/21	BLQ(LOQ-0.01)	mg/L

BLQ-Below Limit of Quantification, LOQ-Limit of Quantification

End of Report

Reviewed By

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05/11/2024

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Annexure 14 405

JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004

Phone.:2400852, 2400851, Fax:0651- 2400850 www.jspcb.org

FORM 2

[See rule 6(2)]

FORM FOR GRANT OR RENEWAL OF AUTHORIZATION BY STATE POLLUTION CONTROL BOARD TO THE OCCUPIERS, RECYCLERS, REPROCESSORS, REUSERS, USER AND OPERATORS OF DISPOSAL FACILITIES

1. No. of authorization and date of issue: JSPCB/HO/RNC/HWM-10910419/2021/63 25/10/2021
2. Reference of application(No. and date): 10910419 03/08/2021
3. Brahmaputra Metallics Limited of Kumud Prasad Sahu is hereby granted an authorisation based on the enclosed signed inspection report for generation, collection, reception, storage, transport, reuse, recycling, recovery, pre-processing, co-processing, utilisation, treatment, disposal or any other use of hazardous or other wastes or both on the premises situated at Village - Kamta, P.O - Gola, Dist - Ramgarh

Details of Authorisation

Sl.No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorised mode of disposal or recycling or utilisation or co-processing, etc.	Quantity(ton/annum)
1	Schedule-I; Used/Spent Oil- 0.40 KL/Annum	Kept in MS Drums	0.40 KL/Annum

(1) The authorisation shall be valid for a period of Date of issue to 30.10.2025 years

(2) The authorisation is subject to the following general and specific conditions (Please specify any conditions that need to be imposed over and above general conditions, if any):

A General conditions of authorisation:

1. The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Control Board.
3. The person authorised shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorisation.
4. Any unauthorised change in personnel, equipment or working conditions as mentioned in the application by the person authorised shall constitute a breach of his authorisation.
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time.

6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on “Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty”
7. It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility.
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation.
11. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.
12. An application for the renewal of an authorisation shall be made as laid down under these Rules.
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year.

B Specific conditions:

1. That, the occupier shall comply the provisions of the Environment Protection Act, and Rules.
2. That, the authorization shall be produces at the time of inspection.
3. That, the occupier authorized shall not rent/sell or otherwise transport the H/W without obtaining prior permission of the Board.
4. That, any un-authorization change shall constitute a breach the authorization.
5. That, it is the duty of authorized person to take prior permission of the Board to close down the facility.
6. That, the renewal of authorization shall be made as laid down in the rules.
7. That, any other condition for compliance as per the guidelines issued by the MoEF for CPCB.
8. That, the occupier shall submit annual return for the financial year before 30th June, every year.
9. That, the occupier shall comply all the conditions.
10. That, the occupier shall submit quarterly and annual information on hazardous wastes consumed its source, products generated or resources conserved (Specifying the details like type and quantity of resources conserved) to the concerned SPCB.
11. That, the occupier shall maintain a Pass Book issued by concerned SPCB wherein the following details of each procurement of SPL shall be entered.
 - Address of sender
 - Date of dispatch
 - Quantity procured
 - Seal & signature of the sender
 - Date of receipt on the premises
12. That, the occupier shall have a log book maintained with information on source and date of procurement of SPL, Quantity, date wise utilization of the same, Hazardous Waste generation and its disposal, etc.
13. That, the occupier shall maintain record of Hazardous Waste utilized, Hazardous Waste generated and disposal as per form-3 and shall file annual returns in form-4 as per Rule 20 (1) and (2) of the Hazardous and other waste (Management & Transboundary Movement) Rules, 2016, the concerned SPCB.
14. That, the occupier shall complied all direction given by standard operating and procedure.

Memo No:JSPCB/HO/RNC/HWM-
10910419/2021/63
Date: 25/10/2021

Ram Pravesh Kumar
Section Head, Hazaribagh

Copy To:

Regional Officer, Regional Office, Hazaribagh for information and necessary action.

Ram Pravesh Kumar
Section Head, Hazaribagh



Test Report

Annexure 15 (Colly.)

Sample Number : VEL/AP/01
 Name & Address of the Party : M/s Bramhputra Metalics Ltd.
 Village - Kamta, Block - Gola, Distt.- Ramgarh,
 Jharkhand.

Report No. : VEL/AP/2409300075
 Format No : 7.8 F-03
 Party Reference No : By Mail
 Reporting Date : 05/10/2024
 Period of Analysis : 30/09/2024-05/10/2024
 Receipt Date : 30/09/2024

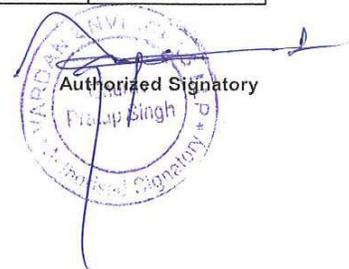
Name of Sample : AMBIENT AIR
 Sample Group : Atmospheric Pollution

General Information

Sampling Location : Near Reservoir
 Sample Collected By : VEL Representative (Mr. Mukesh)
 Sampling Equipment used : RDS/FPS
 Instrument Code : VEL/RDS/FPS/24
 Instrument Calibration Status : Calibrated
 Meteorological condition during monitoring : Clear Sky
 Date of Monitoring : 24/09/2024 To 25/09/2024
 Time of Monitoring : 10:00 AM to 10:00 AM
 Ambient Temperature (°C) : Min.23°C, Max.36°C
 Surrounding Activity : Human & Vehicular Activities
 Scope of Monitoring : Regulatory Requirement
 Sampling & Analysis Protocol : IS : 5182
 Sampling Duration : 24.0 Hours
 Parameter Required : As per work order

S.No.	Parameters	Test Method	Results	Units	Limit as per NAAQS
Discipline : Chemical					
1	Particulate Matter (as PM -10)	IS:5182 (P-23) : 2006 RA :2017	89.75	µg/m ³	100
2	Particulate Matter (as PM - 2.5)	IS:5182 (P- 24) :2019	56.21	µg/m ³	60
3	Nitrogen Dioxides (as NO2)	IS 5182 (P- 6) :2006 RA:2022	24.17	µg/m ³	80
4	Sulphur Dioxide (as SO2)	IS 5182 (P- 2) : RA:2023	19.76	µg/m ³	80
5	#Carbon Monoxide (as CO)	IS 5182 (P-10), NDIR Method	0.66	mg/m ³	4.0
6	Benzene (as C6H6)	IS:5182 (P-11)	*BLQ(**LOQ - 0.5)	µg/m ³	5.0
7	Ammonia (as NH3)	VEL/EN/STP/155, Issue No.-01, Issue Date 01/11/2023	28.52	µg/m ³	400.0
8	#Ozone (as O3)	IS:5182 (P-9)	22.44	µg/m ³	180.0
9	Lead (as Pb)	IS:5182 (P-22)	*BLQ(**LOQ - 0.1)	µg/m ³	1.0
10	Arsenic (as As)	VEL/EN/STP/110, Issue No.1, Issue date 01/11/2023	*BLQ(**LOQ - 0.1)	ng/m ³	6.0
11	Nickel (as Ni)	IS:5182 (P-26)	*BLQ(**LOQ - 5.0)	ng/m ³	20.0

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Test Report

Sample Number : VEL/AP/01

Report No. : VEL/AP/2409300075

S.No.	Parameters	Test Method	Results	Units	Limit as per NAAQS
12	Benzo (alpha) Pyrene	VEL/EN/STP/157 Issue No.1, Issue date 01/11/2023	*BLQ(**LOQ - 0.5)	ng/m ³	1.0

*BLQ-Below Limit of Quantification, **LOQ -Limit of Quantification

Note - # indicates 1 hour monitoring of CO & Ozone.

End of Report

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Test Report

Sample Number : VEL/AP/02
Name & Address of the Party : M/s Bramhputra Metalics Ltd.
Village - Kamta, Block - Gola, Distt.- Ramgarh,
Jharkhand.

Report No. : VEL/AP/2409300076
Format No : 7.8 F-03
Party Reference No : By Mail
Reporting Date : 05/10/2024
Period of Analysis : 30/09/2024-05/10/2024
Receipt Date : 30/09/2024

Name of Sample : AMBIENT AIR
Sample Group : Atmospheric Pollution

General Information

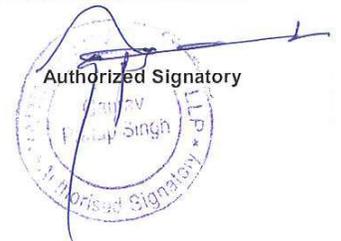
Sampling Location : Near Main Gate
Sample Collected By : VEL Representative (Mr. Mukesh)
Sampling Equipment used : RDS/FPS
Instrument Code : VEL/RDS/FPS/25
Instrument Calibration Status : Calibrated
Meteorological condition during monitoring : Clear Sky
Date of Monitoring : 24/09/2024 To 25/09/2024
Time of Monitoring : 10:30 AM to 10:30 AM
Ambient Temperature (°C) : Min.23°C, Max.36°C
Surrounding Activity : Human & Vehicular Activities
Scope of Monitoring : Regulatory Requirement
Sampling & Analysis Protocol : IS : 5182
Sampling Duration : 24.0 Hours
Parameter Required : As per work order

S.No.	Parameters	Test Method	Results	Units	Limit as per NAAQS
Discipline : Chemical					
1	Particulate Matter (as PM -10)	IS:5182 (P-23) : 2006 RA :2017	92.87	µg/m³	100
2	Particulate Matter (as PM - 2.5)	IS:5182 (P- 24) :2019	54.11	µg/m³	60
3	Nitrogen Dioxides (as NO2)	IS 5182 (P- 6) :2006 RA:2022	27.41	µg/m³	80
4	Sulphur Dioxide (as SO2)	IS 5182 (P- 2) : RA:2023	18.12	µg/m³	80
5	#Carbon Monoxide (as CO)	IS 5182 (P-10), NDIR Method	0.75	mg/m³	4.0
6	Benzene (as C6H6)	IS:5182 (P-11)	*BLQ(**LOQ - 0.5)	µg/m³	5.0
7	Ammonia (as NH3)	VEL/EN/STP/155, Issue No.-01, Issue Date 01/11/2023	26.2	µg/m³	400.0
8	#Ozone (as O3)	IS:5182 (P-9)	22.82	µg/m³	180.0
9	Lead (as Pb)	IS:5182 (P-22)	*BLQ(**LOQ - 0.1)	µg/m³	1.0
10	Arsenic (as As)	VEL/EN/STP/110, Issue No.1, Issue date 01/11/2023	*BLQ(**LOQ - 0.1)	ng/m³	6.0
11	Nickel (as Ni)	IS:5182 (P-26)	*BLQ(**LOQ - 5.0)	ng/m³	20.0

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Test Report

Page No. 2/2

Sample Number : VEL/AP/02

Report No. : VEL/AP/2409300076

S.No.	Parameters	Test Method	Results	Units	Limit as per NAAQS
12	Benzo (alpha) Pyrene	VEL/EN/STP/157 Issue No.1, Issue date 01/11/2023	*BLQ(**LOQ - 0.5)	ng/m ³	1.0

*BLQ-Below Limit of Quantification, **LOQ -Limit of Quantification

Note - # indicates 1 hour monitoring of CO & Ozone.

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Test Report

Sample Number : VEL/AP/03
 Name & Address of the Party : M/s Bramhputra Metallics Ltd.
 Village - Kamta, Block - Gola, Distt.- Ramgarh,
 Jharkhand.
 Name of Sample : AMBIENT AIR
 Sample Group : Atmospheric Pollution

Report No. : VEL/AP/2409300077
 Format No : 7.8 F-03
 Party Reference No : By Mail
 Reporting Date : 05/10/2024
 Period of Analysis : 30/09/2024-05/10/2024
 Receipt Date : 30/09/2024

General Information

Sampling Location : Near Office
 Sample Collected By : VEL Representative (Mr. Mukesh)
 Sampling Equipment used : RDS/FPS
 Instrument Code : VEL/RDS/FPS/26
 Instrument Calibration Status : Calibrated
 Meteorological condition during monitoring : Clear Sky
 Date of Monitoring : 24/09/2024 To 25/09/2024
 Time of Monitoring : 11:00 AM to 11:00 AM
 Ambient Temperature (°C) : Min.23°C, Max.36°C
 Surrounding Activity : Human & Vehicular Activities
 Scope of Monitoring : Regulatory Requirement
 Sampling & Analysis Protocol : IS : 5182
 Sampling Duration : 24.0 Hours
 Parameter Required : As per work order

S.No.	Parameters	Test Method	Results	Units	Limit as per NAAQS
Discipline : Chemical					
1	Particulate Matter (as PM -10)	IS:5182 (P-23) : 2006 RA :2017	89.54	µg/m³	100
2	Particulate Matter (as PM - 2.5)	IS:5182 (P- 24) :2019	60.22	µg/m³	60
3	Nitrogen Dioxides (as NO2)	IS 5182 (P- 6) :2006 RA:2022	24.27	µg/m³	80
4	Sulphur Dioxide (as SO2)	IS 5182 (P- 2) : RA:2023	20.00	µg/m³	80
5	#Carbon Monoxide (as CO)	IS 5182 (P-10), NDIR Method	0.68	mg/m³	4.0
6	Benzene (as C6H6)	IS:5182 (P-11)	*BLQ(**LOQ - 0.5)	µg/m³	5.0
7	Ammonia (as NH3)	VEL/EN/STP/155, Issue No.-01, Issue Date 01/11/2023	28.11	µg/m³	400.0
8	#Ozone (as O3)	IS:5182 (P-9)	19.66	µg/m³	180.0
9	Lead (as Pb)	IS:5182 (P-22)	*BLQ(**LOQ - 0.1)	µg/m³	1.0
10	Arsenic (as As)	VEL/EN/STP/110, Issue No.1, Issue date 01/11/2023	*BLQ(**LOQ - 0.1)	ng/m³	6.0
11	Nickel (as Ni)	IS:5182 (P-26)	*BLQ(**LOQ - 5.0)	ng/m³	20.0

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Test Report

Sample Number : VEL/AP/03

Report No. : VEL/AP/2409300077

S.No.	Parameters	Test Method	Results	Units	Limit as per NAAQS
12	Benzo (alpha) Pyrene	VEL/EN/STP/157 Issue No.1, Issue date 01/11/2023	*BLQ(**LOQ - 0.5)	ng/m ³	1.0

*BLQ-Below Limit of Quantification, **LOQ -Limit of Quantification

Note - # indicates 1 hour monitoring of CO & Ozone.

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Test Report

Sample Number : VEL/AP/04
 Name & Address of the Party : M/s Bramhputra Metalics Ltd.
 Village - Kamta, Block - Gola, Distt. - Ramgarh,
 Jharkhand.
 Name of Sample : AMBIENT AIR
 Sample Group : Atmospheric Pollution

Report No. : VEL/AP/2409300078
 Format No : 7.8 F-03
 Party Reference No : By Mail
 Reporting Date : 05/10/2024
 Period of Analysis : 30/09/2024-05/10/2024
 Receipt Date : 30/09/2024

General Information
 Sampling Location : Near Kiln Area
 Sample Collected By : VEL Representative (Mr. Mukesh)
 Sampling Equipment used : RDS/FPS
 Instrument Code : VEL/RDS/FPS/27
 Instrument Calibration Status : Calibrated
 Meteorological condition during monitoring : Clear Sky
 Date of Monitoring : 24/09/2024 To 25/09/2024
 Time of Monitoring : 12:00 PM to 12:00 PM
 Ambient Temperature (°C) : Min.23°C, Max.36°C
 Surrounding Activity : Human & Vehicular Activities
 Scope of Monitoring : Regulatory Requirement
 Sampling & Analysis Protocol : IS : 5182
 Sampling Duration : 24.0 Hours
 Parameter Required : As per work order

S.No.	Parameters	Test Method	Results	Units	Limit as per NAAQS
Discipline : Chemical					
1	Particulate Matter (as PM -10)	IS:5182 (P-23) : 2006 RA :2017	84.27	µg/m ³	100
2	Particulate Matter (as PM - 2.5)	IS:5182 (P- 24) :2019	51.88	µg/m ³	60
3	Nitrogen Dioxides (as NO2)	IS 5182 (P- 6) :2006 RA:2022	22.11	µg/m ³	80
4	Sulphur Dioxide (as SO2)	IS 5182 (P- 2) : RA:2023	19.25	µg/m ³	80
5	#Carbon Monoxide (as CO)	IS 5182 (P-10), NDIR Method	0.65	mg/m ³	4.0
6	Benzene (as C6H6)	IS:5182 (P-11)	*BLQ(**LOQ - 0.5)	µg/m ³	5.0
7	Ammonia (as NH3)	VEL/EN/STP/155, Issue No.-01, Issue Date 01/11/2023	22.12	µg/m ³	400.0
8	#Ozone (as O3)	IS:5182 (P-9)	24.81	µg/m ³	180.0
9	Lead (as Pb)	IS:5182 (P-22)	*BLQ(**LOQ - 0.1)	µg/m ³	1.0
10	Arsenic (as As)	VEL/EN/STP/110, Issue No.1, Issue date 01/11/2023	*BLQ(**LOQ - 0.1)	ng/m ³	6.0
11	Nickel (as Ni)	IS:5182 (P-26)	*BLQ(**LOQ - 5.0)	ng/m ³	20.0

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Test Report

Sample Number : VEL/AP/04

Report No. : VEL/AP/2409300078

S.No.	Parameters	Test Method	Results	Units	Limit as per NAAQS
12	Benzo (alpha) Pyrene	VEL/EN/STP/157 Issue No.1, Issue date 01/11/2023	*BLQ(**LOQ - 0.5)	ng/m ³	1.0

*BLQ-Below Limit of Quantification, **LOQ -Limit of Quantification

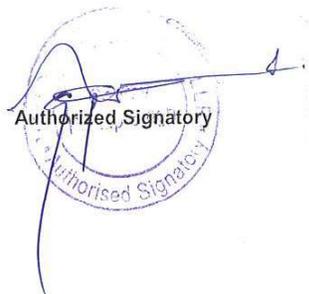
Note - # indicates 1 hour monitoring of CO & Ozone.

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Test Report

Sample Number : VEL/AP/09
Name & Address of the Party : M/s Bramhputra Metalics Ltd.
Village - Kamta, Block - Gola, Distt.- Ramgarh,
Jharkhand.

Report No. : VEL/AP/2409300083
Format No : 7.8 F-03
Party Reference No : By Mail
Reporting Date : 05/10/2024
Period of Analysis : 30/09/2024-05/10/2024
Receipt Date : 30/09/2024

Name of Sample : Stack Emission Monitoring
Sample Group : Atmospheric Pollution

General Information

Sampling Location : DG Set Area
Sample Collected By : VEL Representative (Mr. Mukesh)
Date of Sampling : 24/09/2024
Sampling duration (Minutes) : 41.0 Minutes
Stack attached to : DRI Klin (8MW)
Make of stack : Concrete
Type of Fuel Used : Electric
Diameter of stack(m) : 3.97 Mtr.
Height of stack(m) : 69.0 Mtr.
Instrument calibration status : Calibrated
Meteorological Condition : Clear Sky
Ambient Temperature - Ta (°C) : 36.0
Temperature of Stack Gases - Ts (°C) : 168
Velocity of Stack Gases (m/sec.) : 8.45
Flow rate of PM (LPM) : 22
Flow rate of Gas (LPM) : 2.0
Sampling condition : Isokinetic
Protocol used : IS 11255 & EPA

S.No.	Test Parameters	Test Method	Results	Units	Limits as per CPCB
Discipline : Chemical					
1	Particulate Matter (as PM)	IS:11255 (P-1)	29.12	mg/Nm3	150
2	Sulphur Dioxide (as SO2)	IS:11255 (P-2)	BLQ(LOQ-2.0)	mg/Nm3	Not Specified
3	Oxide of Nitrogen (as NOX)	IS:11255 (P-7)	BLQ(LOQ-5.0)	mg/Nm3	Not Specified
4	Carbon Dioxide(as CO2)	VEL/EN/STP/146, Issue No.- 01, Issue date 01/11/2023	BLQ(LOQ-0.2)	%	Not Specified

BLQ-Below Limit of Quantification, LOQ -Limit of Quantification

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Test Report

Sample Number : VEL/AP/10
 Name & Address of the Party : M/s Bramhputra Metallica Ltd.
 Village - Kamta, Block - Gola, Distt.- Ramgarh,
 Jharkhand.

Report No. : VEL/AP/2409300084
 Format No : 7.8 F-03
 Party Reference No : By Mail
 Reporting Date : 05/10/2024
 Period of Analysis : 30/09/2024-05/10/2024
 Receipt Date : 30/09/2024

Name of Sample : Stack Emission Monitoring
 Sample Group : Atmospheric Pollution

General Information

Sampling Location : DG Set Area
 Sample Collected By : VEL Representative (Mr. Mukesh)
 Date of Sampling : 24/09/2024
 Sampling duration (Minutes) : 39.0
 Stack attached to : Power Stack (12MW)
 Make of stack : Concrete
 Type of Fuel Used : Electric
 Diameter of stack(m) : 3.97 Mtr.
 Height of stack(m) : 71.0 Mtr.
 Instrument calibration status : Calibrated
 Meteorological Condition : Clear Sky
 Ambient Temperature - Ta (°C) : 36.0
 Temperature of Stack Gases - Ts (°C) : 180.0
 Velocity of Stack Gases (m/sec.) : 9.50
 Flow rate of PM (LPM) : 24.0
 Flow rate of Gas (LPM) : 2.0
 Sampling condition : Isokinetic
 Protocol used : IS 11255 & EPA

S.No.	Test Parameters	Test Method	Results	Units	Limits as per CPCB
Discipline : Chemical					
1	Particulate Matter (as PM)	IS:11255 (P-1)	38.12	mg/Nm3	150
2	Sulphur Dioxide (as SO2)	IS:11255 (P-2)	BLQ(LOQ-2.0)	mg/Nm3	Not Specified
3	Oxide of Nitrogen (as NOX)	IS:11255 (P-7)	BLQ(LOQ-5.0)	mg/Nm3	Not Specified
4	Carbon Dioxide(as CO2)	VEL/EN/STP/146, Issue No.- 01, Issue date 01/11/2023	BLQ(LOQ-0.2)	%	Not Specified

BLQ-Below Limit of Quantification, LOQ -Limit of Quantification

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Test Report

Sample Number : VEL/AP/11
 Name & Address of the Party : M/s Bramhputra Metallica Ltd.
 Village - Kamta, Block - Gola, Distt.- Ramgarh,
 Jharkhand.

Report No. : VEL/AP/2409300085
 Format No : 7.8 F-03
 Party Reference No : By Mail
 Reporting Date : 05/10/2024
 Period of Analysis : 30/09/2024-05/10/2024
 Receipt Date : 30/09/2024

Name of Sample : Stack Emission Monitoring
 Sample Group : Atmospheric Pollution

General Information

Sampling Location : DG Set Area
 Sample Collected By : VEL Representative (Mr. Mukesh)
 Date of Sampling : 24/09/2024
 Sampling duration (Minutes) : 41.0 Minutes
 Stack attached to : Steel Melthing Shop Stack
 Make of stack : Concrete
 Type of Fuel Used : Electric
 Diameter of stack(m) : 1.50 Mtr.
 Height of stack(m) : 30.0 Mtr.
 Instrument calibration status : Calibrated
 Meteorological Condition : Clear Sky
 Ambient Temperature - Ta (°C) : 36.0
 Temperature of Stack Gases - Ts (°C) : 178.0
 Velocity of Stack Gases (m/sec.) : 9.22
 Flow rate of PM (LPM) : 23.0
 Flow rate of Gas (LPM) : 2.0
 Sampling condition : Isokinetic
 Protocol used : IS 11255 & EPA

S.No.	Test Parameters	Test Method	Results	Units	Limits as per CPCB
Discipline : Chemical					
1	Particulate Matter (as PM)	IS:11255 (P-1)	24.82	mg/Nm3	150
2	Sulphur Dioxide (as SO2)	IS:11255 (P-2)	BLQ(LOQ-2.0)	mg/Nm3	Not Specified
3	Oxide of Nitrogen (as NOX)	IS:11255 (P-7)	BLQ(LOQ-5.0)	mg/Nm3	Not Specified
4	Carbon Dioxide(as CO2)	VEL/EN/STP/146, Issue No.- 01, Issue date 01/11/2023	BLQ(LOQ-0.2)	%	Not Specified

BLQ-Below Limit of Quantification, LOQ -Limit of Quantification

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Test Report

Annexure 16 (Colly.)

Sample Number : VEL/AP/05
 Name & Address of the Party : M/s Bramhputra Metallics Ltd.
 Village - Kamta, Block - Gola, Dist.- Ramgarh,
 Jharkhand.

Report No. : VEL/AP/2409300079
 Format No : 7.8 F-03
 Party Reference No : By Mail
 Reporting Date : 05/10/2024
 Period of Analysis : 30/09/2024-05/10/2024
 Receipt Date : 30/09/2024

Name of Sample : AMBIENT NOISE
 Sample Group : Atmospheric Pollution

General Information
 Sampling Location : Near Reservoir
 Sample Collected By : VEL Representative (Mr. Mukesh)
 Sampling Equipment used : Sound Level Meter
 Instrument Code : VEL/SLM/19
 Instrument Calibration Status : Calibrated
 Meteorological condition during monitoring : Clear Sky
 Date of Monitoring : 24/09/2024 To 25/09/2024
 Time of Monitoring : 10:10 AM to 10:10 AM
 Ambient Temperature (°C) : Min.23°C, Max.36°C
 Surrounding Activity : Human & Vehicular Activities
 Scope of Monitoring : Regulatory Requirement
 Sampling & Analysis Protocol : CPCB
 Sampling Duration : 24.0 Hours
 Parameter Required : As per work order

S.No.	Parameters	Test Method	Test Results		Units
			Day Time (6:00 am to 10:00 pm)	Night Time (10:00 pm to 6:00 am)	
Discipline : Chemical					
1	Leq	IS:9989 RA:2020	60.25	51.66	dB (A)

Ambient Noise Quality Standards as per Noise Pollution (Regulation and Control) Rules, 2000

Area Code	Category of Area/Zone	Limits in dB(A) Leq*	
		Day Time	Night Time
A	Industrial area	75	70
B	Commercial area	65	55
C	Residential area	55	45
D	Silence Zone	50	40

Day time shall mean from 6.00 a.m. to 10.00 p.m., Night time shall mean from 10.00 p.m. to 6.00 a.m., Silence zone is an area comprising not less than 100 meters around hospitals, educational institutions, courts, religious places or any other area which is declared as such by the competent authority, Mixed categories of areas may be declared as one of the four above mentioned categories by the competent authority.

*dB(A) Leq denotes the time weighted average of the level of sound in decibels on scale 'A' which is relatable to human hearing

Note-*A "decibel" is a unit in which noise is measured.

End of Report

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Test Report

Sample Number : VEL/AP/06
 Name & Address of the Party : M/s Bramhputra Metallics Ltd.
 Village - Kamta, Block - Gola, Distt.- Ramgarh,
 Jharkhand.

Report No. : VEL/AP/2409300080
 Format No : 7.8 F-03
 Party Reference No : By Mail
 Reporting Date : 05/10/2024
 Period of Analysis : 30/09/2024-05/10/2024
 Receipt Date : 30/09/2024

Name of Sample : AMBIENT NOISE
 Sample Group : Atmospheric Pollution

General Information

Sampling Location : Near Main Gate
 Sample Collected By : VEL Representative (Mr. Mukesh)
 Sampling Equipment used : Sound Level Meter
 Instrument Code : VEL/SLM/20
 Instrument Calibration Status : Calibrated
 Meteorological condition during monitoring : Clear Sky
 Date of Monitoring : 24/09/2024 To 25/09/2024
 Time of Monitoring : 10:40 AM to 10:40 AM
 Ambient Temperature (°C) : Min.23°C, Max.36°C
 Surrounding Activity : Human & Vehicular Activities
 Scope of Monitoring : Regulatory Requirement
 Sampling & Analysis Protocol : CPCB
 Sampling Duration : 24.0 Hours
 Parameter Required : As per work order

S.No.	Parameters	Test Method	Test Results		Units
			Day Time (6:00 am to 10:00 pm)	Night Time (10:00 pm to 6:00 am)	
Discipline : Chemical					
1	Leq	IS:9989 RA:2020	62.85	53.11	dB (A)

Ambient Noise Quality Standards as per Noise Pollution (Regulation and Control) Rules, 2000

Area Code	Category of Area/Zone	Limits in dB(A) Leq*	
		Day Time	Night Time
A	Industrial area	75	70
B	Commercial area	65	55
C	Residential area	55	45
D	Silence Zone	50	40

Day time shall mean from 6.00 a.m. to 10.00 p.m., Night time shall mean from 10.00 p.m. to 6.00 a.m., Silence zone is an area comprising not less than 100 meters around hospitals, educational institutions, courts, religious places or any other area which is declared as such by the competent authority, Mixed categories of areas may be declared as one of the four above mentioned categories by the competent authority.

*dB(A) Leq denotes the time weighted average of the level of sound in decibels on scale 'A' which is relatable to human hearing

Note-*A "decibel" is a unit in which noise is measured.

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Test Report

Sample Number : VEL/AP/07
 Name & Address of the Party : M/s Bramhputra Metalics Ltd.
 Village - Kamta, Block - Gola, Distt.- Ramgarh,
 Jharkhand.

Report No. : VEL/AP/2409300081
 Format No : 7.8 F-03
 Party Reference No : By Mail
 Reporting Date : 05/10/2024
 Period of Analysis : 30/09/2024-05/10/2024
 Receipt Date : 30/09/2024

Name of Sample : AMBIENT NOISE
 Sample Group : Atmospheric Pollution

General Information

Sampling Location : Near Kiln Area
 Sample Collected By : VEL Representative (Mr. Mukesh)
 Sampling Equipment used : Sound Level Meter
 Instrument Code : VEL/SLM/21
 Instrument Calibration Status : Calibrated
 Meteorological condition during monitoring : Clear Sky
 Date of Monitoring : 24/09/2024 To 25/09/2024
 Time of Monitoring : 12:10 PM to 12:10 PM
 Ambient Temperature (°C) : Min.23°C, Max.36°C
 Surrounding Activity : Human & Vehicular Activities
 Scope of Monitoring : Regulatory Requirement
 Sampling & Analysis Protocol : CPCB
 Sampling Duration : 24.0 Hours
 Parameter Required : As per work order

S.No.	Parameters	Test Method	Test Results		Units
			Day Time (6:00 am to 10:00 pm)	Night Time (10:00 pm to 6:00 am)	
Discipline : Chemical					
1	Leq	IS:9989 RA:2020	63.25	52.81	dB (A)

Ambient Noise Quality Standards as per Noise Pollution (Regulation and Control) Rules, 2000

Area Code	Category of Area/Zone	Limits in dB(A) Leq*	
		Day Time	Night Time
A	Industrial area	75	70
B	Commercial area	65	55
C	Residential area	55	45
D	Silence Zone	50	40

Day time shall mean from 6.00 a.m. to 10.00 p.m., Night time shall mean from 10.00 p.m. to 6.00 a.m., Silence zone is an area comprising not less than 100 meters around hospitals, educational institutions, courts, religious places or any other area which is declared as such by the competent authority, Mixed categories of areas may be declared as one of the four above mentioned categories by the competent authority.

*dB(A) Leq denotes the time weighted average of the level of sound in decibels on scale 'A' which is relatable to human hearing

Note: *A "decibel" is a unit in which noise is measured.

End of Report

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Test Report

Sample Number : VEL/AP/08

Name & Address of the Party : M/s Bramhputra Metalics Ltd.

Village - Kamta, Block - Gola, Distt.- Ramgarh,
Jharkhand.

Report No. : VEL/AP/2409300082

Format No : 7.8 F-03

Party Reference No : By Mail

Reporting Date : 05/10/2024

Period of Analysis : 30/09/2024-05/10/2024

Receipt Date : 30/09/2024

Name of Sample : AMBIENT NOISE

Sample Group : Atmospheric Pollution

General Information

Sampling Location : Near Office
 Sample Collected By : VEL Representative (Mr. Mukesh)
 Sampling Equipment used : Sound Level Meter
 Instrument Code : VEL/SLM/22
 Instrument Calibration Status : Calibrated
 Meteorological condition during monitoring : Clear Sky
 Date of Monitoring : 24/09/2024 To 25/09/2024
 Time of Monitoring : 11:10 AM to 11:10 AM
 Ambient Temperature (°C) : Min.23°C, Max.36°C
 Surrounding Activity : Human & Vehicular Activities
 Scope of Monitoring : Regulatory Requirement
 Sampling & Analysis Protocol : CPCB
 Sampling Duration : 24.0 Hours
 Parameter Required : As per work order

S.No.	Parameters	Test Method	Test Results		Units
			Day Time (6:00 am to 10:00 pm)	Night Time (10:00 pm to 6:00 am)	
Discipline : Chemical					
1	Leq	IS:9989 RA:2020	60.89	49.66	dB (A)

Ambient Noise Quality Standards as per Noise Pollution (Regulation and Control) Rules, 2000

Area Code	Category of Area/Zone	Limits in dB(A) Leq*	
		Day Time	Night Time
A	Industrial area	75	70
B	Commercial area	65	55
C	Residential area	55	45
D	Silence Zone	50	40

Day time shall mean from 6.00 a.m. to 10.00 p.m., Night time shall mean from 10.00 p.m. to 6.00 a.m., Silence zone is an area comprising not less than 100 meters around hospitals, educational institutions, courts, religious places or any other area which is declared as such by the competent authority, Mixed categories of areas may be declared as one of the four above mentioned categories by the competent authority.

*dB(A) Leq denotes the time weighted average of the level of sound in decibels on scale 'A' which is relatable to human hearing

Note-*A "decibel" is a unit in which noise is measured.

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Test Report

Sample Number : VEL/AP/12
 Name & Address of the Party : M/s Bramhputra Metalics Ltd.
 Village - Kamta, Block - Gola, Distt.- Ramgarh,
 Jharkhand.

Report No. : VEL/AP/2409300086
 Format No : 7.8 F-03
 Party Reference No : By Mail
 Reporting Date : 05/10/2024
 Period of Analysis : 30/09/2024-05/10/2024
 Receipt Date : 30/09/2024

Name of Sample : DG Noise
 Sample Group : Atmospheric Pollution

General Information

Sampling Location : DG Room (2 Nos of DG Sets 3.2 MW)
 Sample Collected By : VEL Representative (Mr. Mukesh)
 Sampling Equipment used : Sound Level Meter
 Instrument Code : VEL/SLM/19
 Instrument Calibration Status : Calibrated
 Meteorological condition during monitoring : Clear Sky
 Date of Monitoring : 24/09/2024
 Scope of Monitoring : Regulatory Requirement
 Sampling & Analysis Protocol : IS 4758
 Sampling duration (Minutes) : 30.0
 Parameter Required : As per work order

S.No.	Parameters	Test Method	Open the canopy of DG Set Results dB(A)	Close the canopy of DG Set (1.0 mtr. Distance) Result dB(A)	Insertion Loss
Discipline : Chemical					
1	Leq	IS: 4758	98.7	72.9	25.8
2	CPCB Limit in Leq dB (A)	--	--	75.0 (Max.)	25.0 (Min.)

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05/10/2024

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Test Report

Annexure 17 (Colly.)

Page No. 1/1

Sample Number : VEL/AP/13
 Name & Address of the Party : M/s Bramhputra Metallica Ltd.
 Village - Kamta, Block - Gola, Dist.- Ramgarh,
 Jharkhand.

Report No. : VEL/AP/2409300087
 Format No : 7.8 F-03
 Party Reference No : By Mail
 Reporting Date : 05/10/2024
 Period of Analysis : 30/09/2024-05/10/2024
 Receipt Date : 30/09/2024

Name of Sample : Fugitive Dust Quality Monitoring
 Sample Group : Atmospheric Pollution

General Information

Sampling Location : DRI (Raw Material Section)
 Sample Collected By : VEL Representative (Mr. Mukesh)
 Sampling Equipment used : RDS
 Instrument Code : VEL/RDS/12
 Instrument Calibration Status : Calibrated
 Meteorological condition during monitoring : Clear Sky
 Date of Monitoring : 24/09/2024
 Time of Monitoring : 01:00PM to 09:00PM
 Ambient Temperature (°C) : Min.23°C, Max.36°C
 Surrounding Activity : Human & Other Activities
 Scope of Monitoring : Regulatory Requirement
 Sampling & Analysis Protocol : STP
 Sampling Duration : 480.0 Min.
 Parameter Required : As per work order

S.No.	Test Parameters	Test Method	Results	Units	Specifications
Discipline : Chemical					
1	Suspended Particulate Matter(SPM)	VEL/EN/STP/164, Issue No. 01, Issue Date - 01/11/2023	319.5	µg/m3	-

End of Report

Reviewed By

Ryman
 05/10/2024

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Test Report

Sample Number : VEL/AP/14
Name & Address of the Party : M/s Bramhputra Metallics Ltd.
Village - Kamta, Block - Gola, Dist.- Ramgarh,
Jharkhand.

Report No. : VEL/AP/2409300088
Format No : 7.8 F-03
Party Reference No : By Mail
Reporting Date : 05/10/2024
Period of Analysis : 30/09/2024-05/10/2024
Receipt Date : 30/09/2024

Name of Sample : Fugitive Dust Quality Monitoring
Sample Group : Atmospheric Pollution

General Information

Sampling Location : CPP (Near CHP Area)
Sample Collected By : VEL Representative (Mr. Mukesh)
Sampling Equipment used : RDS
Instrument Code : VEL/RDS/13
Instrument Calibration Status : Calibrated
Meteorological condition during monitoring : Clear Sky
Date of Monitoring : 24/09/2024
Time of Monitoring : 12:10PM to 08:10PM
Ambient Temperature (°C) : Min.23°C, Max.36°C
Surrounding Activity : Human & Other Activities
Scope of Monitoring : Regulatory Requirement
Sampling & Analysis Protocol : STP
Sampling Duration : 480.0 Min.
Parameter Required : As per work order

S.No.	Test Parameters	Test Method	Results	Units	Specifications
Discipline : Chemical					
1	Suspended Particulate Matter(SPM)	VEL/EN/STP/164, Issue No. 01, Issue Date - 01/11/2023	296.22	µg/m3	-

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05/10/2024

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Test Report

Sample Number : VEL/AP/15
Name & Address of the Party : M/s Bramhputra Metalics Ltd.
Village - Kamta, Block - Gola, Distt.- Ramgarh,
Jharkhand.

Report No. : VEL/AP/2409300089
Format No : 7.8 F-03
Party Reference No : By Mail
Reporting Date : 05/10/2024
Period of Analysis : 30/09/2024-05/10/2024
Receipt Date : 30/09/2024

Name of Sample : Fugitive Dust Quality Monitoring
Sample Group : Atmospheric Pollution

General Information

Sampling Location : SMS (Near Billet Storage Yard)
Sample Collected By : VEL Representative (Mr. Mukesh)
Sampling Equipment used : RDS
Instrument Code : VEL/RDS/14
Instrument Calibration Status : Calibrated
Meteorological condition during monitoring : Clear Sky
Date of Monitoring : 24/09/2024
Time of Monitoring : 01:30PM to 09:30PM
Ambient Temperature (°C) : Min.23°C, Max.36°C
Surrounding Activity : Human & Other Activities
Scope of Monitoring : Regulatory Requirement
Sampling & Analysis Protocol : STP
Sampling Duration : 480.0 Min.
Parameter Required : As per work order

S.No.	Test Parameters	Test Method	Results	Units	Specifications
Discipline : Chemical					
1	Suspended Particulate Matter(SPM)	VEL/EN/STP/164, Issue No. 01, Issue Date - 01/11/2023	287.29	µg/m3	-

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Test Report

Sample Number : VEL/AP/16
 Name & Address of the Party : M/s Bramhputra Metallica Ltd.
 Village - Kamta, Block - Gola, Dist.- Ramgarh,
 Jharkhand.
 Name of Sample : Fugitive Dust Quality Monitoring
 Sample Group : Atmospheric Pollution

Report No. : VEL/AP/2409300090
 Format No : 7.8 F-03
 Party Reference No : By Mail
 Reporting Date : 05/10/2024
 Period of Analysis : 30/09/2024-05/10/2024
 Receipt Date : 30/09/2024

General Information

Sampling Location : Fly Ash Bricks Plant (Near Raw Material Section)
 Sample Collected By : VEL Representative (Mr. Mukesh)
 Sampling Equipment used : RDS
 Instrument Code : VEL/RDS/15
 Instrument Calibration Status : Calibrated
 Meteorological condition during monitoring : Clear Sky
 Date of Monitoring : 24/09/2024
 Time of Monitoring : 10:00 AM to 06:00 PM
 Ambient Temperature (°C) : Min.23°C, Max.36°C
 Surrounding Activity : Human & Other Activities
 Scope of Monitoring : Regulatory Requirement
 Sampling & Analysis Protocol : STP
 Sampling Duration : 480.0 Min.
 Parameter Required : As per work order

S.No.	Test Parameters	Test Method	Results	Units	Specifications
Discipline : Chemical					
1	Suspended Particulate Matter(SPM)	VEL/EN/STP/164, Issue No. 01, Issue Date - 01/11/2023	326.20	µg/m3	-

End of Report

Reviewed By

Ruman
05/10/2024

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Jharkhand
State Pollution Control Board

Online Consent Management & Monitoring System

Ministry of Environment, Forest and Climate Change
Government of India



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- Waste Management
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- Construction & Demolition Authorization
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Welcome Brahmaputra Metallics Limited

Date : 10-

Your Compliance details has been Submitted. Your Acknowledgement Number is 19533438. Thank You!.

Send us your **feedback and suggestions**

click here for any kind **complaints or query**

General

General Details

Industry Name: Brahmaputra Metallics Limited
Industry Address: Village - Kamta, P.O - Gola, Dist - Ramgarh
Industry Pin: 829210
Industry S.T.D. Code(Phone): 0651
Industry Phone No: 2332161
Industry E-Mail Address: aarshsahu@gmail.com
Occupier Name: Kumud Prasad Sahu
Occupier Designation: Director
Occupier Address: 80, Burdwan Compound, Kali Mandir Road, Lalpur, Ranchi - 834001
Occupier Pin: 834001
Occupier Mobile No: 963120777
Occupier Email Address: aarshsahu@gmail.com
Industry Category: RED
Industry Type: Iron & Steel involving processing from ore/integrated steel |
Last Consent Granted App. No:
Last Consent Granted Uploaded Certificate: [View Uploaded Certificate](#)
Last Consent Granted App. Type: CTO
Authorization to file Compliance: [View File](#)

Proposal No.	State	Proposal Name	Category	User Agency Name	Proposal Recieved on	File No	Date of grant
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IA/JH/IND/73649/2011
 Jharkhand
 Expansion of the steel plant from 0.105 TPA to 0.533 TPA by Brahmaputra Mettalics Limited Industrial Projects - 1
 BRAHMAPUTRA METALLICS LIMITED
 28 Mar 2018

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Flu gas collecting hoods (FE SYSTEM) REPAIRING WORK



FE SYSTEM Working



Fly Ash Yard



VASTHI ENVIRO

Industry: M/S Brahmaputra Metallica Limited,
Industry Code: 08JH091
Industry Category: Iron & Steel
Industry Type: Emission
Station : Stack_2_WHRB_Boiler (DRI)
Kamta ,Jharkhand
Village-Kamta, Block-Gola, Distt.-Ramgarh-829210, Ramgarh Jharkhand
FROM : 2024-12-08 18:00:00 TO: 2024-12-11 06:00:00

431

Stack_2_WHRB_Boiler (DRI)(PM)	
-------------------------------	--

Range	0-1000
Unit	mg/Nm3
Limit	100
Min	47.36
Max	78.5
Avg	75.22

SL	Datentime	Stack_2_WHRB_Boiler (DRI)(PM)
----	-----------	-------------------------------

1	2024-12-08 18:00:00	76.262
2	2024-12-08 19:00:00	76.515
3	2024-12-08 20:00:00	75.844
4	2024-12-08 21:00:00	74.092
5	2024-12-08 22:00:00	74.595
6	2024-12-08 23:00:00	74.695
7	2024-12-09 00:00:00	75.485
8	2024-12-09 01:00:00	75.187
9	2024-12-09 02:00:00	74.378
10	2024-12-09 03:00:00	74.513
11	2024-12-09 04:00:00	75.013
12	2024-12-09 05:00:00	75.918
13	2024-12-09 06:00:00	77.233
14	2024-12-09 07:00:00	78.495

VASTHI ENVIRO

Industry: M/S Brahmaputra Metallica Limited,

432

Industry Code: 08JH091

Industry Category: Iron & Steel

Industry Type: Emission

Station : Stack_2_WHRB_Boiler (DRI)

Kamta ,Jharkhand

Village-Kamta, Block-Gola, Distt.-Ramgarh-829210, Ramgarh Jharkhand

FROM : 2024-12-08 18:00:00 TO: 2024-12-11 06:00:00

SL	Datentime	Stack_2_WHRB_Boiler (DRI)(PM)
15	2024-12-09 08:00:00	77.49
16	2024-12-09 09:00:00	75.61
17	2024-12-09 10:00:00	66.017
18	2024-12-09 11:00:00	63.911
19	2024-12-09 12:00:00	NA
20	2024-12-09 13:00:00	NA
21	2024-12-09 14:00:00	78.5
22	2024-12-09 15:00:00	78.166
23	2024-12-09 16:00:00	78.252
24	2024-12-09 17:00:00	77.732
25	2024-12-09 18:00:00	76.221
26	2024-12-09 19:00:00	75.815
27	2024-12-09 20:00:00	74.198
28	2024-12-09 21:00:00	76.007
29	2024-12-09 22:00:00	75.748
30	2024-12-09 23:00:00	76.25
31	2024-12-10 00:00:00	78.02
32	2024-12-10 01:00:00	78.497
33	2024-12-10 02:00:00	78.495
34	2024-12-10 03:00:00	78.38
35	2024-12-10 04:00:00	77.052
36	2024-12-10 05:00:00	77.678

VASTHI ENVIRO

Industry: M/S Brahmaputra Metallica Limited,

433

Industry Code: 08JH091

Industry Category: Iron & Steel

Industry Type: Emission

Station : Stack_2_WHRB_Boiler (DRI)

Kamta ,Jharkhand

Village-Kamta, Block-Gola, Distt.-Ramgarh-829210, Ramgarh Jharkhand

FROM : 2024-12-08 18:00:00 TO: 2024-12-11 06:00:00

SL	Datentime	Stack_2_WHRB_Boiler (DRI)(PM)
37	2024-12-10 06:00:00	77.837
38	2024-12-10 07:00:00	77.333
39	2024-12-10 08:00:00	77.917
40	2024-12-10 09:00:00	78.448
41	2024-12-10 10:00:00	78.486
42	2024-12-10 11:00:00	78.485
43	2024-12-10 12:00:00	78.281
44	2024-12-10 13:00:00	78.469
45	2024-12-10 14:00:00	78.5
46	2024-12-10 15:00:00	75.875
47	2024-12-10 16:00:00	61.798
48	2024-12-10 17:00:00	47.363
49	2024-12-10 18:00:00	60.873
50	2024-12-10 19:00:00	69.237
51	2024-12-10 20:00:00	74.002
52	2024-12-10 21:00:00	75.335
53	2024-12-10 22:00:00	76.413
54	2024-12-10 23:00:00	77.345
55	2024-12-11 00:00:00	77.872
56	2024-12-11 01:00:00	77.593
57	2024-12-11 02:00:00	77.447

VASTHI ENVIRO

Industry: M/S Brahmaputra Metallica Limited,

434

Industry Code: 08JH091

Industry Category: Iron & Steel

Industry Type: Emission

Station : Stack_2_WHRB_Boiler (DRI)

Kamta ,Jharkhand

Village-Kamta, Block-Gola, Distt.-Ramgarh-829210, Ramgarh Jharkhand

FROM : 2024-12-08 18:00:00 TO: 2024-12-11 06:00:00

SL	Datetime	Stack_2_WHRB_Boiler (DRI)(PM)
58	2024-12-11 03:00:00	76.808
59	2024-12-11 04:00:00	76.702
60	2024-12-11 05:00:00	77.868

BRAHMAPUTRA METALLICS LIMITED

Works : Village-Kamta, Block- Gola, Distt. - Ramgarh - 829210 (Jharkhand)

Date: - 17/12/2024

To,
Sri. J.P Singh
(Regional Officer, JSPCB, Hazaribagh)

Sub: Present status of the points raised by the team from Pollution & Environment and the Factory Inspector on 12th November 2024 during site visit of Brahmputra Metallics Ltd.

Sir,

Further to your visit on 12th November 2024, please find current status of the issues raised by you. As instructed, all the necessary cleaning, construction of ash yard, FES system and fixing of bug in SPM data is done.

Please find below the current status of the issues raised:

1. WHRB SPM data - Issue with the constant value is fixed. Copy of current data sheet is attached with this letter.
2. Fly ash yard area – The Yard is clean, we have also ensured that any left fly ash will be covered with tarpaulin. Image of yard area is attached with this letter.
3. SMS FES system – All the pollution duct is fixed now. Recent image of the same is attached with this letter.

Regards,

Factory Manager

Ramesh

Enclosed: -

1. WHRB STAG SPM Data,
2. Photo of FES system & Fly ash yard area.

Received

lml

18/12/24



Annexure 20



JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004
Phone.:2403852, 2403851, Fax:0651- 2403850.

Ref.No.

Ranchi, dated-

From,

Ashutosh,
Environmental Engineer-Cum-
Section Head, Hazaribagh

To,

M/s Brahmaputra Metallics Limited,
Occupier Name: Sri Kumud Prasad Sahu
at Mauza -Kamta, P S -Kamta, District -Ramgarh

Sub:- Show Cause Notice U/S 21 of the Air (Prevention & Control of Pollution) Act, 1981 and
U/S 25/26 of the Water (Prevention & Control of Pollution) Act, 1974)-reg.

In light of the order passed by the Hon'ble National Green Tribunal, PB, New Delhi dated-12/09/2024 in the matter of O.A. No. 954/2024 in Binu Kumar Mehto vs. State of Jharkhand a joint inspection of your unit was carried out by Sri Jitendra Prasad Singh, Regional Officer, JSPCB, Hazaribagh (representative of JSPC Board) and Sri Shivanand Laguri, Factory Inspector, Hazaribagh Circle-I, Hazaribagh on 12/11/2024.

As per the Inspection Report following non compliances have been observed :-

1. All induction furnaces are provided with bag filters; however, the flue gas collecting hoods of three induction furnaces were found damaged. Due to this, dust was observed spreading inside the shed of the induction furnace section.

Now, therefore, in view of the above facts, you are hereby given an opportunity to be heard in person on 17/02/2025 in the office chamber of the Environmental Engineer-Cum-Section Head, Hazaribagh, JSPCB, to explain the above facts. In case of failure on your part, the matter will be decided ex-parte and necessary action will be initiated to revoke the consent to operate (CTO) granted to your unit.

Sd/-

(Ashutosh)

Environmental Engineer-Cum-
Section Head, Hazaribagh

Ranchi, dated- 05/02/2025

Memo No- 258

Copy to Regional Officer, Regional Office, Hazaribagh for information and necessary action.

Ashutosh
05/02/25

(Ashutosh)

Environmental Engineer-Cum-
Section Head, Hazaribagh



437
Annexure 21

Flu gas collecting hoods (FE SYSTEM) REPAIRING WORK

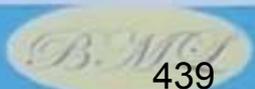


FE SYSTEM Working



Fly Ash Yard





439

BRAHMAPUTRA METALLICS LIMITED

Works : Village-Kamta, Block- Gola, Distt. - Ramgarh - 829210 (Jharkhand)

Date: 17/02/2025

From,
M/S Brahmaputra Metallics Limited,
Occupier Name: Sri Kumud Prasad Sahu
at Mauza -Kamta, P S -Kamta, District -Ramgarh

To,
Mr. Ashutosh,
Environmental Engineer-Cum-
Section Head, Hazaribagh

**Sub:- Reply of Show Cause Notice VIS 21 of the Air (Prevention & Control of Pollution) Act, 1981 and
VIS 25/26 of the Water (Prevention & Control of Pollution) Act, 1974)-reg.**

Dear Sir,

This is to bring into your kind notice that the flue gas collecting hoods of three induction furnaces were damaged because, there was a collision with moving OH crane chain.

The issue has been rectified and photographs are attached for your reference.

Thank you for your continuous support.

Regards,

Krishna Singh
Krishna Singh

Pollution & Environment



Annexure 22 (Colly.)

BRAHMAPUTRA METALLICS LIMITED					
CSR / CER EXPENDITURE FROM OCTOBER 2023 TO MARCH 2024					
1st October 2023 to 31st March 2024					
Date	Particulars	Voucher Type	Narration	Amount	HEAD
04-Oct-23	PLANTATION EXPENSES	Payment	BEING THE AMOUNT CREDITED TOWARDS PLANTATION WORK FOR THE MONTH OF SEPT. 2023 SLIP ENCLOSED	23240.00	Environment
04-Oct-23	CASH	Payment	BEING THE AMOUNT PAID TO SADANAN MADAM TOWARDS MEDICINE COST AS PER SLIP ENCLOSED	4000.00	Health
05-Oct-23	TIKENDAR SAW	Payment	BEING THE AMOUNT CREDITED AGAINST MEDICINE PURCHASES AS PER SHEET ENCLOSED	10994.00	Health
05-Oct-23	CASH	Payment	BEING THE AMOUNT PAID TO TINKU SAW KAMTA AGAINST DONATION AS PER SLIP ENCLOSED (DEATH)	4500.00	Social Support
05-Oct-23	CASH	Payment	BEING THE AMOUNT PAID TO PUTUL DEVI KAMTA VILLAGER AGAINST DONATION AS PER SLIP ENCLOSED (DEATH)	4500.00	Social Support
14-Oct-23	CASH	Payment	BEING THE AMOUNT PAID TO ABIRAM MAHTO TOWARDS SEED PURCHASES AS PER SLIP ENCLOSED	70.00	Environment
14-Oct-23	TRANSFER	Payment	BEING THE AMOUNT CREDITED AGAINST THEIR BILL NO. 2023/GST/0011 DT 12.10.2023 TOWARDS CASUAL MANPOWER SUPPLY FOR THE MONTH OF SEP 2023	96933.00	Environment
14-Oct-23	TRANSFER	Payment	BEING THE AMOUNT CREDITED AGAINST THEIR BILL NO. 2023/GST/0011 DT 12.10.2023 TOWARDS CASUAL MANPOWER SUPPLY FOR THE MONTH OF SEP 2023	76135.00	Environment
19-Oct-23	CASH	Payment	BEING THE AMOUNT PAID TO ABIRAM MAHTO TOWARDS SEED PURCHASES AS PER SLIP ENCLOSED	295.00	Environment
25-Oct-23	CASH	Payment	BEING THE AMOUNT PAID TO ABIRAM MAHTO TOWARDS KHAD PURCHASES AS PER SLIP ENCLOSED	100.00	Environment
27-Oct-23	CASH	Payment	BEING THE AMOUNT PAID TO MANMOHAK NURSERY LLP TOWARDS PHOOL PLANT SUPPLY THR. BILL NO. 113 DT. 27.10.2023 ENCLOSED (1000+200=1200.-)	1200.00	Environment
31-Oct-23	CASH	Payment	BEING THE AMOUNT PAID TO ABHIRAM MAHTO TOWARDS PURCHASES OF SEED AS PER SLIP ENCLOSED	100.00	Environment
31-Oct-23	BIMLESH KUMAR	Payment	BEING THE AMOUNT CREDITED AGAINST MEDICINE COST FOR MANORANJAN PARMANIK AS PER SLIP ENCLOSED	2474.00	Health
31-Oct-23	KANCHAN KUMARI	Payment	BEING THE AMOUNT CREDITED AGAINST FOR THE MONTH OF OCT 2023	35000.00	Social Support
31-Oct-23	VIVEK KUMAR - DOCTOR	Payment	BEING THE AMOUNT CREDITED AGAINST HIS SALARY FOR THE MONTH OF OCT 2023	40000.00	Social Support
04-Nov-23	CASH	Payment	BEING THE AMOUNT PAID TO VICKY MUNDA TOWARDS PURCHASES OF HASUHA FOR GARDEN WORKS AS PER SLIP ENCLOSED	300.00	Environment
07-Nov-23	PLANTATION EXPENSES	Payment	BEING THE AMOUNT CREDITED FOR PLANTATION WORKS AT SITE FOR THE MONTH OF COT 2023	21165.00	Environment
17-Nov-23	TRANSFER	Payment	BEING THE AMOUNT CREDITED AGAINST THEIR BILL NO. 2023/GST/0013 DT 17.11.2023 TOWARDS CASUAL MANPOWER SUPPLY FOR THE MONTH OF OCTOBER 2023	101234.00	Environment
17-Nov-23	TRANSFER	Payment	BEING THE AMOUNT CREDITED AGAINST THEIR BILL NO. 2023/GST/0013 DT 17.11.2023 TOWARDS CASUAL MANPOWER SUPPLY FOR THE MONTH OF OCTOBER 2023	76707.00	Environment
30-Nov-23	KANCHAN KUMARI	Payment	BEING THE AMOUNT CREDITED AGAINST FOR THE MONTH OF NOV 2023	35000.00	Social Support
30-Nov-23	CASH	Payment	BEING THE AMOUNT PAID TO ABHIRAM MAHTO TOWARDS KHAD PURCHASES AS PER SLIP ENCLOSED	30.00	Environment
	CASH	Payment	BEING THE AMOUNT PAID TO MANMOHAK NURSERY LLP TOWARDS PHOOL PURCHASES AS PER BILL NO. 118 DT. 2.12.2023 ENCLOSED	300.00	Environment
05-Dec-23	HIRED VEHICLE (SURAJ MUNDA)	Payment	BEING THE AMOUNT CREDITED AGAINST BOLERO VEHICLE GIVEN FOR MEDICAL EMERGENCY IN KAMTA VILLAGE FRIM 13/07 2023 TO 5.11.2023 AS PER SUPPORTING ENCLOSED	35390.00	Health
09-Dec-23	CASH	Payment	BEING THE AMOUNT PAID TO VJAY STEEL CORNER TOWARDS GAMLA PURCHASES AS PER BILL NO. 886 DT.92.12.2023 ENCLOSED	480.00	Environment
09-Dec-23	PLANTATION EXPENSES	Payment	BEING THE AMOUNT CREDITED AGAINST HIS WAGES FOR PLANTATION WORK FOR THE MONTH OF NOVEMBER 2023 AS PER SUPPORTING ENCLOSED	21995.00	Environment
09-Dec-23	CASH	Payment	BEING THE AMOUNT PAID AGAINST PHOOL (BIGONIA) PURCHASES AS PER SLIP ENCLOSED	300.00	Environment
12-Dec-23	VIVEK KUMAR - DOCTOR	Payment	BEING THE AMOUNT CREDITED AGAINST HIS SALARY FOR THE MONTH OF NOV 2023	40000.00	Health

14-Dec-23	P.K. DJ SOUND TENT & LIGHT	Payment	BEING THE AMOUNT CREDITED AGAINST CHHATH GHAT TENT LIGHT BILL AT GOLA VIDE BILL NO. 922 DT 14.12.2023	22000.00	Social Awareness
16-Dec-23	CASH	Payment	BEING THE AMOUNT PAID TOWARDS PUCHASES OF MAT & MEDICINE PURCGASES AS PER SLIP ENCLOSED	230.00	Health
16-Dec-23	CASH	Payment	BEING THE AMOUNT PAID TO SURENDRA NATH MAHTO TOWARDS MIDICINE COST FOR AUDITOR SLIP ENCLOSED	140.00	Health
16-Dec-23	CASH	Payment	BEING THE AMOUNT PAID TO SADANAND MADAM TOWARDS MEDICINE COST AS PER SLIP ENCLOSED	1100.00	Health
21-Dec-23	TIKENDAR SAW	Payment	BEING THE AMOUNT CREDITED AGAINST MEDICAL EXPENSES AS PER STATEMENT ENCLOSED	9513.00	Health
21-Dec-23	BIMLESH KUMAR	Payment	BEING THE AMOUNT CREDITED AGAINST GARDEN & PLANTATION WORK AS PER SLIP RS. 250+420=670/-	670.00	Enviornment
22-Dec-23	TRANSFER	Payment	BEING THE AMOUNT CREDITED AGAINST THEIR BILL NO. 2023/GST/0015 DT 21.12.2023 TOWARDS CASUAL MANPOWER SUPPLY FOR THE MONTH OF NOVEMBER 2023	95908.00	Enviornment
22-Dec-23	TRANSFER	Payment	BEING THE AMOUNT CREDITED AGAINST THEIR BILL NO. 2023/GST/0015 DT 21.12.2023 TOWARDS CASUAL MANPOWER SUPPLY FOR THE MONTH OF NOVEMBER 2023	74851.00	Social Support
25-Dec-23	SHANKAR ART SERVICES	Payment	BEING THE AMOUNT CREDITED AGAINST THEIR BILL NO. DT 23.12.2023 TOWARDS GOLA THANA CHECK POST DISPLAY BOARD PAINTING WORK AS PER BILL	8350.00	Social Awareness
31-Dec-23	KANCHAN KUMARI	Payment	BEING THE AMOUNT CREDITED AGAINST FOR THE MONTH OF DEC 2023	35000.00	Social Support
31-Dec-23	VIVEK KUMAR - DOCTOR	Payment	BEING THE AMOUNT CREDITED AGAINST HIS SALARY FOR THE MONTH OF DEC 2023	40000.00	Health
02-Jan-24	CASH	Payment	BEING THE AMOUNT PAID TO DEEPAK SAW KAMTA AGAINST DONATION AS PER SLIP ENCLOSED (DEATH)	4500.00	Social Support
08-Jan-24	PLANTATION EXPENSES	Payment	BEING THE AMOUNT CREDITED AGAINST THEIR PLANTATION WORK FOR THE MONTH OF DECEMBER 2023 AS PER SUPPORTING ENCLOSED	21165.00	Enviornment
20-Jan-24	TRANSFER	Payment	BEING THE AMOUNT CREDITED AGAINST THEIR BILL NO. 2023/GST/0017 DT 20.1.2024 TOWARDS CASUAL MANPOWER SUPPLY FOR THE MONTH OF DECEMBER 2023	144652.00	Enviornment
20-Jan-24	TRANSFER	Payment	BEING THE AMOUNT CREDITED AGAINST THEIR BILL NO. 2023/GST/0017 DT 20.1.2024 TOWARDS CASUAL MANPOWER SUPPLY FOR THE MONTH OF DECEMBER 2023	72570.00	Enviornment
20-Jan-24	HIRED VEHICLE (SUBHASH MAHTO)	Payment	BEING THE AMOUNT CERDITED AGAINST CAR RENT FOR MEDICAL USE FOR KAMTA VILLAGERS FROM 16.12.2023 TO 29.12.2023 AS PER SUPPORTING ENCLOSED	2845.00	Health
22-Jan-24	CASH	Payment	BEING THE AMOUNT PAID TO SANJEEV KUMAR JHA TOWARDS GAMLA PURCHASES AS PER SLIP ENCLOSED	290.00	Enviornment
24-Jan-24	HIRED VEHICLE (SUBHASH MAHTO)	Payment	BEING THE AMOUNT CREDITED AGAINST BOLERO VEHICLE GIVEN IN GOLA BLOCK FOR SARKAR APKE DWAR PROGRAMME DEMAND BY GOLA BLOCK AS PER LETTER ENCLOSED FOR 14 DAYS	15036.00	Social Awareness
31-Jan-24	CASH	Payment	BEING THE AMOUNT PAID TO ABHIRAM MAHTO TOWARDS SEED PUCHASES AS PER SLIP ENCLOSED	200.00	Enviornment
31-Jan-24	KANCHAN KUMARI	Payment	BEING THE AMOUNT CREDITED AGAINST FOR THE MONTH OF JAN 2024	35000.00	Social Support
31-Jan-24	VIVEK KUMAR - DOCTOR	Payment	BEING THE AMOUNT CREDITED AGAINST HIS SALARY FOR THE MONTH OF JAN 2024	40000.00	Health
05-Feb-24	PLANTATION EXPENSES	Payment	BEING THE AMOUNT CREDITED AGAINST THEIR PLANTATION WORK FOR THE MONTH OF JANUARY 2024 AS PER SUPPORTING ENCLOSED	21580.00	Enviornment
14-Feb-24	TRANSFER	Payment	BEING THE AMOUNT CREDITED AGAINST THEIR BILL NO. 2023/GST/0019 DT 14.2.2024 TOWARDS CASUAL MANPOWER SUPPLY FOR THE MONTH OF JANUARY 2024	100264.00	Enviornment
14-Feb-24	TRANSFER	Payment	BEING THE AMOUNT CREDITED AGAINST THEIR BILL NO. 2023/GST/0019 DT 14.2.2024 TOWARDS CASUAL MANPOWER SUPPLY FOR THE MONTH OF JANUARY 2024	75449.00	Enviornment
22-Feb-24	CASH	Payment	BEING THE AMOUNT PAID TO ABHIRAM MAHTO TOWARDS SEED PURCHASES AS PER SLIP ENCLOSED	200.00	Enviornment
24-Feb-24	HIRED VEHICLE (SUBHASH MAHTO)	Payment	BEING THE AMOUNT CREDITED AGAINST BOLERO HIRE CHARGE FOR KAMTA VILLAGERS FOR MEDICAL TREATMENT FROM 4.1.2024 TO 29.1.2024 AS PER STATEMENT ENCLOSED	12731.00	Health
26-Feb-24	CASH	Payment	BEING THE AMOUNT PAID TO MANOJ SAW KAMTA VILLAGER AGAINST DONATION AS PER SLIP ENCLOSED (DEATH)	4500.00	Social Support
27-Feb-24	CASH	Payment	BEING THE AMOUNT PAID TO RAVI SAW TOWARDS 26.01.2024 EXPENSES AS PER SLIP ENCLOSED	5000.00	Social Support
29-Feb-24	KANCHAN KUMARI	Payment	BEING THE AMOUNT CREDITED AGAINST FOR THE MONTH OF FEB 2024	35000.00	Social Support

29-Feb-24	VIVEK KUMAR - DOCTOR	Payment	BEING THE AMOUNT CREDITED AGAINST HIS SALARY FOR THE MONTH OF FEB 2024	40000.00	Health
05-Mar-24	PLANTATION EXPENSES	Payment	BEING THE AMOUNT CREDITED AGAINST THEIR PLANTATION WORK FOR THE MONTH OF FEBRUARY 2024 AS PER SUPPORTING ENCLOSED	20750.00	Environment
06-Mar-24	CASH	Payment	BEING THE AMOUNT PAID TO ABHIRAM MAHTO TOWARDS SEED PURCHASES AS PER SLIP ENCLOSED	150.00	Environment
06-Mar-24	CASH	Payment	BEING THE AMOUNT PAID TOWARDS MEDICINE PURCHASES AS PER SLIP ENCLOSED	1100.00	Health
08-Mar-24	CASH	Payment	BEING THE AMOUNT PAID TO KAMTA SHIV MANDIR PUJA CHANDAAS PER SLIP ENCLOSED	7500.00	Temple
11-Mar-24	HIRED VEHICLE (JAI SHANKAR SAW)	Payment	BEING THE AMOUNT CREDITED AGAINST BOLERO HIRE CHARGE OF KAMTA VILLAGERS FOR MEDICAL EMERGENCY FROM 7.2.2024 TO 24-02-2024 AS PER SUPPORTING ENCLOSED	11895.00	Health
11-Mar-24	CASH	Payment	BEING THE AMOUNT PAID TO ABHIRAM MAHTO TOWARDS MEDICINE PURCHASES OF PLANTATION WORKS PER SLIP ENCLOSED	520.00	Environment
11-Mar-24	HIRED VEHICLE (SUBHASH MAHTO)	Payment	BEING THE AMOUNT CREDITED AGAINST BOLERO HIRE CHARGE OF KAMTA VILLAGERS FOR MEDICAL EMERGENCY FROM 1.2.2024 TO 4-02-2024 AS PER SUPPORTING ENCLOSED	4001.00	Health
12-Mar-24	BIMLESH KUMAR	Payment	BEING THE AMOUNT CREDITED AGAINST MEDICAL EXPENSES FOR STAFF AS PER SHEET ENCLOSED	7926.00	Health
13-Mar-24	TRANSFER	Payment	BEING THE AMOUNT CREDITED AGAINST THEIR BILL NO. 2023/GST/0021 DT 12.3.2024 TOWARDS CASUAL MANPOWER SUPPLY FOR THE MONTH OF FEB 2024	75155.00	Environment
13-Mar-24	TRANSFER	Payment	BEING THE AMOUNT CREDITED AGAINST THEIR BILL NO. 2023/GST/0021 DT 12.3.2024 TOWARDS CASUAL MANPOWER SUPPLY FOR THE MONTH OF FEB 2024	90496.00	Environment
21-Mar-24	CASH	Payment	BEING THE AMOUNT PAID TO ABHIRAM MAHTO TOWARDS MEDICINE PURCHASES OF PLANTATION WORKS PER SLIP ENCLOSED	150.00	Environment
22-Mar-24	CASH	Payment	BEING THE AMOUNT PAID TO ABHIRAM MAHTO TOWARDS SEED PURCHASES AS PER SLIP ENCLOSED	60.00	Environment
29-Mar-24	CASH	Payment	BEING THE AMOUNT PAID TO ABHIRAM MAHTO TOWARDS SEED PURCHASES AS PER SLIP ENCLOSED	70.00	Environment
31-Mar-24	PLANTATION EXPENSES	Payment	BEING THE AMOUNT CREDITED AGAINST THEIR PLANTATION WORK FOR THE MONTH OF MARCH 2024 AS PER SUPPORTING ENCLOSED	21580.00	Environment
	TRANSFER	Payment	BEING THE AMOUNT CREDITED AGAINST THEIR BILL NO. 2023/GST/0023 DT 31.3.2024 TOWARDS CASUAL MANPOWER SUPPLY FOR THE MONTH OF MARCH 2024	100946.00	Environment
31-Mar-24	VIVEK KUMAR - DOCTOR	Payment	BEING THE AMOUNT CREDITED AGAINST HIS SALARY FOR THE MONTH OF MARCH 2024	40000.00	Health
31-Mar-24	KANCHAN KUMARI	Payment	BEING THE AMOUNT CREDITED AGAINST FOR THE MONTH OF MARCH 2024	35000.00	Social Support
31-Mar-24	LOCAL PURCHASE - URD	Payment	BEING THE AMOUNT CREDITED AGAINST THEIR BILL NO. 659 DT 27.03.2024 TOWARDS MEDICINE PURCHASED FOR STAFF USE VIDE DRR NO. 3174 DT 29.03.2024	24325.00	Health
31-Mar-24	TRANSFER	Payment	BEING THE AMOUNT CREDITED AGAINST THEIR BILL NO. 2023/GST/0023 DT 31.3.2024 TOWARDS CASUAL MANPOWER SUPPLY FOR THE MONTH OF MARCH 2024	75491.00	Social Support
31-Mar-24	EXPENSES PAYABLE	Payment	BEING THE AMOUNT CREDITED AGAINST BOLERO HIRE CHARGE FOR KAMTA VILLAGE MEDICAL EMERGENCY FOR THE MONTH OF MARCH 2024 AS PER SUPPORTING ENCLOSED	17280.00	Health
TOTAL				2085581.00	

BRAHMAPUTRA METALLICS LIMITED		
VILL-KAMTA BLOCK-GOLA DISTRICT - RAMGARH JHARKHAND		
CIN: U15511AS1999PLC005920		
EMP EXPENDITURE 1st October-2023 to 31st March-2024		
Date	Particulars	Amount
31-Oct-23	<i>BEING THE AMOUNT CREDITED AGAINST THEIR BILL NO. 2023-24/234 DT 30.10.2023 TOWARDS ONLINE WEB SERVER MAINTENANCE CHARGE OF POLLUTION EQUIPMENT IN CPP UNIT</i>	69600.00
22-Nov-23	<i>BEING THE AMOUNT CREDITED AGAINST THEIR BILL NO. VELGST2324/1911 DT 21.11.2023 TOWARDS AMBIENT AIR MONITORING,STACK MONITORING ETC POLLUTION RELATED WORK</i>	65124.00
27-Mar-24	<i>BEING THE AMOUNT CREDITED AGAINST THEIR BILL NO. BML/2023-24/BML/01 DT 20.3.2024 TOWARDS PREPARING OF SIX MONTHLY COMPLIANCE OF POLLUTION CONTROL BOARD & CSR REPORT MAKING</i>	306000.00
Total:		440724.00

BRAHMAPUTRA METALLICS LIMITED					
POLLUTION EQUIPMENT EXPENDITURE					
SL No.	Year of Purchase	PARTICULARS	PLANT		AMOUNT
1	2009	WELLTECH ENVIRONMENTAL ENGINEERING PVT LTD	DRI	2,32,292.00	₹ 2,70,10,354.00
	2010	WELLTECH ENVIRONMENTAL ENGINEERING PVT LTD	DRI	2,25,59,661.00	
	2011	WELLTECH ENVIRONMENTAL ENGINEERING PVT LTD	DRI	₹ 42,18,401.00	
2	2010	WELLTECH ENVIRONMENTAL ENGINEERING PVT LTD	SMS	75,96,411.00	₹ 1,04,57,183.00
	2011	WELLTECH ENVIRONMENTAL ENGINEERING PVT LTD	SMS	28,60,772.00	
3	2010	WELLTECH ENVIRONMENTAL ENGINEERING PVT LTD	DRI COMMISSION WORK	11,24,914.00	₹ 22,49,828.00
	2011	WELLTECH ENVIRONMENTAL ENGINEERING PVT LTD	DRI COMMISSION WORK	11,24,914.00	
4	2010	WELLTECH ENVIRONMENTAL ENGINEERING PVT LTD	SMS COMMISSION WORK	2,39,875.00	₹ 4,79,750.00
	2011	WELLTECH ENVIRONMENTAL ENGINEERING PVT LTD	SMS COMMISSION WORK	2,39,875.00	
5	2012	POLLUTION CONTROL BOARD FEE	ALL PLANT	21,92,956.00	₹ 21,92,956.00
6	2009	ESP FOR WHRB	CPP & DRI	1,31,50,000.00	₹ 3,00,00,000.00
	2009	ESP FOR AFBC	CPP	1,68,50,000.00	
7	2011	ONLINE CONTINUOUS STACK MONITORING SYSTEM	CPP	₹ 7,12,493.00	₹ 7,12,493.00
8	2016	EEFFLUENT TREATMENT PLANT-150KLD	CPP	₹ 9,67,500.00	₹ 9,67,500.00
9	2016	SO2 ANALYSER(WITH DATA TRANSMISION CHG+HEATED TEFLON TUBE)	CPP	₹ 21,25,292.00	₹ 21,25,292.00

10	2017	SHREE KRISHNA TUBE-GI PIPE-WATER SPRINKLER	PLANT	₹ 3,84,641.00	₹ 3,84,641.00
11	2017	ONLINE MONITORING SYSTEM EQUIP	CPP	₹ 2,50,908.00	₹ 2,50,908.00
12	2018	PELTIER PROBE	CPP	₹ 2,18,025.00	₹ 2,18,025.00
13	2018	ULTRASONIC LEVEL TRANSMITTER	CPP	₹ 77,800.00	₹ 77,800.00
14	2018	DATA TRANSMISION FOR ONLINE ETP	CPP	₹ 1,47,972.00	₹ 1,47,972.00
15	2018	AMC FOR SO2 ANALYSER	CPP	₹ 1,47,500.00	₹ 1,47,500.00
16	2019	REPAIR CHARGES OF SO2 ANALYSER	CPP	₹ 28,420.00	₹ 28,420.00
17	2019	REPAIR CHARGES OF SO2 ANALYSER	CPP	₹ 2,20,400.00	₹ 2,20,400.00
18	2019	PM-10 SO2 ANALYSER	CPP	₹ 10,54,920.00	₹ 10,54,920.00
19	2019	CEMS GAS ANALYZER 1	CPP	₹ 14,41,960.00	₹ 14,41,960.00
20	2020	REPAIR AND MENTAINANCE OF DISPLAY BOARD	CPP	₹ 9,320.00	₹ 9,320.00
21	2020	DIGITAL PROCESS INDICATOR	CPP	₹ 8,212.80	₹ 8,212.80
22	2021	PM 10 ONLINE LICENCE RENEWAL CHARGE	CPP	₹ 27,625.00	₹ 27,625.00
23	2021	ONLINE LICENCE RENEWAL CHARGE OF SOX & NOX	CPP	₹ 2,32,000.00	₹ 2,32,000.00
24	2021	CONSULTANCY CHARGE	CPP, DRI & SMS	₹ 3,06,000.00	₹ 3,06,000.00
25	2021	AMBIENT AIR MONITORING	CPP	₹ 73,440.00	₹ 73,440.00
26	2021	AMC CHARGE OF SRV2RM DISPLAY BOARD	CPP	₹ 23,200.00	₹ 23,200.00
27	2022	POLLUTION CONVERTER	CPP	₹ 21,712.00	₹ 21,712.00
28	2022	PM10 COUNTER DETECTOR	CPP	₹ 1,85,378.00	₹ 1,85,378.00
29	2022	CONSULTANCY CHARGE	CPP & DRI	₹ 3,06,000.00	₹ 3,06,000.00
30	2022	AMBIENT AIR & STACK MONITORING	CPP, DRI & SMS	₹ 65,124.00	₹ 65,124.00
31	2022	DIGITAL PROCESS INDICATOR	CPP	₹ 8,555.00	₹ 8,555.00
32	2022	CMC & AMC CHARGE FOR ONLINE STACK GAS & PM10 ANALYZER	CPP	₹ 3,71,200.00	₹ 3,71,200.00
33	2022	AMBIENT AIR & STACK MONITORING	CPP, DRI & SMS	₹ 65,124.00	₹ 65,124.00

34	2022	SOFTWARE LIVE DATA DISPLAY OF POLLUTION RELATED & LIVE PARAMETER VALUE	CPP	₹ 25,520.00	₹ 25,520.00
35	2022	SOFTWARE LIVE DATA DISPLAY OF POLLUTION RELATED & LIVE PARAMETER VALUE AMC CHARGE FROM 1.12.2022 TO 30.11.2023	CPP	₹ 25,520.00	₹ 25,520.00
36	2023	CONSULTANCY CHARGE	CPP & DRI	₹ 3,06,000.00	₹ 3,06,000.00
37	2023	AMBIENT AIR & STACK MONITORING	CPP, DRI & SMS	₹ 65,124.00	₹ 65,124.00
38	2023	CONSULTANCY CHARGE	Compliance Report	₹ 1,94,400.00	₹ 1,94,400.00
39	2023	CMC & AMC CHARGE FOR ONLINE STACK GAS & PM10 ANALYZER	CPP	₹ 3,53,800.00	₹ 3,53,800.00
40	2023	AMC CHARGE OF POLLUTION EQUIPMENT MAINT.	CPP	₹ 69,600.00	₹ 69,600.00
41	2023	AMBIENT AIR & STACK MONITORING	CPP, DRI & SMS	₹ 65,124.00	₹ 65,124.00
42	2024	CONSULTANCY CHARGE	CPP, DRI & SMS	₹ 3,06,000.00	₹ 3,06,000.00
Grand Total				₹ 8,32,81,880.80	₹ 8,32,81,880.80

Annexure 23

Distance of the Plant from School, Forest Department, NH & River	
Local School	438 Meter
Forest Department	15840 Meter
RIVER(BHAIRVI DAM)	2830 Meter
NH-33	2 Km



Distance From BML

- 1. PD- Kamta Village Pond
.lat-23.529831, long85.704186 (0.50Km)
- 2. CPC INTER COLLEGE (0.50Km)
23.525819962092452,
85.70717811457948
- 3. Gola Polytechnic (4.7Km)
lat;-23.54601,
Long85.71573
- 4. Bhairavi Dam (4.9Km)
Lat:-23.52232,
Long:85.67407
- 5. Koiya Dam (5.8Km)
Lat:23.51893,
Long:-85.6705
- 6. Rola Bagicha School (3.5Km)
Lat:23.52287,
Long:85.72094
- 7. Raipura Village Forest (5.2Km)
Lat:23.51091,
Long:85.7125
- 8. Bheda River (1.1Km)

1. PD
Brahmaputra Metallics
Ltd, Kamta, Jharkhand
Lat:23.5283,
Long:-85.6990

2. C.P.C INTER
COLLEGE, KAMTA

6. ROLA BAGICHA
SCHOOL
ROLA बागीचा विद्यालय

Barki Koiya
बरकी कोइया

Khana Khazana
Cafe & Restaurant
खाना खज़ाना
कैफ़े & रेस्टोरेंट

7. Raipura
रायपुरा

Chhotki Koiya
छोटकी कोइया

A To Z Goods Center
ए टू जेड गुड्स सेंटर

IndianOil
Indian Oil

HERBALIFE
NUTRITION CENTRE...
हेर्बल्लिफे न्यूट्रिशन
सेंटर, बरवाटांड, गोला

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

ORIGINAL APPLICATION NO. 204/2024/EZ

In re:-

Mr. Binu Kumar Mahto

... Applicant

VERSUS

State of Jharkhand & Ors.

.... Respondents

Know all to whom these Present shall come thatr I/we _____, the Authorized Representative of Respondent No. 4 (M/s Brahmaputra Metallics Limited (BML) Kamta), do hereby appoint

Dipesh Choudhary	-	D/723/2001
Sachin Jangir	-	D/185/2022
Deepak Mahajan	-	D/2522/2008
Utkarsh Singh	-	D/159/2019
Turab Ali Kazmi	-	D/2266/2018
Saumya Kapoor	-	MAH/4849/2017
Saransh Bhardwaj	-	D/3846/2023

(herein after called the advocate/s) to be my / our Advocate in the above – noted case authorize him:-

To act, appear and plead in the above-noted case in this court or in any other court in which the same may be tried or heard and also in the appellate court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals cross-objection or petitions for executions review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for theprosecution of the said case in all its stages subjects to payment of fees for each stage.

To file and take back documents, to admit and/or deny the documents of opposite party.

To withdraw or compromise the said case or submit to arbitration any differences of disputes that may arise touching or in any manner relating to the said case.

To take execution proceedings on paying separate fee.

To deposit, draw and receive money, cheques, cash and grant receipts hereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution on the said case.

To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/we undersigned to hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and purpose.

And I/we undertake that I/We or my/our duly authorized agent would appear in court on all hearings and will inform the Advocate for appearance when the case is called.

And I/We undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the court shall be of the Advocate which he shall receive and retain for himself.

And I/we undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settle is only for the above case and above Court. I/We hereby agree that once the fee is paid, I /We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHERE OF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on thisDay of.....2025 Accepted subject to the terms of the fees.

Client
Client

Advocate

I Identify the Signature/Thumb Impression of Below Mentioned Person,

Signed in My Presence. The Client.



Registered Office : 2nd Floor, Subham Velocity, Honuram Boro Path
Above Passport Seva Kendra, G.S. Road, Walford, Guwahati-781005
Phone : 0361-7191700, 94021-80300, Fax : 0361-2603670
E-mail : bmlghy@gmail.com
CIN: U27100AS1999PLC005920

CERTIFIED TRUE COPY OF THE RESOLUTION PASSED AT THE MEETING OF THE BOARD OF DIRECTORS OF BRAHMAPUTRA METALLICS LIMITED HELD ON TUESDAY, 13TH DAY OF MAY, 2025 AT 11 A.M. AT THE REGISTERED OFFICE OF THE COMPANY SITUATED AT 2ND FLOOR, SUBHAM VELOCITY, WALFORD HANURAM BORO PATH, G. S. ROAD, GUWAHATI – 781005, ASSAM

RESOLUTION FOR AUTHORIZATION TO SIGN DOCUMENTS AND REPRESENT THE COMPANY IN LEGAL PROCEEDINGS

WHEREAS, Brahmaputra Metallics Limited (the "**Company**") is party to Original Application No. 204 OF 2024 (Earlier O.A. No. 954/2024/PB) pending before the National Green Tribunal ("**NGT**"), Eastern Bench and the Company wishes to authorize a person to represent the Company in the aforesaid legal proceedings and execute documents in connection therewith.

NOW, THEREFORE, BE IT RESOLVED THAT pursuant to Section 179 of the Companies Act, 2013 and other applicable provisions, Mr. VivekJalan, Designation: Sr. Purchase Officer is hereby authorized and appointed as the Company's representative for Original Application No. 204 OF 2024 (Earlier O.A. No. 954/2024/PB) ("**Original Application**") and all related/connected proceedings before the National Green Tribunal and any other court or tribunal in relation to the Original Application.

RESOLVED THAT Mr. Vivek Jalan is hereby empowered to exercise the following powers in relation to the Original Application on behalf of the Company:

- a) To sign, execute, verify, and submit all pleadings, applications, petitions, written statements, replies, rejoinders, counter-affidavits, affidavits, and any other documents;
- b) To execute vakalatnamas and engage with advocates, senior counsel, and legal representatives;
- c) To give instructions to legal counsel and authorize them to represent the Company;
- d) To attend all hearings, case management conferences, and proceedings;
- e) To file appeals, review petitions, special leave petitions, or any other legal remedies;
- f) To apply for adjournments, seek interim reliefs, and file miscellaneous applications;
- g) To negotiate and enter into settlements or compromises, subject to prior Board approval;
- h) To withdraw proceedings with Board approval;
- i) To do all acts, deeds, and things necessary for effective legal representation.

RESOLVED THAT this authorization shall remain in force until the final disposal of the matter including all appeals, review petitions, and execution proceedings. All acts performed by Mr. Vivek Jalan prior to this resolution in connection with the said matter are hereby ratified and confirmed.

RESOLVED FURTHER THAT the aforesaid power entrusted to Mr. Vivek Jalan shall be valid and effective unless revoked by the Board of Directors of the Company.

//Certified True Copy//

For and on behalf of
BRAHMAPUTRA METALLICS LIMITED
For Brahmaputra Metallics Limited

BAJRANG LOHIA
Managing Director
DIN : 00290684


Director

DATE: 22/05/2025
PLACE: Guwahati